Airan

2560448  06/07/2013
Subhiksh Steel Impex Pvt. Ltd.
House no 2, Khasra no. 12/11, Amanpuri, Teacher colony, Nangloi, New Delhi-110041
MANUFACTURER AND SUPPLIER

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027
Used Since :25/06/2013

DELHI
KITCHEN UTENSILS AND CONTAINERS, STEELWOOL, COOKING UTENSILS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1595951.
Starlife

2560450  06/07/2013

Subhiksh Steel Impex Pvt. Ltd.
House no 2, Khasra no. 12/11, Amanpuri, Teacher colony, Nangloi, New Delhi-110041

MANUFACTURER AND SUPPLIER

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Used Since: 25/06/2013

DELHI

KITCHEN UTENSILS AND CONTAINERS, STEELWOOL, COOKING UTENSILS.
3213538  18/03/2016
MOHD.AHMED KHURESHI
trading as :ASR PLASTIC
N-16 ANSARI ROAD, DARYA GANJ DELHI 110002
MERCHANTS & MANUFACTURERS
Used Since :10/01/2016
DELHI
STEEL WOOL
3429870  09/12/2016
MRS. SEEMA GUPTA
trading as ;S.S. HOME APPLIANCES
C-11, K.NO. 9/18, YADAV MARKET ROAD, SWAROOP NAGAR, DELHI-110042
(MANUFACTURE/TRADE/MERCHANT)
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :06/11/2016

DELHI
KITCHEN UTENSILS & CONTAINERS INCLUDING PRESSURE COOKERS & PANS, NON STICK COOK WARES, CROCKERY, PLASTIC HOUSE HOLD UTENSILS, CLEANING & POLISHING MATERIAL LIKE SCRUBBERS MADE IN THE FORM OF IRON, FOAM OF PLASTIC & STAINLESS STEEL, FLOOR WIPER, GLASS WIPER, SCRUB PAD, PVA MOP, SPONGE MOP, TOOTH BRUSH, AQUARIUM, DUSTER, STEEL WOUL, BRUSH, FOAM PAD, CLEANING ITEMS AS PER CLASS 21.
3505681  04/03/2017
IMPRESARIO ENTERTAINMENT & HOSPITALITY PVT. LTD.
12 HAUZ KHAS VILLAGE, NEW DELHI 110016
Manufacturers & Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :15/07/2015
DELHI
crockery including crockery made from porcelain, storage jars, trays, kettles(non-electric),shot glasses, coasters not of
paper or textiles, porcelain coasters, chopsticks, drinking glasses, plates including ceramic plates, enamel boxes, glass
bottles, table stands for bottles, kitchen utensils, trays for household purposes, eating bowls, basins, glass holders
VACUMATT

3543835  08/05/2017
AVANTI OVERSEAS PVT. LTD.
D-37, South Extension Part - 2, New Delhi 110049, India
An Indian company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049
Used Since :01/05/2017

DELHI
Food bowls for pets
NEER
3596056  20/07/2017
DEVI PRASAD VERMA S/O LATE SRI JAGARNATH PRASAD SETH
Siddhi Vinayak Dham, F-2, 128/9, "Y" Block, Kidwai Nagar, Kanpur-208011, U.P., (India)
INDIVIDUAL
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 09990034747
Used Since :12/06/1995
DELHI
COMBS
NIKHAR

3596057 20/07/2017

DEV Prasad Verma S/O Late Sri Jagarnath Prasad Seth
Siddhi Vinayak Dham, F-2, 128/9, "Y" Block, Kidwai Nagar, Kanpur-208011, U.P., (India)

INDIVIDUAL

Address for service in India/Attorney address:

Ramesh K. Gautam & Associates
451, Opp. BSNL Tower, Ambedkar Road, Arthala, Mohan Nagar, Ghaziabad-201007, U.P., M-
09871034747, 09990034747

Used Since: 30/10/2002

To be associated with:

2734207

DELHI

Plastic Combs
RAJ CUTLERY
A-250, SHASTRI NAGAR, DELHI-110052
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Used Since : 19/08/2015

DELHI
Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes and kitchenware, utensils, table ware, and household crockery included in class 21
3606794  04/08/2017
SUMIT MAHESHWARI, Trading as Shree Ramesh Chand Chechari Industries
B-6/113 Sector 3, Rohini, New Delhi 110085
Sole Proprietorship Firm
Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8
Used Since :24/09/2016
DELHI
Plastic Baskets; Clothes Drying Hangers; Plastic Toothbrush Holder; Plastic Spoon Holder; Plastic Containers for Household use; Plastic Bowls; Plastic Soap Dish; Ice Cube Trays; Plastic Bucket; Plastic Mug.
JEE-O

3641630 22/09/2017

JEE-O CONCEPTS B.V.
Binderskampweg 29 U 11, 6545 CA Nijmegen, The Netherlands
A company organized and existing under the laws of Netherlands

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used
DELI

Bathroom accessories included in Class 21, namely towel holders, spare roll holders, robe hooks, bath tub handles, soap dispensers, soap dishes, soap holders, toothbrush mugs, toilet paper holders, toilet brushes, mirrors; parts and spare parts for the aforesaid goods.

The Applicant wishes to claim rights in all colors.
AYAAN

3654808  11/10/2017
RAVI MOTWANI PROP. OF SHRI BALAJI TRADING
OPP. RAILWAY, CITY BOOKING BALAJI TOWER, STATION ROAD, RAIPUR, CHATTISGARH
SOLE PROPRIETOR

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
MUMBAI
Pressure Cooker, Aluminium Utensils, Household or kitchen utensils and containers; Combs and sponges; Brushes [except paintbrushes]; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
NKDSUMEET

3752162  13/02/2018

VIKAS DJAIN
34/C, CHAMPASHRAM BUILDING, 1ST FLOOR, NR. PATHAN CHAWAL, BHAWNI SHANKAR ROAD, DADAR (WEST), MUMBAI 400028 MAHARASHTRA INDIA

MANUFACTURER AND MERCHANTS.
INDIAN NATIONAL

Proposed to be Used

MUMBAI

HOUSEHOLD KITCHEN PRESSURE COOKER, S.S. UTENSILS NON STICK COOKWARE APPLIANCES UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OF COATED THEREWITH), COMBS AND SPONGER; BRUSHES (EXCEPT PAINTS BRUSHES); BRUSH MAKING MATERIALS, ARTICLES FOR CLEANING PURPOSE; STEEL WOOL, UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USE IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES ALL GOODS IN CLASS 21

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4235868  16/07/2019
RAKESH RATILAL KARELIA
A/503, UMANG CO-OP HSG SOCIETY LTD MATHURADAS EXTN ROAD NEAR ATUL TOWER KANDIVALI WEST
MUMBAI, MAHARASHTRA-400067
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and
sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-
worked glass, except building glass; Glassware, porcelain and earthenware
Trade Marks Journal No: 1936 , 13/01/2020 Class 21

4237160  17/07/2019
NIKUNJ R. PADARIYA PROPRIETOR OF NEO MULTI SERVICES
‘NIKUNJ’ 5 - GULAB VATIKA, B/H GANGA HALL, AMIN MARG, RAJKOT, GUJARAT, 360001,GUJARAT,INDIA
Individual (Sole Proprietor)
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD
Household utensils, Cooking utensils, Serving utensils, Kitchen utensils, Household or kitchen utensils, Utensils for household purposes, Grinders, hand-operated [kitchen utensils], Cooking utensils, non-electric, Cooking utensils, non-electric, Camping grills [cooking utensils], Graters [non-electric household utensils], Griddles [non-electric cooking utensils], Frying Pans, Coconut Scraper, Strainers, Chopping Boards, S.S Menduvada Maker, Crusher And Grinder, Juicer (Non Electronic), Steel Glass Stand, Kitchen Racks, S.S Kitchen Basket, Pot Handler, S.S Lemon Squeezer, A Rolling Pin, Peeler Masher Plastic And Wooden Handle, Non-electric polishing apparatus and machines for household purposes, Bathroom tumblers, Bathroom glasses, Bathroom buckets, Bathroom pails, Bathroom glass holders, Bathroom cup holders, Bathroom tumbler holders, Bathroom towel holders, Bathroom glass holder, Bathroom basins [receptacles], Towel racks [bathroom fixtures] Rings for towels [bathroom fittings], Soap dishes, Dishes for soap, Wall soap dishes, Wall-mounted soap dishes, Cosmetic and toilet utensils and bathroom in class-21
4238743 18/07/2019
GIRISH RAMESHCHANDRA PUROHIT (INDIAN NATIONAL, PROPRIETOR), TRADING AS KASABLANKA CORPORATION
3, Magan Baug, Near Hotel Nalanda, C.P. Road, Kandivali (East), Mumbai - 400101, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since:01/09/2003
MUMBAI
Household or kitchen utensils and containers
Trade Marks Journal No: 1936 , 13/01/2020 Class 21

4240990  20/07/2019
MR. MAHENDRA LAXMICAND VISARIA TRADING AS LEO STEELS
G/86, SARVODAYA NAGAR, 1ST PANJARPOLE LANE, MAHENDRA KUMAR T. MARG, MUMBAI – 400 004
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2015
MUMBAI
STAINLESS STEEL UTENSILS (STAINLESS STEEL DOUBLE WALL MUG)
EXO BACTOGARD

4243861 23/07/2019

JYOTHY LABORATORIES LIMITED
‘Ujala House’, Ramakrishna Mandir Road, Kondivita, Andheri (East), Mumbai 400 059, Maharashtra, India
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHAND CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Used Since: 25/02/2016

MUMBAI

Articles For Cleaning Purposes; Abrasive Pads for kitchen purposes; Cleaning instruments (hand-operated); Dishwashing brushes; Scouring Pads; Pads for cleaning; Scrubbing brushes; Brushes; Electric Brushes (except parts of machines); Sponges for household purposes
VINAY AGARWAL trading as ;B. M. INDUSTRIES
P-4, HOWRAH BRIDGE APPROACH ROAD, NANDRAM MARKET, 3RD FLOOR, ROOM NO. 14, KOLKATA - 700001
MANUFACTURERS, MERCHANTS, TRADERS, EXPORTERS AND RETAILERS.
PARTNERSHIP FIRM
Used Since :10/01/1968
KOLKATA
SMALL DOMESTIC UTENSILS AND CONTAINERS, BUCKETS.
VINAY AGARWAL
trading as :B. M. INDUSTRIES
P-4, HOWRAH BRIDGE APPROACH ROAD, NANDRAM MARKET, 3RD FLOOR, ROOM NO. 14, KOLKATA - 700 001, WEST BENGAL, INDIA.
MANUFACTURERS, MERCHANTS, TRADERS, EXPORTERS AND RETAILERS.
PARTNERSHIP FIRM
Used Since :10/01/1968
KOLKATA
SMALL DOMESTIC UTENSILS AND CONTAINERS, BUCKETS.
4244445   24/07/2019
VINAY AGARWAL
trading as ;B. M. INDUSTRIES
P-4, HOWRAH BRIDGE APPROACH ROAD, NANDRAM MARKET, 3RD FLOOR, ROOM NO. 14, KOLKATA - 700001, WEST BENGAL, INDIA.
MANUFACTURERS, MERCHANTS, TRADERS, EXPORTERS AND RETAILERS.
PARTNERSHIP FIRM
Used Since :10/01/1968
KOLKATA
SMALL DOMESTIC UTENSILS AND CONTAINERS, BUCKETS.
4245022  24/07/2019
ONESTOP RETAIL PRIVATE LIMITED
2/448, Jethwa Niwas, Dr. Ambedkar Road, Matunga, Mumbai – 400 019
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.
Used Since :08/12/2012

MUMBAI
Baskets for domestic use; Beer mugs; Bottles; Bread baskets, domestic; Brooms; Brushes; Butter dishes; cabarets (trays); Candy boxes; Coasters; Containers for household or kitchen use; Cookie jars; Cooking pots; Cooking utensils; Crystal [glassware]; Cups; Deep fryers, non-electric; Dishes; Drinking bottles for sports; Drinking glasses; Dustbins; Earthenware; Kettles, non-electric; Kitchen utensils; Knife rests; Lunch boxes; mugs; Refrigerating bottles; Saucers; Sieves; Sifters; Spatulas; Spoon/cutlery stand; Kitchen tools; Glass jars; Ovenware cloth stand; Ladder; Ironing stand, Laundry baskets; Cosmetic boxes; Soap dispenser set
4249570  29/07/2019

CREATLINE MAHALAXMI HARDWARE
Shirvi Tower No-19/5, Hennur Bagalur Main Road, Kothanur, Bengaluru - 560077, Karnataka.
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Kitchen utensils, dustbins, kitchen containers

Mark should be read as a whole.
UniKraft
4253459  01/08/2019
RAJESH KUMAR MALHOTRA
ANNPURN A TRADERS at-H-NO.5, PANCHAM NAGAR, MATA MANDIR VALI GALL, OLD D.C.ROAD, SONIPAT, HARYANA
PROPRIETOR
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, COOKWARE AND TABLEWARE, EXCEPT FORKS, KNIVES AND SPOONS, COMBS AND SPONGES, BRUSHES, EXCEPT PAINTBRUSHES, BRUSH-MAKING MATERIALS, ARTICLES FOR CLEANING PURPOSES, UNWORKED OR SEMI-WORKED GLASS, EXCEPT BUILDING GLASS, GLASSWARE, PORCELAIN AND EARTHENWARE, CROCKERY IN CLASS-21
TRADE MARKS JOURNAL

NO: 1936, 13/01/2020

RATAN POLY PLAST
PLOT NO. 34/A, GDDIDC, DAMAN INDUSTRIAL ESTATE, SOMNATH ROAD, VILLAGE – DABHEL NANI, DAMAN – 396 210
PARTNERSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
AHMEDABAD
PLASTIC BUCKETS, PLASTIC FUNNELS, PLASTIC BOTTLES, PLASTIC PLATES, PLASTIC CUPS, PLASTIC COASTERS, PLASTIC PLATES (DISHES), PLASTIC WATER BOTTLES, PLASTIC BINS (DUSTBINS), PLASTIC BOWLS (HOUSEHOLD CONTAINERS) MUGS MADE OF PLASTIC, PLASTIC BATH RACKS (CADDIES)
4366415  04/12/2019
INDIAN PLASTIC INDUSTRIES
KH. NO. 352/3, SATTI STREET, IMLI ROAD, ROORKEE - 247667, HARIDWAR, UTTARAKHAND, INDIA
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
G&G LEGAL INDEX
B-301, FOSTER HEIGHTS, CROSSING REPUBLIK, GHAZIABAD-201016, U.P
Proposed to be Used
DELHI
HOUSEHOLD UTENSILS AND CONTAINERS, GLOVES, DISHES [HOUSEHOLD UTENSILS], TRAYS FOR HOUSEHOLD USE, RECIPES BOXES [HOUSEHOLD CONTAINERS], BROOMS, JARS, SPOON RESTS, BASKETS FOR HOUSEHOLD PURPOSES, TEA SERVICES [TABLEWARE], COOKWARE, EXCEPT FORKS, KNIVES AND SPOONS, GLASS BOXES, WATER BOTTLES, HOT POTS, NOT ELECTRICALLY HEATED, PRESSURE COOKERS, FRYING PANS, MOPS & WIPERS.
PreNik

4366984 04/12/2019
BABITA GUPTA (TRADING AS: JBMR TRADING CO.)
C2-15C, KESHAV PURAM, DELHI, NORTH DELHI, -110035
SOLE PROP.

Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091

Proposed to be Used

DELHI

Statues, figurines, plaques and works of art, made of materials such as porcelain, terra-cotta or glass, Unworked and semi-worked glass, not specified for use, Gardening gloves, Household utensils for cleaning, brushes and brush-making materials, Tableware, cookware and containers, Cosmetic and toilet utensils, Brushes for grooming pet animals, Indoor terrariums for animals, Devices for pest and vermin control, Bird baths, Bird cages, Cages for pets, Pet feeding and drinking bowls, Fish bowls, Brushes for grooming pet animals, Decanter tags, Scoops for the disposal of pet waste, Articles for the care of clothing and footwear, Clothes drying racks, Clothing stretchers, Ironing cloths, Shoe cloths, Shoe brushes, Shoe stretchers, Shoe polishers (Non-electric -), covered in Class 21
4368083    05/12/2019
KEDARMANDAKINI COSMIC SOLUTIONS LLP
Thazhoormadathil House, Thuruthy PO, Changanassery, Kottayam, Kerala 686535
Limited Liability Partnership
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware
Trade Marks Journal No: 1936 ,  13/01/2020    Class 21

4369799  06/12/2019
BOBY RAGHAV
S/O OMPRAKASH SINGH,MUBARIKPUR,BULANDSHAHR,KAKRAI,UTTAR PRADESH - 202394
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Kitchen utensils;Kitchen containers;Portable plastic containers for household and kitchen use;Container lids made for household or kitchen use;Household or kitchen utensils and containers;Kitchen grinders, non-electric; Wooden spoons [kitchen utensils];Serving utensils;Cooking utensils;Household utensils;Household containers for foods;Serving spoons;Cookware and tableware, except forks, knives and spoons;Non-electric pressure cooking saucepans
Trade Marks Journal No: 1936 , 13/01/2020          Class 21

SHALIK KHADDEER BASHA
S/O: SHAIK ANSAR BASHA, 9/101-A,ADIVEEDU KASPA,CUDDAPA,HANDRA PRADESH-516269

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Water bottles, Plastic bottles, Reusable plastic water bottles, Water bottles sold empty,
4370256 06/12/2019
MOHANBHAI KARASHANBHAI JETANI (TRADING AS NYALKARAN ENTERPRISE)
Plot No.134, Ground Floor, Hari Darshan Society, Dahboli Char Rasta, Ved Road, Surat-395004, Gujarat
A Proprietorship Firm
Address for service in India/Attorney address:
BRAND DEVELOPER CONSULTANCY
3, GANDHIVIHAR SOCIETY, L H ROAD, VARACHHA, SURAT - 395006, GUJARAT
Proposed to be Used
AHMEDABAD
Household and Kitchen, Utensils and Containers, Home Appliances, Combs and Sponges, Brushes(except paint brushes), Brushmaking Materials, Articles for Cleaning Purposes, Steel Wool, Unworked or Semiworked Glass (except glass used in building), Glassware
VEESPARRROW

4370440  07/12/2019
VEENA JETHANI TRADING AS M/S. VEENA AGENCY
KH. NO-1121, GALI NO-18, RITHALA VILLAGE (NEAR RITHALA METRO STATION), DELHI-110085
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMA NAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since : 24/09/2014

DELHI
Kitchen wire baskets
VEEEVOQUE

4370441    07/12/2019

VEENA JETHANI TRADING AS M/S. VEENA AGENCY
KH. NO-1121, GtI NO-18, RITHALA VILLAGE (NEAR RITHALA METRO STATION), DELHI-110085
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since: 24/09/2014

DELHI

Kitchen wire baskets
VEEMILANO
4370443  07/12/2019
VEENA JETHANI TRADING AS M/S. VEENA AGENCY
KH. NO-1121, GALI NO-18, RITHALA VILLAGE (NEAR RITHALA METRO STATION), DELHI-110085
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :24/09/2014
DELHI
Kitchen wire baskets
USTAAD
4370691  07/12/2019
REHAN ELAHI & MUZAMMIL ANWAR
A-61, NEW FRIENDS COLONY, NEW DELHI-110025
JOINT APPLICANT
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Proposed to be Used
DELHI
Household, domestic utensils and containers (not of precious metal or coated therewith) pressure cookers, rice cookers, pans (non-electric), jars, coffee grinders (hand operated), porcelain, dinnerware, cutlery, chop-sticks, non-stick cookwares, kitchen wares, dish stands and decanter, hand operated utensils and apparatus for household and kitchen use, cloths for cleaning, crockery, domestic grinders, kettles (nonelectric)
Hayan
4371024 07/12/2019
MILAN RAJESHBHAI SUTARIYA
FLAT NO.802, 8TH FLOOR, AKSHAR HEIGHTS, NR.SHREEKUNJ, DABHOLI ROAD, KATARGAM, SURAT-395004.
PROPRIETOR
Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006
Proposed to be Used
AHMEDABAD
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, MOULDS [KITCHEN UTENSILS], TOILET UTENSILS, HAND OPERATED KITCHEN IMPLEMENTS FOR MINCING FOOD, HAND OPERATED GRINDERS, CHOPPING BOARDS, KITCHEN RACKS, NON ELECTRIC FRUIT SQUEEZERS, STATUES OF PORCELAIN, EARTHENWARE, CERAMIC OR GLASS
ANC TRADING COMPANY,
NITHUN CHAKRAVARTHY, PARTNER OF ANC TRADING COMPANY, 20/75, SOPANAM SHOPPING COMPLEX, CHERPU, THRISSUR DISTRICT, PIN CODE: 680561, KERALA STATE, INDIA

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
Bamboo Tooth Brushes
UCARE

4371148  08/12/2019

LOKENDER SINGH
A-BLOCK, H.NO. 4, ST.NO. 4, UPKAR COLONY, BURARI, DELHI-84
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
kitchen utensils and containers; combs and sponges; brushes (except paintbrushes); brush-making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes.
Dharam Paul Traders

4371711  09/12/2019

ROHIT MAHENDRU
H. NO. BX-541 DUTTA STREET, KISHANPURA
Proprietor

Address for service in India/Attorney address:

SUNNY CHADHA
121-MBD SHOPPING COMPLEX, G.T. ROAD JALANDHAR, PUNJAB 144001
Used Since :21/05/2018

DELHI

Household Items and Kitchen Utensils, cookware, bake ware, storage containers, serving ware etc of steel, aluminium, brass, copper, hard anodized, non stick and other alloys.
JEEL SURESHBHAI ANGHAN
D-804, Suman Sarjan Appartment, Nr. Govindji Hall, Dabholi Road, Surat, Gujarat - 395004
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
AHMEDABAD
Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware
4372216  09/12/2019
NILESH DILIPBHAI SHAH PROPRIETOR OF PARAS INDUSTRIES
GROUND FLOOR, GALA NO 09, TIRUPATI UDYOG NAGAR, SATIVALI ROAD, VASAI, MUMBAI SUBURBAN,
MAHARASHTRA - 401208
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and
sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-
worked glass, except building glass; Glassware, porcelain and earthenware
Pink Friday
4372229  09/12/2019

FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Comb and comb cases; sponges; brushes including makeup brushes; boxes and bowls of glass, ceramics and earthenware; soap boxes; tissue box covers; candlesticks and candle jars.
Valito

4372779   10/12/2019
TRANSGLOBAL COMMERCE SOLUTIONS PVT LTD
#132,SECTOR 15A,CHANDIGARH-160015
Body Incorporate

Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida -201301,(U.P)

Proposed to be Used
DELHI

Articles for the care of clothing and footwear; Cosmetic and toilet utensils; Household utensils for cleaning, brushes and
brush-making materials; Statues, figurines, plaques and works of art, made of materials such as porcelain, terra-cotta or
glass, included in the class; Tableware, cookware and containers; Unworked and semi-worked glass, not specified for
use; Statues, figurines, plaques and works of art, made of materials such as porcelain, terra-cotta or glass, included in the
class; Household utensils for cleaning, brushes and brush-making materials and parts and fittings of above mentioned
goods; Glassware; Unworked and semi-worked glass, not specified for use; Gardening articles; Articles for animals
Trade Marks Journal No: 1936 , 13/01/2020          Class 21

4372915    10/12/2019
SICKLE INNOVATIONS PRIVATE LIMITED
CIIE building, IIMA new campus, Vastrapur, Ahmedabad 380015, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
HARPREETSINGH BANKER
'SATGURU HOUSE' Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Proposed to be Used
AHMEDABAD
Insect traps; Electric devices for attracting and killing insects
BEAUTY LOCKER

4373304 10/12/2019
Shenzhen Karina Cosmetics Co., Ltd
Third floor, Bldg.A, Bldg.B, Lianrongda Community, Zone A, Dashuitian Community Industrial Park, Guanlan Street, Longhua District, Shenzhen, China
AS PER CHINESE LAW

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used

CHENNAI

utensils for household purposes, statues of porcelain, ceramic, earthenware, terra-cotta or glass, combs, insulating flasks / vacuum bottles, cleaning instruments, hand-operated, toothbrushes, cosmetic utensils, ceramics for household purposes.
4373547  10/12/2019

MODI HASMUKHBHAI KIRTILAL
S/O MODI KIRTILAL, 302, 3RD FLOOR, NAV NIDHI APPARTMENT, PARAS SOCIETY, BEHIND JAIN TEMPLE, KATARGAM
MAIN ROAD, SURAT CITY, SURAT, GUJARAT - 395004

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Kitchen utensils; Kitchen containers; Portable plastic containers for household and kitchen use; Container lids made for household or kitchen use; Household or kitchen utensils and containers; Kitchen grinders, non-electric; Wooden spoons [kitchen utensils]; Serving utensils; Cooking utensils; Household utensils; Household containers for foods; Serving spoons; Cookware and tableware, except forks, knives and spoons; Non-electric pressure cooking saucepans
4373952  11/12/2019
HONEY
TIBBA COLONY, RATIA (HARYANA)- 125051
INDIVIDUAL
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091
Proposed to be Used
DELHI
Make-up brushes, Make-up sponges, Cosmetics brushes, Hairbrushes.
4374023  11/12/2019
DUDHAT NIRMALABEN RASIKBHAI (TRADING AS YARA ENTERPRISE)
17, Rushi Bunglows-2, Opp Indralok Bungalows, Near Fire Station, Motavarachha, Chorasi, Surat, Gujarat- 394101, India
Individual
Address for service in India/Attorney address:
AJAY KAUSHIK
RZ-33, Shiv Nagar, New Roshan Pura, Najafgarh, New Delhi 110043
Proposed to be Used
AHMEDABAD
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COMBS AND SPONGES; BRUSHES (EXCEPT PAINTBRUSHES); BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE INCLUDED IN CLASS 21.
Trade Marks Journal No: 1936, 13/01/2020    Class 21

4374841  11/12/2019
S.DURAI RAJ, AN INDIAN NATIONAL, SOLELY TRADING AS BALAJI ELECTRONICS
SF No: 287/1, Pappampatti Road, Kannampalayam Post, coimbatore - 641 402, Tamilnadu, India
Sole Proprietory Concern

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents & Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI

Electrical Devices for Terminating and Extinguishing Insects
S.DURAI RAJ, AN INDIAN NATIONAL, SOLELY TRADING AS BALAJI ELECTRONICS
SF No: 287/1, Pappampatti Road, Kannampalayam Post, Coimbatore - 641 402, Tamilnadu, India
Sole Proprietor Concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents & Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
Used Since : 22/08/2016
CHENNAI
Insect Traps, Fly Swatters, Rodent Traps, Electrical Insect Killing Apparatus
ELLOZIA

4374880   11/12/2019

MITULKUMAR MAVJIBHAI KAKADIYA (TRADING AS GREAT SHOPPY)
Flat-201, 2nd Floor, Narnarayn Society, A.K.Road, Surat - 395008
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used

AHMEDABAD

Household or Kitchen Utensils And Containers, Combs And Sponges, Brushes (Except Paintbrushes), Brush-Making Materials, Articles For Cleaning Purposes, Steelwool, Unworked or Semi-Worked Glass (Except Glass Used In Building), Glassware, Porcelain, Earthenware, Ceramic or Glass, Baskets For Domestic Use, Pressure Cookers & Pans, Nonstick Cookware, Stainless Steel Utensils And Kitchen Accessories
BREZLEEN

4374882  11/12/2019
VAISHALIBEN J MUNJANI (TRADING AS E BIZZ SALES)
B-102, Mahek Residency, Near Suryam Residency, Causeway Road, Surat - 395004
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Household or Kitchen Utensils And Containers, Combs And Sponges, Brushes (Except Paintbrushes), Brush-Making Materials, Articles For Cleaning Purposes, Steelwool, Unworked or Semi-Worked Glass (Except Glass Used In Building), Glassware, Porcelain, Earthenware, Ceramic or Glass, Baskets For Domestic Use, Pressure Cookers & Pans, Nonstick Cookware, Stainless Steel Utensils And Kitchen Accessories
BHANWARI DEVI W/O DAMODAR LAL VERMA
836, JHALANA GRAM, CALGARI KE PICHE KACCHI BASTI, MALVIYA NAGAR, Jaipur, 302017
INDIVIDUAL

Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA, GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used
AHMEDABAD

Household or kitchen utensils and containers, combs and sponges, brushes(except paint brushes), brush-making materials, articles for cleaning purposes, steel wool, unworked or semi-worked glass (except glass used in building), glassware, porcelain and earthenware Included in Class 21 Only
4375986  12/12/2019
NEETU RANI
PLOT NO.-5, BLOCK-A/1, GALI NO. 6, SUT FACTORY DHARMPURA, NAJAFGARH, SOUTH WEST DELHI-110043
INDIVIDUAL
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since : 19/11/2019
DELHI
TABLEWARE, COOKWARE AND CONTAINERS, HOUSEHOLD UTENSILS, COOKING UTENSILS, GLASSWARE, GLASS DISHES, COOKING PANS, METAL PANS, CAKE PANS, FRYING PANS, COOKWARE, EXCEPT FORKS, KNIVES AND SPOONS, MIXING SPOONS, SERVING SPOONS, PLATES, KITCHEN UTENSILS, MOULDS [KITCHEN UTENSILS], HOUSEHOLD OR KITCHEN CONTAINERS
4376216    12/12/2019
SHWETA AGGARWAL
T-001, PRATEEK WISTERIA, SECTOR-77, NOIDA, UP-201301, INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
DELHI
Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
4378098  14/12/2019
NICE MARKETING
#27, Prakash Mansion, Krishna Lane, Sunkalpet Cross, Near Ram Mandir, Bangalore, Karnataka - 560002
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COOKWARE AND TABLEWARE, EXCEPT FORKS, KNIVES AND SPOONS; COMBS AND SPONGES; BRUSHES, EXCEPT PAINTBRUSHES; BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; UNWORKED OR SEMI-WORKED GLASS, EXCEPT BUILDING GLASS; GLASSWARE, PORCELAIN AND EARTHENWARE
4378692 16/12/2019
DIGENKUMAR BHADRESHBHAI AHIR
DJ TRADER, 6/1178, OPP, SMC SCHOOL, DALIYA SHERI, MAHIDHARPURA, SURAT- 395003
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD

HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, FRYING PANS, NON ELECTRIC JUICERS, CITRUS JUICERS,
NON ELECTRIC FOOD BLENDERS, GARLIC PRESSES (KITCHEN UTENSILS), CHOPPING BOARDS, MORTARS AND
PESTLES FOR KITCHEN USE, HOLDERS FOR TUMBLERS, KITCHEN PAPER RACKS, ROLLING PINS, VEGETABLE
BRUSHES WITH PEELERS, VEGETABLE MASHERS, FOOD MASHERS, PASTRY CUTTERS, FONDANT CUTTERS, COMBS,
SPONGES, BRUSHES [EXCEPT PAINT BRUSHES], STATUES OF PORCELAIN , EARTHENWARE, GLASSWARE,
PORCELAIN AND EARTHENWARE, ARTICLES FOR CLEANING PURPOSE, STEEL WOOL, UNWORKED OR SEMI WORKED
GLASS (EXCEPT GLASS USED IN BUILDING), CAST STONE CONTAINERS FOR HOUSEHOLD, HOLLOWWARE,
FLOWERPOTS, LAZY SUSANS, KETTLES [NON-ELECTRIC], MOP, GRINDERS (NON-ELECTRIC), ALUMINIUM COOKWARE,
BOTTLES; ALUMINIUM MOULDS (KITCHEN UTENSILS)
UMAPLAST
4379070  16/12/2019
COOLPLAST INDUSTRIES
PLOT NO C-1, B-39, 1ST PHASE GIDC NR GAYATRI WEIGHT BRIDGE B/H, KHODIYAR KATHIYAWAD HOTEL VAPI
GUJARAT - 396195
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Scrapers for household purposes, Fertilizer scoops for household purposes, Waste bins for household purposes, Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes;
4380008   17/12/2019
L.G.SONS INTERNATIONAL
144, PARVATI NAGAR-I, BAPA SITARAM CHOWK, DABHOLI, KATARGAM, SURAT-395004.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
YOGESH V. PARKHIYA & CO.
2066, THE PALADIUM MALL, YOGI CHOWK, VARACHHA, SURAT-395006
Proposed to be Used
AHMEDABAD
HOUSEHOLD OR KITCHEN UTENSILS, KITCHEN TOOLS AND ACCESSORIES, TOILET UTENSILS, HAND OPERATED
KITCHEN IMPLEMENTS, BOTTLES, BUTTER CUTTER, COFFEE STIRRERS, MUGS, BASKETS FOR DOMESTIC USE,
DUSTBINS, HOLDERS FOR TOOTHBRUSHES, ICE CREAM SCOOPS, BABY CUPS & BOWLS, BACK SCRATCHERS,
BAMBOO CHOPPING BOARDS, BAMBOO BASKETS FOR DOMESTIC USE, CUP HOLDER, KITCHEN RACKS.
Visnoi

4380818  17/12/2019

GOPAL BISHNOI
149, Godaron ki dhani, parava, th-sanchore, dist-Jalore-434041

E-commerce services and Manufacturing

Proprietor

Proposed to be Used

AHMEDABAD

HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS MEAL OR COATED THEREWITH), ARTICLES FOR CLEANING PURPOSES, STEELWOOL, UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING), GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES, PAILS, PANS OF ALUMINUM, SMALL HAND-OPERATED APPARATUS FOR MINCING, GRINDING, PRESSING, CANDLE EXTINGUISHERS NOT OF PRECIOUS METAL, DISH STANDS, DECANTER STANDS AND KITCHEN APPLIANCES and Non-Stick Cookwares or any other goods included in class 21.
eGee
4380819  17/12/2019
GOPAL BISHNOI
149, Godaron ki dhani, parava, th-sanchore, dist-Jalore-434041
E-commerce services and Manufacturing
Individual
Proposed to be Used
AHMEDABAD
HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS MEAL OR COATED THEREWITH), ARTICLES FOR CLEANING PURPOSES, STEELWOOL, UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING), GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES, PAILS, PANS OF ALUMINIUM, SMALL HAND-OPERATED APPARATUS FOR MINCING, GRINDING, PRESSING, CANDLE EXTINGUISHERS NOT OF PRECIOUS METAL, DISH STANDS, DECANTER STANDS AND KITCHEN APPLIANCES and Non-Stick Cookwares and any other goods included in class 21.
Bawaly

4382005  18/12/2019

GAURAV GARG
E-253, SARASWATI KUNJ, 25, I.P EXTENSION DELHI-110092

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used

DELHI

Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes, dish washing gloves; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
CHHOTA CHETAN

4382575   19/12/2019

PRAAVEEN KEDIA (INDIAN NATIONAL, PROPRIETOR), TRADING AS MURLI POLYMER
Sy,No.36, Elikatta Village, Farooq Nagar Mandal, Hyderabad - 509410, Telangana

A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.TOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI

Plastic containers for household and kitchen use
Proposed to be Used

DELHI

shaving dish, shaving brushes, shaving pots, shaving stands/holders, shaving brush stands, brushes for personal hygiene, utensils for personal hygiene and shaving included in class 21.
HAUS ALCHEMY
4385610  21/12/2019
ABBAS SHABBIR HUSAIN
GURU HIMMAT SOCIETY BLDG 1ST FLOOR FLAT NO 5 MOUNT ROAD MAZGAON MUMBAI 400010
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Cookie presses, Fruit presses, non-electric, for household purposes
SERVOCARE

4385796   21/12/2019

MS. GORLE REENA
4-108, Chatlawada, CSI Church, Maredumilli Mandalam, East Godavari 533295, Andhra Pradesh, India
An Individual

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI

Serving utensils; Household utensils; Baking utensils; Cosmetic utensils; Toilet utensils; Kitchen utensils; Kitchen utensil crocks; Turners [kitchen utensils]; Sifters [household utensils]; Molds [kitchen utensils]; Moulds [kitchen utensils]; Sieves [household utensils]; Trivets [table utensils]; Griddles [cooking utensils]; Grills [cooking utensils]; Wood chopping blocks [utensils]; Coffee pot stands; Coffee mugs; Coffee mills, hand-operated; Coffee cups; Coffee services; Cookery moulds; Rice cookers for use in microwave ovens; Plastic bowls; Plastic mugs; Plastic bottles; Plastic buckets; Plastic plates; Plastic cups; Household containers; Kitchen containers; Soap containers; Heat insulated containers; Heat-insulated containers; Food containers of foil; Household containers of glass; Household containers for foods.
4385862    21/12/2019
JATIN
172 WN 24, ARYA NAGAR, NEAR BHAHIA KUTIA,HANSI-125033 HARYANA
online seller
INDIVIDUAL
Proposed to be Used
DELHI
MAKEUP BRUSHES, SKIN CLEANSING BRUSHES, FACIAL CLEANSING BRUSHES, HAIR BRUSHES, EYEBROW BRUSHES, MASCARA BRUSHES, COSMETIC BRUSHES AND EYELASH BRUSHES INCLUDED IN CLASS 21.
4386595   23/12/2019
GULSHAN SHARMA
B-72, Rishi Nagar, Rani Bagh, New Delhi - 110034
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :03/04/2016
DELHI
Articles For Cleaning Purposes, Cloths For Cleaning
VARADVINAYAK ENTERPRISES
New Maneklal Estate, N. M. Marg, Ghatkopar (W), Mumbai-400086
manufacturer and merchants
Single Firm

Proposed to be Used
MUMBAI
Manufacturing of Tooth Brushes, Dental Cleaning Articles, brush making materials, included in class 21
Trade Marks Journal No: 1936, 13/01/2020, Class 21

4386748  23/12/2019
SIGMA ENTERPRISES, LLC
1395 Commerce Drive Mendota Heights, Minnesota 55120 United States of America
Limited Liability Company

Address for service in India/Attorney address:
IRA LAW
1-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI
Cosmetic brushes; flexible textured devices in the nature of hand-worn mittens and gloves, hand-held pads, and sink mats specially adapted for cleaning cosmetic brushes; cases and cups for cosmetic brushes; apparatuses in the nature of panels, cases, and towers specially adapted for drying and shaping cosmetic brushes
4386811    23/12/2019
MR. KARN SHETH (PROP.) OF TRADING AS SHETH INDUSTRIES
G1-186 RIICO INDUSTRIAL AREA, PALRA, AJMER-305002.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2012
DELHI
POTS FOR FLOWERS, FLOWER BOWLS, FLOWER VASES, FLOWER BASKETS, FLOWER SYRINGES, PORCELAIN
FLOWER POTS & CONTAINERS FOR FLOWERS.
4387646  24/12/2019

JOGRANA DHANARHAI RAGHUBHAI
SHUBHAM PARK PLOT NO-109, RAM MANDIR NIBAJU MA, KOTHARIYA SOLVANT, RAJKOT, GUJARAT - 360001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Kitchen utensils; Kitchen containers; Kitchen sieves; Kitchen jars; Sieves for kitchen use; Containers for kitchen use;
Containers for household or kitchen use of precious metal; Portable plastic containers for household and kitchen use;
Household and kitchen utensils and containers; Serving spoons; Tableware, other than knives, forks and spoons, not of
precious metal; Tableware, except forks, knives and spoons; Cookware [pots and pans]; Bowls; Serving bowls; Soup
bowls; Mugs
Trade Marks Journal No: 1936, 13/01/2020 Class 21

4387647 24/12/2019
AMBALIYA SAHIL V
80, NATVAR NAGAR SOCIETY, SIMADA NAKA, NANA VARACHHA 395006
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD
Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware; Pressure cookers, nonelectric; Household containers; Vacuum flasks; Drinking flasks; Glass flasks; Drinking flasks for travellers; Thermally insulated flasks for household use; Schooners [glassware]; Beverage glassware; Glassware, porcelain and earthenware; Brushes; Dish brushes; Bath brushes; Juice squeezers; Non-electric fruit squeezers; Water bottles; Reusable stainless steel water bottles, empty; Household utensils; Non-electric cooking utensils; Household and kitchen utensils; Garlic presses [kitchen utensils]; Slotted spoons [kitchen utensils]; Earthenware; Statues of earthenware; Household containers of plastic for storing feminine products; Serving plates; Ceramic pots; Tea pots; Non-electric fondue pots; Chamber pots; cooking pots; Milk cans; Insulating sleeve holders for beverage cans; Thermally insulated wraps for cans to keep the contents hot or cold; Double boilers; Lunchboxes; Lunch boxes made of metal; Bread boxes; Boxes for sweetmeats; Recipe boxes; Frying pans; Wood chopping boards for kitchen use ALL BEING GOODS INCLUDED IN CLASS 21
4387989  24/12/2019
ANSHUMAN MOHANTY PROPRIETOR OF MARLEY'S
P55, 9TH A MAIN, SECTOR 12, NEW THIPPASANDRA, BANGALORE- 560075
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
 Proposed to be Used
CHENNAI
Pet cages; Pet food bowls; Pet brushes; Pet combs; Pet feeding dishes; Pet feeding bowls; Pet grooming glove; Cages for pets; Cages for household pets; Litter boxes for pets; Litter trays for pets; Household storage containers for pet food; Dog grooming gloves; Potties for dogs; Gloves for grooming dogs; Raccoon dog hair for brushes; Dog food scoops for household purposes
4388097  24/12/2019
BRAD & STANLEY KITCHEN INDUSTRIES PRIVATE LIMITED
Floor No. 3/314, Plot No. 8, Wadala Udyog Bhavan, Sewree Wadala Road, Wadala, Mumbai 400031
Body Incorporate

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI
Household, kitchen and domestic utensils and containers (not of precious metal or coated therewith); cooking utensils, mixers, grinders and blenders (non-electric), pots, tea pots, coffee pots, bottles, flasks, vacuum bottles and flasks, kettles and percolators (nonelectric); saucepans, frying pans and griddles; crockery, glassware, porcelainware and earthenware; traps (for insects and animals), draining trays, dish drainers; articles for cleaning purposes.
4388943  25/12/2019
MRS. RAMAN JAIN W/O SH. KANTI JAIN TRADING AS VALLABH METAL INDUSTRIES
Mullabadha Road, Amargarh (Punjab)
PROPRIETORSHIP

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 01/04/2019

DELHI
Pressure cookers, household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except brooms & paints brushes) brush making materials; articles for cleaning purposes; steelwool, unworked or semi-worked glassware, crockery including in class 21
Mildren

4389245   25/12/2019

KASODARIYA MIHIR DINESHBHAI
Plot 10, Sahyog Park Soc. 2, Near Bhumi Pooja, Ambatalavadi, Katargam, Surat-395004, Gujarat

Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

AHMEDABAD

Household or kitchen utensils and containers (not of precious metal or coated therewith); combs and sponges; brushes (except paints brushes); brush making materials; articles for cleaning purposes; steelwool; unworked or semi-worked glass (except glass used in building); glassware, porcelain and earthenware not included in other classes
3759561   21/02/2018

BAJRANG ROPE
KOLKO ROAD, KHEDUT KHANDSARI COMPOUND, UPLETA-360490,(GUJARAT)INDIA.

Partnership Firm

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since :06/04/2013

AHMEDABAD

ROPES INCLUDED IN CLASS-22.
3863444  19/06/2018
UJJVAL CHANDRAKANT PATEL
B-1102, Vaishnodevi Blue Bell, Opp. Vaishnodevi Township, Nr. BR Park, Vanakala, Jahangirpura, Surat-395005, Gujarat

Proposed to be Used

AHMEDABAD

ROPES, STRING, NETS, TENTS, AWNINGS, TARPAULINS, SAILS, PACKAGING BAGS (SACKS) OF TEXTILE FOR BULK SORAGE, BAGS AND SACKS FOR PACKAGING, Padding and Stuffing MATERIALS (EXCEPT OF RUBBER OR PLASTICS); RAW FIBROUS TEXTILE MATERIALS.
M M YARNS PVT. LTD.
Survey No. : 8, Atkot - Gondal Highway, At:- KHARACHIYA (Jam),Ta. Jasdan, Dist. : Rajkot, Pin -360 060, Gujarat, India.

Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015

Used Since :02/06/2014

AHMEDABAD
raw cotton, cotton tow, cotton waste [flock] for padding and stuffing

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Sale of goods is restricted in the state of Gujarat only.
MR. DEEPAK R. LULANI TRADING AS AKASH PLASTIC
603/3, BEHIND KOLHAPUR STEEL, MIDC, SHIROLI (P), KOLHAPUR-416 122

PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
ROPE AND SYNTHETIC ROPES, NON-METALLIC ROPES, ROPES (NON-METALLIC), TWINE, NON-METALLIC TWINES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CLASIC.
4083423  11/02/2019
MR. DEEPAK R. LULANI TRADING AS AKASH PLASTIC
603/3, BEHIND KOLHAPUR STEEL, MIDC, SHIROLI (P), KOLHAPUR-416 122
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
ROPE AND SYNTHETIC ROPES, NON-METALLIC ROPES, ROPES (NON-METALLIC), TWINE, NON-METALLIC TWINES
VEDANT SANTOSH

4246298    25/07/2019
MAHESH NANDLAL SARDA TRADING AS SARDA PACKAGING
Bachharaj Plots, Amravati, Maharashtra - 444601
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Multi-purpose cloth bags.
M.N. INTERNATIONAL
Chunabhati, Mallickpara, P.S. SANKRAIL, P.O. RADHADASI, PODRAH, HOWRAH-711109
Propreitorship Firm

Address for service in India/Attorney address:
CS RAHUL SHARMA
Office No 152A, 1st Floor, Wadhwa Complex, Laxmi Nagar, Delhi-90

Proposed to be Used
KOLKATA

Jute Shopping Bags, Jute Fancy Bags, Jute promotional Bags, Wine Bags, Beach Bags
SERVOMAX

4371602    09/12/2019

SERVOMAX LIMITED
#118 A, ROAD NO 70, JOURNALIST COLONY, JUBILEE HILLS, HYDERABAD, TELANGANA-500033, INDIA
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L.
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI

Ropes and string; Nets; Tents and tarpaulins; Awnings of textile or synthetic materials; Sails; Sacks for the transport and storage of materials in bulk; Padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; Raw fibrous textile materials and substitutes therefor.
GG POLYPLAST PRIVATE LIMITED
1021-1022, PHASE III, SITAPURA INDUSTRIAL AREA, TONK ROAD JAIPUR RAJASTHAN 302021

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
ROPE.
MYVY

4373903   11/12/2019
MONA VERMA TRADING AS MVY ENTERPRISES
SHOP NO. 487/64 A, GROUND FLOOR, NATIONAL MARKET, NEAR MANAV STHALI SCHOOL, PEERA GARHI, NEW DELHI - 110087
A SOLE PROPRIETARY FIRM

Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063

Proposed to be Used
DELHI
ROPES AND STRING; NETS; TENTS AND TARPAULINS; AWNINGS OF TEXTILE OR SYNTHETIC MATERIALS; SAILS;
SACKS FOR THE TRANSPORT AND STORAGE OF MATERIALS IN BULK; PADDING, CUSHIONING AND STUFFING
MATERIALS, EXCEPT OF PAPER, CARDBOARD, RUBBER OR PLASTICS; RAW FIBROUS TEXTILE MATERIALS AND
SUBSTITUTES THEREFOR.
ORGRO

4382693    19/12/2019

ORGRO FIBRE LLP
A-81-Dwrikanaganari, Vrundavan Cross Road Waghodia Road Vadodara 390019, Gujarat.

Manufacturer and Trader

Address for service in India/Attorney address:

UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015

Used Since :07/05/2019

AHMEDABAD

Ropes and string; nets; tents and tarpaulins; awnings of textile or synthetic materials; sails; sacks for the transport and storage of materials in bulk; padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; raw fibrous textile materials and substitutes therefor.
MANOHAR FILAMENTS PRIVATE LIMITED
B-59, GT Karnal Road, Industrial Area, New Delhi - 110033, INDIA
(A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

**Proposed to be Used**

DELHI

fabric belts & fabric tapes, woven and printed labels, ropes and string; nets; tents and tarpaulins; awnings of textile or synthetic materials; sails; sacks for the transport and storage of materials in bulk; padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; raw fibrous textile materials and substitutes therefor included in class 22.
4389176 25/12/2019
MEENA TRADING AS:- SHRI RAM ECO GREEN BAGS
PLOT NO. H-7, RIICO, RAISINGHNAGAR, Sri Ganganagar Rajasthan-335051
Proprietorship firm

Address for service in India/Attorney address:
NATH BROTHERS & ASSOCIATES
4-B-44, Jawaharnagar, Sriganganagar, Rajasthan -335001
Used Since :01/07/2017
AHMEDABAD
Polypropylene bags.
PK FAH
3528574   18/04/2017
PUNEET KNITWEAR
GALI NO-1, BEANT PURA, CHANDigarh ROAD, LUDHIANA-141008 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1990
DELHI
Yarns, Knitting Yarns & Threads.
3966243  06/10/2018
M M YARNS PVT. LTD.
Survey No. : 8, Atkot - Gondal Highway, At:- KCHARACHIYA (Jum),Ta. Jasdan, Dist. : Rajkot, Pin -360 060, Gujarat, India.
Body Incorporate

Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015

Used Since :02/06/2014

AHMEDABAD

spun cotton, cotton thread and yarn
3985516  28/10/2018

POLYSPIN THREAD MILLS
Plot no. 2108, 3rd Phase Area, GIDC, Vapi, Tal Pardi, Dist. Valsad - 396195, Gujarat, India.

Address for service in India/Agents address:
B. D. SHUKLA & COMPANY.
45-B, NARAYAN NAGAR SOCIETY, PALDI, AHMEDABAD 380 007.

Used Since : 03/04/2018

AHMEDABAD

Yarns and threads including sewing threads all included in class-23
4315299  09/10/2019
R.SANKARAN KUTTY
trading as ;SWAYAMVARA SILKS
RUGMA RAJIPARVATHIPURAM GRAMOMATTINGAL TRIVANDRUM-695 101, KERALA SOUTH INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
THE BUSINESS CATALYST
POST BOX NO.18 NANDANAM ERA-38 NAER MENAMKULAM GOVT. LPS KAZHAKUTTOM POST TRIVANDRUM-695582
KERALA, SOUTH INDIA
Used Since :01/01/2003
CHENNAI
YARNS AND THREADS FOR TEXTILES
SERVOMAX

4371603  09/12/2019
SERVOMAX LIMITED
#118 A, ROAD NO 70, JOURNALIST COLONY, JUBILEE HILLS, HYDERABAD, TELANGANA-500033, INDIA
The Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L.
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used
CHENNAI
Yarns and threads, for textile use.
4383835  20/12/2019
MANOHAR FILAMENTS PRIVATE LIMITED
B-59, GT Karnal Road, Industrial Area, New Delhi - 110033, INDIA
(A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI

Yarns and threads, for textile use for included in class 23.
4383840    20/12/2019
MANOHAR FILAMENTS PRIVATE LIMITED
B-59, GT Karnal Road, Industrial Area, New Delhi - 110033, INDIA
( A company duly incorporated under Indian Companies Act, 1956 )
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Proposed to be Used
DELHI
Yarns and threads, for textile use for included in class 23.
R.GEETHA AND S.KASTHURI
trading as; SANTHI KNITTERS
NO:32, RANGANATHAN PURAM EXTENSION, 2ND STREET, KONGU MAIN ROAD, TIRUPPUR-641607.
MANUFACTURER
Address for service in India/Attorney address:
GMS LAW ASSOCIATES
'ERODE HOUSE' NEW NO. 66, THIRD MAIN ROAD, GANDHI NAGAR, ADYAR, CHENNAI - 600 020.
Used Since: 31/01/2011

CHENNAI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES, BED AND TABLE COVERS, BEING GOODS FALLING UNDER CLASS 24.
Trade Marks Journal No: 1936, 13/01/2020  Class 24

2634768  28/11/2013
SANTHI KNITTERS
S.KASTHURI
R.GEETHA
NO.32, RANGANATHAPURAM EXTN, 2ND STREET, KONGU MAIN ROAD, TIRUPUR - 641607. TAMILNADU. INDIA.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
GMS LAW ASSOCIATES
‘ERODE HOUSE’ NEW NO. 66, THIRD MAIN ROAD, GANDHI NAGAR, ADYAR, CHENNAI - 600 020.
Used Since : 16/09/2010

CHENNAI
ALL TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES, BED AND TABLE COVERS,
3062725  23/09/2015

MRS. MUNITA GOYAL

trading as ; LAXMI POLY COT (INDIA)

GB-375, NEAR PALI URBAN CO. BANK HEAD OFF. MANDIA ROAD PALI - MARWAR RAJ.

MANUFACTURER AND MERCHANT

FIRM

Address for service in India/Attorney address:

TOTAL REGISTRATION SERVICES

127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)

Used Since : 01/04/2010

AHMEDABAD

TEXTILES AND TEXTILES GOODS FOR BLOUSE PICES INCLUDED CLASS 24

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS.
3308882  13/07/2016
PARVEEN AHUJA
trading as ;95 FABRICS
C-118, FF, NIRVANA COURT YARD, NIRVANA COUNTRY, SECTOR-50, GURGAON-122002, HARYANA
Manufacturing & Trading
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/05/2013
DELHI
TEXTILE AND TEXTILE GOODS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FABRICS.
ANITA DEVI AGARWAL
trading as ;MATUSHREE TEXTILE
B-102, VEER DURGADAS NAGAR, PALI - MARWAR - 306401, RAJASTHAN STATE, INDIA
MANUFACTURER AND TRADER
A SOLE PROPRIETORY CONCNERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :05/04/1991
AHMEDABAD
TEXTILE PIECE GOODS AND BLOUSE PIECE
subject to restriction of the goods for sale in the state of RAJASTHAN only.
Trade Marks Journal No: 1936, 13/01/2020 Class 24

REVANT SINGH SODHA
trading as ;PREMIUM SYNTEx
171-172, D EXTN., 1st FLOOR, BHILWARA TEXTILE MARKET, PUR ROAD, BHILWARA-311001 (RAJASTHAN) INDIA
MANUFETHERER AND MERCHNAT
PROPRIETOR
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, (RAJASTHAN)
Used Since :01/04/2012

AHMEDABAD
SUITING, SHIRTING, DRESS MATERIAL AND TEXTILE ARTICLE WHICH ARE INCLUDED IN CLASS 24
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3532016 24/04/2017
LACOSTE
23/25 rue de Provence, Paris 75009, France
A French Joint Stock Company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Used Since: 30/10/1993

DELHI
FABRICS FOR TEXTILE USE; HOUSEHOLD LINEN; BED LINEN, NAMELY SHEETS, FITTED SHEETS, PILLOW CASES, BOLSTER COVERS, BED COVERS, BEDSPREADS, DUVETS, DUVET COVERS, EIDERDOWNS, CURTAINS OF TEXTILE; CUSHION COVERS; TABLE LINEN, NAMELY TEXTILE TABLE CLOTHS, TEXTILE TABLE NAPKINS, TEXTILE TABLE MATS; BATH LINEN, NAMELY WASHING MITTS, TEXTILE FACE TOWELS, TEXTILE BATH TOWELS, TEXTILE BEACH TOWELS
SUNVIM GROUP CO., LTD.
No. 1 Furi Street, Gaomi City, Weifang, Shandong Province, China
A Company incorporated under the laws of China

Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8

Proposed to be Used
DELHI
Textile Material; Lingerie Fabric; Calico; Towel; Towels of Textile; Bath Mitts; Bed Covers; Quilts; Sheets [Textile]; Bed Linen; Bed Blankets; Upholstery Fabrics; Cloth; Fustian; Household Linen; Printed Calico Cloth; Table Runners; Tablecloths, not of paper; Table Linen, not of paper; Furniture Coverings of Textile; Place Mats, not of paper; Covers [loose] for Furniture; Sheets [Textile]; Coverlets [Bedspreads]; Face Towels of Textile; Towel Sheet; Bath Linen, except Clothing.
3599159 25/07/2017
ARUN KUMAR MADAN TRADING AS M/S K. L. INTERNATIONAL
B-15, INDUSTRIAL AREA, G.T KARNAL ROAD, NEAR NANAK PAIO GURUDWARA, DELHI
PROPRIETOR
Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI
Proposed to be Used
DELHI
FURNISHING FABRICS, BED SHEETS, PILLOW COVERS, DUVETS, UPHOLSTERY, TAPESTRY, CURTAINS, MAN MADE HANDLOOMS, MADE-UPS.
3614315  17/08/2017
RANKAS TEXFEB PVT. LTD.
145/A, Pirana Road, Piplej, Ahmedabad - 382405. Gujarat.
Private Limited

Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :09/08/2017

AHMEDABAD
Bed Sheets, Blanket and Towel

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "ATELIER".
Trade Marks Journal No: 1936, 13/01/2020 Class 24

3625987 02/09/2017
MOHAN CLOTHING COMPANY PVT. LTD
2E/22 Jhandewalan Extension New Delhi-110055
A Company registered under the Companies Act, 1956

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
To be associated with:
2617426, 3522791

DELHI
Textiles and substitutes for textiles; household linen; curtains of textile or plastic; Fabric for footwear; Fabrics for textile use; handkerchiefs of textile; labels of textile; linen cloth included in Class 24.
3625992    02/09/2017
MOHAN CLOTHING COMPANY PVT. LTD
2E/22 Jhandewalan Extension New Delhi-110055
A Company Registered under Companies Act, 1956

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI
Textiles and substitutes for textiles; household linen; curtains of textile or plastic; Fabric for footwear; Fabrics for textile use; handkerchiefs of textile; labels of textile; linen cloth included in Class 24.
3647329  29/09/2017
UNIQUE TAG PRIVATE LIMITED
Plot No. 4 & 5, Pancharatna Industrial Estate, Sarkhej - Bavla Road, Changodar, Dist. : Ahmedabad - 382213,Gujarat
Private Limited Company

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/10/1994

AHMEDABAD
Textiles and substitutes for textiles; household linen; curtains of textile or plastic, elastic woven material, non-woven textile fabrics

IN USE , The applicant have no right over the word UNIQUE..
IMPARATO SPA
LOTTO C MODULO, A/12, 800635 INTERPORTO DI NOLA (NAPOLI) ITALY

Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE,
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.

Used Since: 01/01/1996

DELI

TEXTILE AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED COVERS; TABLE COVERS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2756603.
3690836  30/11/2017
NILESH S. AHUJA (PROPRIETOR) TRADING AS NILESH TEXTILES
S-1231, GROUND FLOOR, SHUBHAM MARKET, (HARI OM MARKET- 4), RING ROAD, SURAT- 395002, GUJARAT.
An Individual

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :07/04/2003

AHMEDABAD
FABRIC, PRINTED FABRIC, CLOTH, TEXTILE MATERIAL, TEXTILE GOODS, AND SUBSTITUTES FOR TEXTILE GOODS.
No Exclusive rights on other descriptive words on Logo.
3743122 02/02/2018

M/S SIRJEE FABRICS
147, DR. VIGAS STREET, GAIWADI SADAN, 1ST FLOOR, ROOM NO. 37, NEAR RAMWADI POST OFFICE, MUMBAI- 400002
PARTNERSHIP FIRM

Address for service in India/Agents address:
JATIN SHANTILAL POPAT.
308, Orchid Plaza, Behind Gokul Shopping Centre, Off. S.V. Road, Near Platform No.8, Borivali (West), Mumbai-400 092.

Used Since: 15/08/2008

MUMBAI
Cloth, Fabric, Textile material, Printed Cloth, Cotton Cloth, Fabric for textile use, Silk cloth, Velvet, woolen cloth or fabric, Linen cloth, jute fabric, table covers and all types of textiles material and goods including towels, covers, textile material for fancy shirtings, kurtas and all types of garments.
UNITED LIBERTY

3777664  14/03/2018

M/S. LIBERTY LIFESTYLE
G-2353/54, UPPER FLOOR, MILLENIUM TEXTILE MARKET, RING ROAD, SURAT GUJARAT INDIA

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :15/05/2015

AHMEDABAD

TEXTILE GOODS, AND SUBSTITUTES FOR TEXTILE GOODS, TEXTILE FABRICS FOR THE MANUFACTURE OF CLOTHING

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LIBERTY.
CHANNI

3791775   29/03/2018
M/S CHANNI CARPETS AND TEXTILES PRIVATE LIMITED
MOUNT ROAD, OPP. RAMGARH ROAD, JAIPUR - 302002, RAJASTHAN
COMPANY

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since : 01/01/1989

AHMEDABAD
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS.
Trade Marks Journal No: 1936, 13/01/2020 Class 24

3846235  29/05/2018
NIKESH VIJAY JAIN  
UG-13, RAGHVUIR BUSINESS EMPIRE, AAI MATA CHOWK, SURAT 395010  
Individual
Address for service in India/Attorney address:  
COGITO LEGAL,  
312A, D Block, 3rd Floor, Lilamani Trade Center, Near Dudheshwar BRTS Bus Junction, Dudheshwar Road, Ahmedabad 380004  
Used Since: 07/10/2003

AHMEDABAD  
Turban Cloth, Cotton Voile Fabric.
3846236   29/05/2018
NIKESH VIJAY JAIN
UG-13, RAGHUWIR BUSINESS EMPIRE, AAI MATA CHOWK, SURAT 395010
Individual

Address for service in India/Attorney address:
COGITO LEGAL,
312A, D Block, 3rd Floor, Lilamani Trade Center, Near Dudheshwar BRTS Bus Junction, Dudheshwar Road, Ahmedabad 380004

Used Since :07/10/2003

AHMEDABAD
Turban Cloth, Cotton Voile Fabric and Textile piece goods
3852052  05/06/2018
ANILKUMAR GARG
trading as ;SANWARIYAJI SYNTHETICS
G-59-168-169 F - 160 RICCO INDUSTRIAL AREA, BHILWARA - 311001 (RAJASTHAN) INDIA
Used Since :01/05/2016
AHMEDABAD
SUITINGS, SHIRTINGS AND DRESS MATERIAL.
Milano and ITALIA..
SANJOLI  
3866571   21/06/2018  
MANJU DEVI KANKARIYA  
Near Sant Haridas Eye Hospital, Kher Road, Balotra-(344022) District Barmer Rajasthan  
Sole Proprietor  
Address for service in India/Attorney address:  
COGITO LEGAL,  
312A, D Block, 3rd Floor, Lilamani Trade Center, Near Dudheshwar BRTS Bus Junction, Dudheshwar Road, Ahmedabad 380004  
Used Since :01/04/1988  
AHMEDABAD  
Dyed Poplin, Dress Material, curtains of textile and Textile piece goods.
3867304    22/06/2018
K G TRENDS
R/O. BINANI BUILDING, KOYLA GALL, BIKANER - 334001
SOLE PROPRIETOR

Address for service in India/Attorney address:
NKRANGA
DAGA CHOWK NEAR NARSHING TEMPLE BIKANER

Proposed to be Used
AHMEDABAD

Textiles and textile goods(not including in other class unstitched, sarees and dress martial, bad & table Cover, textiles fabrics for shirt, pant, tactile goods (made up of cotton, Khadi, Polyester, Blended wool, woolen acrylic, chiffon and silk ) bed sheets, pillow cover, curtain cloth, bleached mull, towels, blouse materials, and dyed fabric clothes, shuttling, shirting and woven interlinings, tissues, mattresses cover and other all kind of textiles and textile goods in class 25

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Goods restricted for sale in the state of Rajasthan only.
3885963  12/07/2018
ANKIT SONI
SONI CLOTH STORE, STATION ROAD, OSIAN, JODHPUR, RAJASTHAN-342303 INDIA
ANKIT SONI
Address for service in India/Agents address:
ARUN KUMAR KOTHARI
D/146, Sumel Business Park-6, Dudheshwar Road, Hanumanpura Btrts.,Shahibaug, Ahmedabad-380004.
Proposed to be Used
AHMEDABAD
canvas for tapestry or embroidery, non-woven textile fabrics,knitted fabric, textile fabric,rayon fabric,printed calico cloth, upholstery fabrics
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
restriction of goods for sale in the state of RAJASTHAN only.
3903312  31/07/2018
GLARE APPLIANCES PVT. LTD.
PLOT NO. 1/C, SURVEY NO. 188/P, NATIONAL HIGHWAY 27, GONDAL ROAD, VERAVAL (SHAPAR), DIST. RAJKOT – 360 024 (GUJARAT) INDIA.
A Private Limited Company

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
TEXTILES AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE OR PLASTIC.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
TERESATH LIFESTYLES (OPC) PRIVATE LIMITED
T.F.309, PLATINUM PLAZA, SHUKAN BUNGLOWS OPP. KUNJ MALL, NEW INDIYA COLONY ROAD NIKOL, AHMEDABAD-382350, GUJARAT, INDIA
Business of textiles, cotton, silk, art silk, nylon, rayon, fiber, wool, hemp and other fiber material.
One Person Company
Proposed to be Used
AHMEDABAD
Textiles and textile goods, not included in other classes; bed and table covers etc.
3922160   21/08/2018
ANTIQUE TEXTILE PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
REVENUE SURVEY NO. 104/1, PAIKI – 1, B/H. SURYA FOAM INDUSTRIES, MORBI – HALVAD ROAD, UNCHIMANDAL,
MORBI - 363642. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :05/01/2014

AHMEDABAD
IN RESPECT OF TEXTILES AND SUBSTITUTES FOR TEXTILES, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC,
FABRICS, COTTON FABRICS AND PRINTED FABRICS INCLUDED IN CLASS-24.
3966242   06/10/2018
M M YARNS PVT. LTD.
Survey No. : 8, Atkot - Gondal Highway, At:- KHARACHIYA (Jam),Ta. Jasdan, Dist. : Rajkot, Pin -360 060, Gujarat, India.
Body Incorporate

Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015

Used Since :02/06/2014
AHMEDABAD
COTTON FABRICS
Goods restricted for sale in the state of Gujarat only.
4240383  19/07/2019
WOVENTEX INDIA PVT LTD
Plot No. 125, the Ichalkaranji Industrial CoOp Estate Ltd, D.B.Babaso Kanjire Nagar, Shahapur, Ichlkaranji
Body Incorporate

Address for service in India/Attorney address:
JUHI CHANDEL
Sri Sai Complex, Munnireddy layout, Uttarahalli main road, Bangalore 560061

Proposed to be Used
MUMBAI
Manufacturing of fabric
ROOPANSHU PRUTHI TRADING AS D D HOME DECOR.
663-664, S. D. COLLEGE ROAD, PANIPAT 132103, HARYANA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SUITING MATERIALS [TEXTILE], UPHOLSTERY FABRICS, COVERS FOR FURNITURE, BED SPREADS, BEDSHEETS, SLEEPING BAGS, PILLOW & CUSHION COVER, FLEECE BLANKETS, BLANKET, SHOWER CURTAIN OF TEXTILES OR PLASTIC; TOWELS OF TEXTILE, HANDKERCHIEF OF TEXTILES, SILK (CLOTH), QUILT, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC AND CURTAIN CLOTH AND WOOLLEN CLOTH & NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, ELASTIC WOVEN MATERIAL OR KNITTED FABRIC, WALL HANGINGS OF TEXTILE INCLUDED IN CLASS 24.
4240801  20/07/2019
HARJINDER SINGH
Dhana Singh Compound, J.B. Nagar, Andheri-Kurla Road, Andheri (East), Mumbai - 400059, Maharashtra
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
4242502  22/07/2019

M/S. S.P.M. & SONS
SULTHANIA BUILDINGS, MAIN ROAD, KOLLAM - 691 001, KERALA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Proposed to be Used

CHENNAI
ALL KINDS OF TEXTILES PIECE GOODS (MADE UP OF COTTON, KHADI, POLYESTER, BLENDED WOOL, WOLLEN, ACRYLIC, CHIFFON AND SILK), BED SHEETS, BED SPREADS, PILLOW COVERS, CURTAIN CLOTH, BLEACHED MULL, BLEACHED POPLIN, BLEACHED LONG CLOTH, TOWELS, CASEMENTS, HAND KERCHEIVES, BLOUSE MATERIALS, CHUDHITHAR MATERIALS, BLEACHED AND DYED FABRIC CLOTHS, SUITINGS, SHIRTINGS AND WOVEN INTERLININGS.
THE NEEDLE STORY

4245119  24/07/2019

MAYURI JAIN W/O. SH. SAMBHAV JAIN
481, 482, MEHRISHI MARG, SURYA NAGAR, GOPALPUR BY PASS, JAIPUR (RAJASTHAN)

Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic.
4246162  25/07/2019
ABHINAV GUPTA TRADING AS ABHINANDAN IMPEX.
C-1091, ANSALS SUSHANT CITY, PANIPAT, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SUITING MATERIALS [TEXTILE], UPHOLSTERY
FABRICS, COVERS FOR FURNITURE, BED SPREADS, BEDSHEETS, SLEEPING BAGS, PILLOW & CUSHION COVER,
FLEECE BLANKETS, BLANKET, SHOWER CURTAIN OF TEXTILES OR PLASTIC; TOWELS OF TEXTILE, HANDKERCHIEF
OF TEXTILES, SILK (CLOTH), QUILT, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC AND CURTAIN CLOTH
AND WOOLLEN CLOTH & NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, ELASTIC WOVEN MATERIAL OR
KNITTED FABRIC, WALL HANGINGS OF TEXTILE INCLUDED IN CLASS 24.
4362361  29/11/2019

PRAVEEN PRABHAKARAN
Old: 33 New: 32, NN Garden, 8th Lane, Old Washermanpet, Chennai - 600021
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Household textiles, Textiles and substitutes for textiles.
MYSORE SAREE UDYOG

4364540  02/12/2019
M/S MYSORE SAREE UDYOG LLP.,
No.294, K.Kamaraj Road, Bangalore - 560042
Limited Liability Partnership

Address for service in India/Attorney address:
HARIKRISHNA S HILLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009

Used Since :01/01/1982

To be associated with:
722205

CHENNAI

Textiles and substitutes for textiles, household linen, curtains for textile, bed and table covers
4365994  03/12/2019
HANDTEX INDUSTRIAL CO-OPERATIVE FEDERATION LTD.
Vinoba Marg Gali No- 1 Chharra (Aligarh)
Co-Operative Society
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
DELHI
Textiles and textile goods, not included in other classes; bed and table covers
SURGIKIT – G

4369469  06/12/2019

MRS. POONAM VINOD GURNANI TRADING AS THE TOTAL HEALTH CARE
G-16, Anand Plaza, Doodh Dairy Signal, Opp. Hotel Amarpreet, Jalna Road, Aurangabad-431001

Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
Dhmal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since :15/04/2015

MUMBAI
HOSPITAL LINEN & DRAPES.
4370974    07/12/2019
VINAYAK CREATION
Plot No 114-115, Ground floor, Unity Industrial Estate, Behind CNG Gas Pump, Pandesara, Bhestan-395023 (Gujarat)
Partnership Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since : 01/04/2015

AHMEDABAD
Blouse Piece, Dress Materials Cloth, Textile Piece Goods, Suiting, Shirting, Bed Sheets, Bed Linen, Pillow Cover, Handkerchief, Towels, Napkins, Curtain Cloth, Tapestry Cloth, Furnishing Cloth
Pink Friday

4372230   09/12/2019

FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI

Textile and textile goods, not included in other classes; bed covers; table covers.
Valito

4372778  10/12/2019

TRANSGLOBAL COMMERCE SOLUTIONS PVT LTD
#132,SECTOR 15A,CHANDIGARH-160015

Body Incorporate

Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida -201301,(U.P)

Proposed to be Used
DELHI

Fabrics;Textile goods, and substitutes for textile goods;Coverings for furniture;Curtains;Labels of textile;Wall hangings;Linens; Bedsheets; Comforters; Textiles; Substitutes for textiles
BHARAT CHHABRA S/O. SH. SUBHASH CHHABRA M/S. BHARAT ENTERPRISES
6, NEW PRAKASH NAGAR, PANIPAT-132103 HARYANA
Proprietorship firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
DELHI
CUSHION COVERS, FURNISHING FABRICS, CURTAINS, TABLE COVERS, BED SHEETS, PILLOWCASES, BLANKETS,
TABLE AND BATH LINEN, HANDKERCHIEF, TEXTILE NAPKINS, TOWELS, DRESS MATERIALS, SUITING, SHIRTING AND
TEXTILE PIECE GOODS IN CLASS 24.
4373090  10/12/2019
WINMARK ENTERPRISES PVT LTD
128 DAMJI SHAMJI UDYOG BHAWAN VEERA DESAI ROAD ANDHERI (WEST) MUMBAI-400053 MAHARASHTRA INDIA

Address for service in India/Attorney address:
TRIPS MANAGEMENT
13, RELE BLDG, 1ST FLOOR, 43, FANASWADI, MUMBAI-400002.

Proposed to be Used
MUMBAI
BED AND BATH LINEN AND HOME TEXTILES INCLUDED IN CLASS 24.
4373369 10/12/2019  
MEMON MO. FAHIM IQBALBHAI  
opp Jilani Complex, Adajan Patiya, 25-26, Madina Park Society, Surat, Gujarat  
Owner  
Address for service in India/Attorney address: 
RUSHVI N SHAH  
25, Jain Society, Near Pritam Nagar Akhada, Ellisbridge-380006, Ahmedabad, Gujarat, India  
Used Since : 23/11/2015  
AHMEDABAD  
Textiles and substitutes for textiles
Frøya Haus

4373389  10/12/2019

RAKHI SAURABH SABOO TRADING AS ANIL INTERNATIONAL
Anil International, B-411, Mondeal Heights, S.G. Road, Ramdevnagar, Ahmedabad, Gujarat - 380015
Proprietorship Firm

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD
Textile substitutes, Textile towels, Textiles and substitutes for textiles, Bed sheets, Bed covers, Bed and table linen, Textile tablecloths, Linen for household purposes, Cotton towels, Textile towels, Textile napkins, Cushion covers, Woollen blankets, Travelling blankets, Pillowcases
Haus of Frøya

4373390  10/12/2019

RAKHI SAURABH SABOO TRADING AS ANIL INTERNATIONAL
Anil International, B-411, Mondeal Heights, S.G. Road, Ramdevnagar, Ahmedabad, Gujarat - 380015

Proprietorship Firm

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD
Textile substitutes, Textile towels, Textiles and substitutes for textiles, Bedsheets, Bed covers, Bed and table linen, Textile tablecloths, Linen for household purposes, Cotton towels, Textile towels, Textile napkins, Cushion covers, Woollen blankets, Travelling blankets, Pillowcases
4374259   11/12/2019
PRITI BAJAJ
Shop No 24 Building No 142, Nanjundeshwar Complex, Hennur Main Road Kalyan Nagar Post, Bangalore, Bengaluru (Bangalore) Urban, Karnataka, 560043
MANUFACTURE OF HOME COMFORT
Proprietorship
Proposed to be Used
CHENNAI
manufacture of household linen such as mattress and pillows
RUST & TURQ

4375071  12/12/2019
ARUNKUMAR KS
503, B wing, Lodha Luxuria Priva, Majiwada, thane west
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Textile fabrics, Textile material
VPR FASHION

4375177  12/12/2019

VPR ENTERTAINMENT
D-23, RAVI ESTATE, NEAR TORRENT POWER SUBSTATION, DUDHESHWAR, AHMEDABAD - 380004, GUJARAT, INDIA.

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD

Textiles and substitutes for textiles; Household linen; Curtains of textile; Fabric cascades; Textile tablecloths; Household textiles; Quilts of textile
4375202  12/12/2019
AHMED AS. KHATRI, MOHAMMED AS. KHATRI, HASSAN M. KHATRI, ABDUL REHMAN M. KHATRI, MOHAMMED A
KHATRI
trading as ;YASMEEN SILK CORPORATION
45, JANJIKAR STREET, HAJI HABIB BUILDING, 2ND FLOOR, MUMBAI - 400003

Proposed to be Used
To be associated with:
4278521
MUMBAI
TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS

Transliteration: YASYEMEN (URDU)
4375347  12/12/2019
SUNISH KUMAR SAWHNEY
GH-14/573, PASCHIM VIHAR, NEW DELHI-110087
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Textiles and substitutes for textiles; Appliance Cover, Household linen; Curtains of textile or plastic
4375390  12/12/2019

AMARJEET
C-4/19B Gali no 6 sudama Puri Gamri extension Near ajit chowk Delhi 110053
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
DELHI

Textiles and textile goods, not included in other classes; bed and pillow covers; table covers.
4376187   12/12/2019
HITESH JAYANTILAL PATEL
YAKSH CREATION, G-53, GROUND & FIRST FLOOR, CITY INDUSTRIAL ESATE, B/H. SWAMINARAYAN MANDIR, UDHNA, SURAT –394210
INDIVIDUAL
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
COTTON CLOTHS, SILK (CLOTH), DRESS MATERIALS & TEXTILE GOODS
4376842   13/12/2019
SAMEER RAJKUMAR ARORA SOLE PROPRIETOR OF S.R.V. CREATION
Shop No. 2299, B- Block, Kohinoor Textile Market, Ring Road, Surat – 395002 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR ,GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/04/2011
AHMEDABAD
Blouse Piece, Dress Materials Cloth, Textile Piece Goods, Suiting, Shirting, Bed Sheets, Bed Linen, Pillow Cover,
Handkerchief, Towels, Napkins, Curtain Cloth, Tapestry Cloth, Furnishing Cloth
4376843   13/12/2019
AMITA RAJAT SAINI SOLE PROPRIETOR OF THREAD LEAF TRENDZ
C-1103, Ground floor, Millennium Textile Market, Ring Road, Surat-395002 (Gujarat)
Single Firm

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/07/2019

AHMEDABAD
Dress Materials, Blouse Piece, Suiting and Shirting, Curtain Cloth
WESTKIDS
4377296 13/12/2019
PRATIK MATHURBHAI THUMMAR
78, KEVATNAGAR, KARGIL CHOWK, PUNAGAM, SURAT CITY, BOMBAY MARKET, SURAT - 395010
Proprietor
Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DDB & Co.,605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.
Proposed to be Used
AHMEDABAD
Textiles and textile goods, not included in other classes; bed and table covers included in class 24.
PLAN B

4377755  14/12/2019

SHASHI BHUSHAN
B-802, STUTI ARISTA, PALANPUR, SURAT 395009

Individual

Address for service in India/Attorney address:
RICHA GOYAL, FCS, LLB
302A, INTERNATIONAL TRADE CENTRE, MAJURA GATE, RING ROAD, SURAT - 395007

Proposed to be Used

AHMEDABAD

BEDSHEETS, TEXTILES AND SUBSTITUTES FOR TEXTILES, HOUSEHOLD LINEN, CURTAINS OF TEXTILES OR PLASTIC
4378106  14/12/2019
EKTA JAIN
1/95, Gali No.3, Near Navjeevan Physical Center, Vishwas Nagar, Shahdara Delhi-110032
Proprietor

Address for service in India/Attorney address:
SARVIK SINGHAI
C-25, Block-C, Sector-8, Noida Uttarpradesh-201301

Proposed to be Used
DELHI
Diapered linen, bed sheets, pillowcases, bed cover, blankets, table and bath linen, dress materials, suiting, shirting and textile piece goods as are included in class 24.
Lara and Lee
4379071  16/12/2019
R FOR RABBIT BABY PRODUCTS PRIVATE LIMITED
52, D BLOCK, PALM GREENS,SUR NO. 4/1, 13/3/1,TP-84/A, NEAR TORRENT POWER,MAKARBA AHMEDABAD
AHMEDABAD GJ 380051 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Textile used as lining for clothing, Elastic fabrics for clothing, Bullet-resistant fabrics for use in the production of bullet-proof and blast-proof clothing, shoes and shields, Children’s pillow cases, Small curtains made of textile materials
4380616  17/12/2019
VALLETI KOTESWARARAO
8-3-678/20, PRAGATHI YELLA REDDY GUDA, YOUSUFGUDA, HYDERABAD, TELANGANA, 500045
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Textile substitutes; Textile material; Textiles and substitutes for textiles; Textile goods, and substitutes for textile goods
4383212  19/12/2019

MOHAMMED FAISAL A C
ATHIYOTTUMMAL CHIRAKKARA, KUTTIADY (PO), KOZHIKODE KERALA – 673508

Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI

Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic.
MANOHAR FILAMENTS PRIVATE LIMITED
B-59, GT Karnal Road, Industrial Area, New Delhi - 110033, INDIA
(A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI

Textiles and substitutes for textiles; household linen; curtains of textile or plastic included in class 24.
MANOHAR FILAMENTS PRIVATE LIMITED
B-59, GT Karnal Road, Industrial Area, New Delhi - 110033, INDIA
(A company duly incorporated under Indian Companies Act, 1956)

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI

Textiles and substitutes for textiles; household linen; curtains of textile or plastic included in class 24.
4384640  20/12/2019

TCNS CLOTHING CO. LIMITED
UNIT NO. 112, F/F, RECTANGLE 1, D-4, SAKET, DISTRICT CENTRE, NEW DELHI, SOUTH DELHI, DELHI, INDIA, 110017
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Textiles and substitutes for textiles; household linen; home furnishing including cushions, placemats, table mats, table runners, quilts. towels curtains of textile or plastic.
Matkan

4384879  21/12/2019

ABHISHEK LAL SRIVASTAVA
Om Web Point, N-69, Chanakya Place 2, 25 Feet Road, Uttam Nagar, New Delhi-110059
Proprietor

Address for service in India/Attorney address:
PARWEZ
A-48, FIRST FLOOR, MAIN MARKET, HARI NAGAR, NEW DELHI-110064

Proposed to be Used
DELHI
Fridge cover, fridge mat, fridge handle cover, washing machine cover, table cover
4385484  21/12/2019
ABU HURAIRA QUAZI PROPRIETOR OF AQ CORPORATION
NO 77/4-1, NEAR MORE MARKET, NANDI DURGA ROAD, BANGALORE, KARNATAKA - 560046
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic
4385672  21/12/2019
AREEB ENTERPRISES
6A, KANAI SEAL STREET, KOLKATA, PIN:-700073, WEST BENGAL
An Indian Partnership Firm
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Proposed to be Used
KOLKATA
COATED FABRICS, POLYMER COATED FABRICS, COATED TEXTILES, FABRIC COATED WITH RUBBER OR PLASTICS,
COATED WOVEN TEXTILE MATERIALS, COATED FABRICS FOR USE IN THE MANUFACTURE OF LUGGAGE, COATED
FABRICS FOR USE IN THE MANUFACTURE OF RAINWEAR, COATED FABRICS FOR USE IN THE MANUFACTURE OF
LEATHER GOODS
UDDESHY TEXTILES

4385779  21/12/2019

UDDESHY TEXTILES
Nagar Nigam Road, Opp. ICICI Bank, Gurjaron Ka Mohalla, Dada Gurudev Nagar, Sanganer, Jaipur, Rajasthan

individual

Proposed to be Used

AHMEDABAD

ALL TEXTILES ITEMS AS A BEDSHEET KURTI ETC
SERVOCARE

4385803    21/12/2019

MS. GORLE REENA
4-108, Chatlawada, CSI Church, Maredumilli Mandalam, East Godavari 533295, Andhra Pradesh, India
An Individual

Address for service in India/Agents address:
PRADEESH P.L.
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used
CHENNAI

Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic.
4386327    23/12/2019
VIJAYKUMAR KANGONI
G-401, Marigold Valley Of Flowers, Thakur Village, Kandivali East, Mumbai, 400101
Individual
Address for service in India/Agents address:
JAMIR NAZIR SHAIKH
FLAT NO.103, SAI SHREE SOCIETY(SHELKE'S ACADEMY BUILDING), 937, SHUKRAWAR PETH, NEAR MAMLEDAR KACHERI, PUNE-411002.
Used Since :01/07/2015
MUMBAI
Mosquito Net
Translucency

4388605  24/12/2019
WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

Body Incorporate
Proposed to be Used
MUMBAI
TOWELS, BED SHEETS, QUILTS, DUVET AND OTHER TEXTILES GOODS AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE; DIAPERED LINEN; TABLE COVERS
Geostance

4388606  24/12/2019

WELSPUN INDIA LIMITED
Welspan House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

Body Incorporate

Proposed to be Used

MUMBAI

TOWELS, BED SHEETS, QUILTS, DUVET AND OTHER TEXTILES GOODS AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE; DIAPERED LINEN; TABLE COVERS
Bonica

4388607    24/12/2019

WELSPUN INDIA LIMITED
Welspun House, 6th Floor, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai 400013.

Body Incorporate

Proposed to be Used

MUMBAI

TOWELS, BED SHEETS, QUILTS, DUVET AND OTHER TEXTILES GOODS AND SUBSTITUTES FOR TEXTILES;
HOUSEHOLD LINEN; CURTAINS OF TEXTILE; DIAPERED LINEN; TABLE COVERS
Hrudaya
4393910   31/12/2019
ASHA TUTEJA
Ward No.11 Rani Mahal Matta Chowk, Near New Sabzi Mandi, Panipat, Haryana - 132103
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
DELHI
Textiles and substitutes for textiles; household linen; curtains of textile or plastic
H2O - The Shirt Company

2765253    30/06/2014
MRS SHASHI GANDHI SOLE PROPRIETRESS OF R.S. ENTERPRISES
14, Golf Links, New Delhi - 110003
Manufacturers and Traders
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/03/1997

DELHI
Clothing, footwear, headgear
POLICE GUY'S

2867933    23/12/2014
HARJEET SINGH
Q 8, RAJOURI GARDEN, NEW DELHI 110027
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used

To be associated with:
2253169, 2253170, 2350255, 2832192, 2832193

DELHI
UNDER GARMENTS, HEADGEAR, FOOTWEAR.
2895845  09/02/2015
MR. AKASH BOTHRA
46/1A, GALI NO. 6, EAST AZAD NAGAR, KRISHNA NAGAR, DELHI 110051
MERCHANTS & MANUFACTURERS
Proposed to be Used
DELHI
READYMADE GARMENTS
TWILLS SPORT
2949960    24/04/2015
TWILLS CLOTHING PRIVATE LIMITED
9 -76 -15, LENIN BHAVAN, K.T. ROAD, KOTHAPET, VIJAYAWADA - 520 001, ANDHRA PRADESH.
MANUFACTURER AND MERCHANT
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/02/2013
To be associated with:
1108583, 1536613, 2376359, 2376360, 2949958
CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING;
SARIS; SARONGS; LUNGI; DHOTI(MENS WEAR); PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS;
UNDERWEAR; VESTS; BRASSIERES; PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR;
NECKTIES; BELTS; CAPS; GLOVES; SCARFS; SHAWLS AND SOCKS.
Subject to association with application no: 1108583.
3039352  24/08/2015
S. HARMINDER SINGH
trading as ;SARAS EXIM
137, PHASE-1, DUGRI, LUDHIANA 141003, PB
MERCHANDS & MANUFACTURERS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2015
DELHI
READYMADE GARMENTS, HOSIERY GARMENTS & HEADWEAR
EARTH BOON
3114370  02/12/2015
ANUJ KATIYAR
trading as ;P AND T ENTERPRISES
195-A, BHANGAR MOHALLA, TUGHLAKABAD VILLAGE, NEW DELHI-110044
MANUFACTURING AND TRADING
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :10/12/2014
DELHI
READYMADE GARMENTS AND FOOTWEAR
3123857  14/12/2015
MOHD. NADEEM
N-139 , NARAIN NAGAR, NEAR LALITA PARK, LAXMI NAGAR, DELHI-92.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS , HOISERY ITEMS, FOOTWEAR, HEADGEAR, UNDERGARMENTS FOR MEN'S WOMEN'S AND CHILDREN'S IN CLASS 25.
3123862  14/12/2015
MD. ZAHID
6550, GALI NO. 1, BLOCK NO. 9, DEV NAGAR, KAROL BAGH, NEW DELHI-05.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2012
DELHI
READYMADE GARMENTS & HOISERY ITEMS FOR MEN'S WOMEN'S AND CHILDREN'S IN CLASS 25
3130419   18/12/2015
KAMLESH PODDAR
trading as ;K.P. HOSIERY
H NO 4476 INDFLOOR, G.NO. 112/8 BLOCK B SANT NAGAR BURARI DELHI 84
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014

DELHI
READYMADE GARMENTS, HOSIERY ITEMS, UNDER GARMENTS, HOISERY ITEMS, UNDERGARMENTS FOR MEN'S
WOMEN'S AND CHILDREN'S IN CLASS 05.
SIMI
3152749  06/01/2016
DRAGON DEALS TRADERS
JITENDRA KUMAR RAWAL
POONAM RAWAL
trading as ;DRAGON DEALS TRADERS
G - 429,CITY CENTRE, IDGAH CIRCLE, NR. ASARWA BRIDGE, ASARWA, AHMEDABAD - 380016, GUJARAT, INDIA.
MANUFACTURER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since : 30/01/2015
AHMEDABAD
READYMADE GARMENTS IN CLASS 25.
3157435  12/01/2016
V-MART RETAIL LTD.
610-611 GURU RAM DASS NAGAR, MAIN MARKET, OPP. SBI BANK, LAXMI NAGAR, NEW DELHI-110092
MERCHANTS & MANUFACTURERS
Proposed to be Used
DELHI
ALL TYPES OF GARMENTS CLOTHING INCLUDING BOOTS, SHOES & SLIPPERS
3182291 10/02/2016
RAJ KUMAR JULKA
NAVEEN JULKA
SAMRAT JULKA
trading as ;V. JULKA RUBBER INDUSTRIES
388, LEATHER COMPLEX, JALANDHAR-144 021 (PUNJAB)
MANUFACTURERS AND MERCHANTS
PARTNER
Address for service in India/Agents address:
S. HANNA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/2013
DELHI
FOOTWEARS INCLUDED IN CLASS 25.
3182507  10/02/2016
SANJAY SINH
trading as ;M/S RIDDHI SIDDHI GARMENTS
T - 22,VAIBHAV LAXMI MARKET,3RD FLOOR,GHEEKANTA,AHMEDABAD - 380001,GUJARAT,INDIA.
manufacturing & tradng
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :08/02/2016
AHMEDABAD
READYMADE GARMENTS
Goods restricted for sale in the state of Gujarat only..
3187756   17/02/2016
DHAVAL H. DHAROD
trading as ;GLAMOUR IN STYLE
SHOP NO. 13, APPOLO SHOPPING CENTRE, RAJA SHIVAJI MARG, VIRAR - (WEST), PIN - 401303, DIST. PALGHAR,
MAHARASHTRA
MANUFACTURE AND MERCHANT
AN INDIVIDUAL
Proposed to be Used
MUMBAI
GOODS PROVIDING FOR READYMADE GARMENTS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1936 , 13/01/2020  Class 25

3197116  29/02/2016
JISHAN KHAN
B-99 GF ST NO 2, KADRI MASJID SHRI RAM COLONY RAJIV NAGAR NEW DELHI-110094
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2012
DELHI
READYMADE GARMENTS & HOSIERY ITEMS FOR MEN’S WOMEN’S AND INCLUDING IN CLASS 25
Tirupati Biz Link LLP
3213471   18/03/2016
NAVIN PANSARI
C-205, SYNTHOFINE INDUSTRIAL ESTATE, BEHIND VIRWANI INDUSTRIAL ESTATE, GOREGAON(EAST), MUMBAI-400063, MAHARASHTRA, INDIA
MANUFACTURER, TRADER AND RETAILER
INDIAN NATIONAL
Used Since :28/04/2011
To be associated with:
3213473
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR; AND PARTS AND FITTINGS OF THE AFORESAID GOODS, INCLUDED IN THE CLASS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
FPACE
3218508  23/03/2016
NITIN BANSAL
trading as ;M/s Sarthak Footwear
Shop No. 2,2392, Gali No. 12, Beadon Pura, Karol Bagh, Delhi -110005, (India)
Manufacturing and Trading
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 099990034747
Used Since :01/04/2015
DELHI
Shoe, Athletic shoes, Canvas shoes, Dance shoes, Football shoes, Women's shoes, Waterproof leather shoes and boots,
Soccer shoes, Sandals and beach shoes, Leather shoes, Uniforms, Belt(clothing), Coats,, Trousers, Tee Shirts, Top
Coats, Slippers, Socks, Readymade Clothing, Skirts, Pullovers, Knitwear's (clothing), Hosiery Jackets, Gloves(clothing),
Footwear's, Frocks, Bath slippers, Football Boots, Boots, Clothing of Leather, Sandals, Shawls
MANMOHAN’S OSWAL

3234175  13/04/2016
MAHESH KUMAR
trading as ;MANMOHAN HOSIERY (INDIA)
124-A/54, BLOCK -11, GOVIND NAGAR, KANPUR (UP).
MERCHANTS, MANUFACTURERS
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.
Used Since :10/07/2012
DELHI
HOSIERY GOODS AND READYMFS GARMENTS INCLUDING INNERWEARS, WINTER INNERWEARS, HEADWEARS,
VESTS, BRIEFS, PANTIES AND UNDERWEARS ALL BEING GOODS INCLUDED IN CLASS-25;
HELEN KILLER

3241674   25/04/2016
DEEPAK PORWAL
B-439/400, DDA COLONY, CHOKHANI, TILAK NAGAR, DELHI-110018
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS, HOSIERY ITEMS AND SPORTSWEAR FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN
CLASS - 25
3241675  25/04/2016
SATISH KUMAR
1249, BLOCK-E-16, BAPA NAGAR, KAROL BAGH, DELHI-110005
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS, HOSIERY ITEMS AND SPORTSWEAR FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN CLASS - 25
GEMS
PUBLIC SCHOOL

3271942  31/05/2016
GEMS EDUCATION INDIA PVT. LTD.
C-310-311 UNITECH BUSINESS ZONE, NIRVANA COUNTRY, SOUTH CITY-2, GURGAON HARYANA-122018
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part-2, New Delhi - 110049
Used Since : 01/08/2015
DELHI

CLOTHING, FOOTWEAR AND HEADGEAR.
3277616  06/06/2016
MANDIP N. VYAS
trading as ;TYZO TRANSFORMING
5,Castle Apartment, Nehrupark, Nr. Lad Society, Vastrapur, Ahmedabad - 380015, Gujarat, India.
MANUFACTURER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, Shakshat Studio Appartment, Near Nandhiswar Mahadev Mandir, Makarba Road, Vejalpur - 380051, Ahmedabad - Gujarat
Used Since :06/06/2016
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR.
Kristina Fidelskaya

3284550  14/06/2016

KF GROUP LTD.
Commerce House, Wickhams Cay 1, P.O. Box 3140, Road Town, Tortola, British Virgin Islands
Manufacturers and Merchants
A company organised and existing under the laws of British Virgin Islands

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used
DELHI
Clothing, footwear, headgear, in class 25.

The applicant wishes to claim rights in all colors.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
Trade Marks Journal No: 1936, 13/01/2020 Class 25

BILLOOMI
3289278 21/06/2016
DINANATH UPMANYU
PLOT NO. 735, 2ND FLOOR, NEAR S.N. PUBLIC SCHOOL, SECTOR -3, VASUNDHRA, GHAZIABAD, UP-201012.
TRADING AND MANUFACTURING
Address for service in India/Attorney address:
RIKTA GUPTA & ASSOCIATES,
B-29/ B, STREET NO. 3, KANTI NAGAR EXTENSION, DELHI-110051.
Used Since: 09/08/2011
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3305834  11/07/2016
BAKULKUMAR NAGINLAL SHAH
trading as ;HUT FOR JUST BORN
3RD FLOOR, SHREE BALAJI COMPLEX, ABOVE HDFC BANK, RAMNAGAR SABARMATI, AHMEDABAD - 380005
GUJARAT.

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR.
HUMA NAZ trading as HUMA.Z COUTURE
H NO B-42, NEW JAFFRABAD DELHI 110032
MANUFACTURING AND MERCHANT
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since: 01/07/2016
DELHI
GARMENTS.
3359722    10/09/2016
RATHI CHANDRESHBHAI SHISHUPALBHAI
trading as ;RATHI FOOD PRODUCTS
ASHRAM CHAR RASTA, MAHUDI (MADHUPURI) ROAD, 60, G.I.D.C. RANASAN, TA. VIJAPUR, DIST. MAHESANA (GUJARAT) INDIA
Manufacturer and Merchant
PROPRIETOR SHIP
Address for service in India/Attorney address:
TRADESsafe
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE,
AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used

AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR / COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
no right over the word BANDHAN.
3363882  15/09/2016
PEARL KALRA
trading as ;SQUARE ENTERPRISES
UU-101-C, PITAMPURA, NEW DELHI-110034

Address for service in India/Attorney address:
SAHIL GUPTA
BF-102, JANAK PURI, NEW DELHI-110058.
Used Since :01/09/2016

DELHI
SCHOOL ZONE

3371491  24/09/2016

GANGA RAM GOEL
trading as ;GANGA PLASTIC INDUSTRIES

69/6A, NAJAFGARH ROAD, INDUSTRIAL AREA, NEW DELHI-110015

FOOTWEAR

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.

Used Since :01/04/2003

DELHI

SHOES AND FOOTWEAR
DELHIITE
3389666 17/10/2016
RAKESH KUMAR
trading as ;M/s R.K. Garments
IX/1290, NEW ASHOKA MARKET, KATRA NAND KISHORE, GANDHI NAGAR, DELHI-110031
GOODS (Merchants/ Manufacturers)
Address for service in India/Attorney address:
P.A. & ASSOCIATES
H-63 VIJAY CHOWK LAXMI NAGAR DELHI 110092
Used Since :01/02/1998
DELHI
READYMADE GARMENTS, CLOTHING, FOOTWEARS
3419788  25/11/2016
KOOV'S MARKETING CONSULTING PVT. LTD.
75D, Gate No-1, Sector-18, Gurgaon, Haryana -122015
Manufacturers and Merchants
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :01/10/2016
To be associated with:
3400545
DELHI
Clothing, footwear and headgear; lingerie and swimwear.
3424869 01/12/2016
N.K ENTERPRISES THROUGH PROPRIETOR MR. NAZIM KHAN
Shop No. NEW F-159, Behind DDA Market, RAGHUBIR NAGAR, NEW DELHI-110027
Manufacturer & traders

Address for service in India/Attorney address:
NAGENDRA SINGH, ADVOCATE
108, SEHKARI NAGAR, AVANTIKA, GHAZIABAD-201002
Used Since :01/07/2016

DELHI
Ready Made Garments including Jeans and Jeans Articles, Shirts, TShirts, Trousers, Jackets, Blazers, Jumpers, Track Suits, caps, Bags.
ALTAF KHAN
NEW F-102, RAGHUBIR NAGAR, GALI NO.3, NEW DELHI-27
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since : 20/05/2014

DELHI
READYMADE GARMENTS & HOSIERY ITEMS, FOOTWEAR, HEADGEAR INCLUDING IN CLASS 25
BHALLA SPORTS PVT. LTD.
B-16-17, INDUSTRIAL ESTATE, PARTAPUR, DELHI ROAD, MEERUT, UP
MERCHANTS AND MANUFACTURERS
(A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956),

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since : 01/04/1978

DELHI

Clothing, footwear and headgear
MD NASRULLA
trading as ;MD NASRULLA
6111, BLOCK NO-1, GALI NO-7, DEV NAGAR, TANK ROAD, KAROL BAGH NEW DELHI-110005
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
REDAIMADE GARMENTS, HOSIERY ITEMS AND SPORTSWEAR FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN CLASS 25.
DESI MOTIF
3498797  03/03/2017
PEEYUSH GUPTA
C 275 SARITA VIHAR, NEW DELHI 110076
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
THE AMENDERS LEGAL
H-9A, LOWER GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048
Used Since :01/03/2017
DELHI
FOOTWEAR, CLOTHING, HEADGEAR.
3500025 03/03/2017
MR. SARVESH KUMAR JHA
trading as; TRIPPLES GARMENTS
X/332, RAGHUBAR PURA NO.-1, GALLI NO-4, RAM NAGAR, GANDHI NAGAR, DELHI-110031
MERCHANTS/MANUFACTURERS

Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, IST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since: 11/12/2016

DELHI
READYMADE GARMENTS INCLUDING, SHIRT, T-SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKS,
SHERWANI, INDO WESTERN DRESSING GOWNS, TRACK SUIT, TRACK PANT, RAIN SUIT, WINDCHITTER, PAJAMA SUIT,
NECKTIES AND NECK WEAR LIKE MUFFLER, S CARVES, CRAVAT’S BOWS BELTS (CLOTHING) PULLOVER, APPAREL,
BABY SUITS, KNITWEAR NAPKINS, COAT, SWEATERS WOOLEN HOSIERY, HEAD GEAR, JACKETS, NON DENIM PANTS
AND CLOTHING FALLING IN CLASS-25.
Trade Marks Journal No: 1936, 13/01/2020  Class 25

3504494  04/03/2017
MR. SURENDRA SUKHDEV TARDEJA
Shop No. BR Block - 21/ 22, Busy Land Complex, Nandgaon Peth, Dist. Amravati - 444 901 (Maharashtra)
Manufacturer & Trader

Address for service in India/Attorney address:
LAW PROTECTORS
20/10/1, OPP. GANESH BIDKARS OFFICE, ABOVE SHREE SAI ELECTRIC, 4th FLOOR, SOMAWARPETH, PUNE 411011

Proposed to be Used
MUMBAI
Garments, Readymade Garments & Clothing
SBC DESIGN PLUS

3505282  04/03/2017
SBC EXPORTS LTD.
49/95, SITE-IV SAHIBABAD INDUSTRIAL AREA, GHAZIABAD U.P-201010
MANUFACTURING/TRADING

Address for service in India/Attorney address:
LOKESH KUMAR AGGARWAL
B-101, B.G.S. BLOCK, TIS HAZARI, DELHI-110054
Used Since :01/03/2017

DELHI
CLOTHING GARMENTS , FOOTWEAR,HEADGEAR
AIRBOX

3505887  04/03/2017

MOHIT GARG
E-650 DSIDC, NARELA, DELHI-110040
Manufacturer Traders

Address for service in India/Attorney address:
LALJI ADVOCATES
A 48, YOJNA VIHAR, DELHI-92
Used Since :01/03/2017

DELHI
FOOTWEAR
Proposed to be Used

DELHI
FOOTWEARS INCLUDING SHOES, SLIPPERS, RUBBER CHAPPALS, SOLE AND STRAPS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3515047  27/03/2017
ROHIT BHAKOO TRADING AS R.S CLOTHING CO.
B-I, 667/5/A/1, STREET NO-1, UPKAR NAGAR, CIVIL LINES, LUDHIANA-141001 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2017
DELHI
Hosiery & Ready-made Clothing; Sweatshirts, T-Shirts, Jackets & Trousers.
3516712   29/03/2017
FASHMART ENTERPRISES PVT. LTD.
Room No 14, Anuseema Society, Opp. Ashram Road, Road No 5, Singh Estate, Kandivali (E), Mumbai, Maharashtra - 400101
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :29/03/2017

MUMBAI
Clothing.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3517170    31/03/2017
HARSH JAIN
trading as ;HARSH JAIN
9/7172, MAHAVIR GALL, GANDHI NAGAR DELHI-110031
MANUFACTURERS AND MERCHANTS
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
ABHINAV JAIN
trading as ;RIPPLES IMPEX
C-4/59, SAFDARJUNG DEVELOPMENT AREA, HAUZ KHAS, NEW DELHI-110016.
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
READYMADE GARMENTS
3523924   11/04/2017
PARUL GARG PROPRIETOR OF PARUL APPARELS
B-24, TAGORE ROAD, ADARSH NAGAR, DELHI - 110033
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
MANUFACTURING AND TRADING OF CLOTHING, FOOTWEAR, HEADGEAR
VISIONMAN
3530516  20/04/2017
PUNEET KNITWEAR
GALI NO-1, BEANT PURA, CHANDIGARH ROAD, LUDHIANA-141008 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2013
DELHI
Pullovers, Inner wears (clothing), Thermal clothing, Mufflers (clothing), Caps (headwear), T-shirts, Trousers, Track Suits, Track Pants & Children's Wear.
AGFIVE

AMARJIT SINGH TRADING AS AG5 COLLECTIONS
5, NEW SHIMLA COLONY, ST. NO-10, MAIN KAKOWAL ROAD, NEAR AGGARWAL PEERKHANA, LUDHIANA (PB.)

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/01/2014

DELHI

Hosiery & Ready-made Clothing.
BEAST FREE

3537107  28/04/2017

NATIVE CANADA FOOTWEAR, LTD.
5 West 6th Avenue, Vancouver, British Columbia V5Y 1K2, Canada
A British Columbia, Canada corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Used Since :15/10/2011

DELHI
Shoes, sneakers, boots, sandals, shirts, hats and socks
CUTFUT

3544294 08/05/2017

KASHISH LUTHRA

trading as ;S.R.L. ENTERPRISES

F-1206, BLOSSOM COUNTY, SECTOR-137, NOIDA U.P.

MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

K.LAL

F-175, 30-FUTA ROAD, KHAJOORI KHASS DELHI-110090

Proposed to be Used

DELHI

READYMADE GARMENTS
RIYA TOUCH
3544325  08/05/2017
BASHIR AHMED
trading as ;S.S. GARMENTS
149, GALI NO-6-B BLOCK B BHAGIRATHI VIHAR PH 2 DELHI-94
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
K.LAL
F-175, 30-FUTA ROAD, KHAJOORI KHASS DELHI-110090
Used Since :01/04/2007
DELHI
ALL KINDS OF UNDER GARMENTS.
IMPART

3545604  09/05/2017
SACHIN AGGARWAL PROP. OF SWASTIK ENTERPRISESS
2884/215, VISHRAM NAGAR, TRI-NAGAR, DELHI-110035
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
MANUFACTURING & TRADING FOOTWEAR
RJ-PUROHIT

3549776  16/05/2017
AMAN KHANNA
1/10890 GALLI NO-6, SUBASH PARK SHADRA DELHI-110032
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
K.LAL
F-175, 30-FUTA ROAD, KHAJOORI KHASS DELHI-110090

Proposed to be Used
DELHI
READYMADE GARMENTS
3550796  17/05/2017
JAIDEV DAHIYA, BABITA DAHIYA AND RISHABH DAHIYA
trading as; WONDROUS EXPORT LLP
MITTAL MARBLE HOUSE, FIRST FLOOR, 67/1, VILLAGE MANGOL PUR KALAN, NORTH QWEST DELHI, DELHI- 110083

Address for service in India/Attorney address:
VIJAY KUMAR SINGHAL
F-2/81, Sunder Nagar, Delhi - 110093

Proposed to be Used
DELHI
Manufacturing & Trading of all kinds of Gents, Ladies & Kids Apparels.
3553764   22/05/2017
BHARATSINH BHAVAR SINH RAJPUR OH IT
16-A, SAIPRASAD TENAMENT, MOTERA, AHMEDABAD-380 001
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS.
Trade Marks Journal No: 1936, 13/01/2020  Class 25

AGASTYA AND ATHARY CLOTHINGS
FLAT NO. 205, SECOND FLOOR, GANGA BLOCK, TOWER-6, SECTOR-D, POCKET-6, VASANT KUNJ, NEW DELHI-110070

PROPRIETORSHIP

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used

DELHI

SHIRTS, PANTIES, T-SHIRTS, SWEAT SHIRTS, COATS, SALWAR SUITS, LEGGINGS, KURTIES, FANCY KURTI, DUPATTA,
ETHNIC WEAR, DRESS MATERIALS, SAREES, CAPS, BABA-SUITS, FROCKS, READYMADE GARMENTS, CLOTHING,
HOSIERY GOODS, MENS WEARS, KIDS WEARS, LADIES FANCY WEARS, INNER WEARS, HEADGEAR, FOOTWEAR

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
3564149  06/06/2017
DILIP KUMAR NIRMAL
C-39/B, D.D.A OLD SLUMQRTS , PASCHIM PURI, NEAR BHARAT PETROL PUMP, NEW DELHI-63
single firm
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
READYMADE GARMENTS, HOSIERY ITEMS, UNDERGARMENTS IN CLASS 25
NELLA THE PRINCESS KNIGHT

3567478  09/06/2017
VIACOM INTERNATIONAL INC.
1515 Broadway, New York, NY 10036, U.S.A
a company incorporated under the laws of Delaware, U.S.A

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
DELHI
BATHING SUITS, BATHROBES, BEACHWEAR, CLOTHING BELTS, SHORTS, JACKETS, COATS, SOCKS, FOOTWEAR, BANDANAS, SWEATERS, HALLOWEEN COSTUMES, MASQUERADE COSTUMES, CHARACTER COSTUMES, STAGE COSTUMES, DRESSES, GLOVES, GYM SHORTS, EAR MUFFS, NECKWEAR, PAJAMAS, PANTS, SHIRTS, SWEAT SHIRTS, SKI WEAR, SLACKS, SUN VISORS, SUSPENDERS, TURTLENECKS, UNDERCLOTHES, VESTS, WARM-UP SUITS, HEADWEAR
POOPAY JEANS

3569297    13/06/2017
NAVEEL SIDDIQUI
B-3/76, BHAJANPURA YAMUNA VIHAR, NEW DELHI-110053
single firm

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELI
READYMADE GARMENTS, UNDERGARMENTS, HOSIERY ITEMS IN CLASS 25
BIGWIG

3571908  15/06/2017

CHIRAG MAKKAR
836/28, JYOTI PARK, GURGAON, HARYANA
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELIHI

Clothing, footwear, headgear
Susanne

3572712   16/06/2017

RAHUL GAGERNA
14 Bharti Artist Colony, Vikas Marg, Delhi-110092
Individual

Address for service in India/Attorney address:
PANKAJ JAIN
Veda Legal, 206A, 1st Floor, (opp. Syndicate Bank) Savitri Nagar, New Delhi-110017

Proposed to be Used
DELHI
Clothing, footwear, headgear
3573207   19/06/2017
AFREEN MIX & MATCH
Shop 114GF,Vyapar Kendar,C Block,sushant Lok,Gurgaon(E)
Sole Proprietor
Address for service in India/Attorney address:
KOMALAHUJA
D-248/10,Office No-202 Abhishek Business Centre, Laxmi Nagar, Delhi-92
Used Since :29/01/2015
DELHI
Readymade Cloths and Scarves.instant of Description of Goods or Service: Manufacturing and Trading of readymade cloths and scarves
EDDASS

3573253   19/06/2017
SANDEEP MITTAL TRADING M/S. INDIAN FOOTWEAR
T1/87, PHASE-1, MANGOLPURI INDUSTRIAL AREA, DELHI
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
SHOES, FOOTWEAR, SANDAL AND CHAPPAL
3576308    22/06/2017
KRISHNA ARORA
H NO 107, SEC-16, VASUNDHARA, GHAZIABAD U.P-201012
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
H.N. 451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007 (U.P)

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3581975   30/06/2017
SHAKTI JAGGI
22, INDUSTRIAL AREA, "A" LUDHIANA (PUNJAB)
INDIVIDUAL
Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Proposed to be Used
DELHI
CLOTHING INCLUDING READYMADE GARMENMTS FOR MEN, WOMEN AND KIDS, HOSIERY GOODS, UNDER GARMENTS, FOOTWEARS AND HEADGEARS INCLUDED IN CLASS 25.
BADSHAHO

3588613  10/07/2017

INDIAN PLASTIC FOOTWEAR & CLOTHING PVT. LTD.
Plot No. 88, Sector 16, I. E., Bahadurgarh- 124507, Haryana
A private limited company incorporated under the companies Act, 1956

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.
Used Since :10/06/2017

DELHI
Footwear
The Applicant wishes to claim rights in all colours..
3593246   17/07/2017

AMIT HEMANT GUPTA
10/203,204, Colours City, Katkar Pada, Boisar (West), Palghar-401501
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR AND HEADGEAR

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
FRAM
3596363    21/07/2017
JAGDISH ARORA
B-36/2, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI-110033
Individual
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Proposed to be Used
DELHI
SOCKS & HOEIERY
3600974  28/07/2017
M/S. ADORN MANIA (PROP. TALAVIYA PRADIP VINUBHAI)
B-403, RAGHUVR RESIDENCY, SETELIGHT ROAD, NR. YAMUNA CHOWK, MOTA VARACHHA, SURAT - 394101,
GUJARAT
proprietorship

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
410, Opera House, B/h Super Diamond Market, Mini Bazar, Varachha Road, Surat - 395006, Gujarat

Proposed to be Used
AHMEDABAD
Footwear, headgear
3604489  02/08/2017
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR INCLUDED IN CLASS 25.
Mark shall be used as a device as represented and filed.
BUENO ALTA

3627872  05/09/2017
SANJAY SINGH GURJAR
16, SF, M2K WHITE HOUSE, SECTOR 57, GURGAON - 122002
Individual

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
DELHI
READYMADE GARMENTS AND FOOTWEAR
ANOTHER BAD GENERATION

3631108   09/09/2017
DYNAMIC BENEFICIAL ACCORD MARKETING PRIVATE LIMITED
PLOT NO. 580, INDUSTRIAL AREA PHASE NO.9, MOHALI (PUNJAB).
BODY INCORPORATE
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :23/08/2017
DELHI
Clothing, footwear, headgear.
SAKS
3648290  03/10/2017
SAKS & COMPANY LLC
225 Liberty Street, 31st Floor, New York, New York 10281
A Delaware limited liability company

Address for service in India/Attorney address:
MASON & ASSOCIATES
S-145, LOWER GROUND FLOOR, GREATER KAILASH, PART-I NEW DELHI-110048

Proposed to be Used

DELHI
Clothing; footwear; headwear; articles of wearing apparel for men, women and children; suits; pantsuits; coats; dresses; skirts; shirts; tops; bottoms; jackets; blouses; pants; sweaters; vests; jumpsuits; bodysuits; rompers; bustiers; underwear; lingerie; pajamas; nightgowns; sleepwear; caftans; kimonos; wraps [clothing]; bras; camisoles; panties; stockings; socks; gloves; swimsuits; bathrobes; lounging robes; robes; scarves; belts; hats; caps; collars; ties; cummerbunds; T-shirts; tunics; turtlenecks; cardigans; shirtjackets; shirtdresses; jeans; blazers; sweatpants; sweatshirts; tights; leggings; trousers; loungewear; jogging sets; evening gowns; unitards; leotards; jerseys; capes; chemises; shorts; maternity clothing; boots and shoes for men, women and children; boots; shoes; sneakers; sandals; slippers; mules; espadrilles

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3603282,3603284,3603286.3603283.
3652437  08/10/2017
NEW CONCEPT SHOES PVT LTD
6/65, GURUDWARA ROAD, BASEMENT OF HOTEL LAXMI PALACE, W.E.A. KAROL BAGH, DELHI
BODY INCORPORATE

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
To be associated with:
3016698, 3503159

DELHI
SHOES, SLEEPERS, SANDALS AND ALL TYPES OF FOOTWEAR'S.
Trade Marks Journal No: 1936 , 13/01/2020

Class 25

3654060  10/10/2017

IMPARATO SPA
LOTTO C MODULO, A/12, 800635 INTERPORTO DI NOLA (NAPOLI) ITALY

Body incorporate

Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.

Used Since :01/01/1996

DELHI
CLOTHING, FOOTWEAR, HEADGEAR
"THE CREATORS"

3658727  17/10/2017
MANAN MALHOTRA
trading as ;THE CREATORS
196, SHRADDHA PURI, KANKER KHERA, MEERUT CANTT
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
MANOJ KUMAR
SANTOSH & CO. 1ST FLOOR UNION BANK BUILDING KHUNI PUL BEGUM BRIDGE ROAD, MEERUT-250001, U.P, INDIA
Used Since :24/06/2014
DELHI
READYMADE GARMENTS
POLKA TOTS

3659343  17/10/2017

ATISH SHAH

O/702, CHANDAN BALA FLAT, OPP. SUVIDHA SHOPPING CENTRE, PALDI, AHMEDABAD 380 009 IN THE STATE OF
GUJARAT WITHIN THE UNION OF INDIA

An Indian National

Address for service in India/Attorney address:

KRISHNA & SAURASTRI ASSOCIATES LLP

74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

AHMEDABAD

babies' pants [underwear]; bath slippers; bath robes; bathing caps; bathing trunks; bathing suits; swimsuits; knitwear
[clothing]; clothing*; aprons [clothing]; bath sandals; bibs, not of paper; boots*; boots for sports*; coats; dresses;
dressing gowns; ear muffs [clothing]; footwear*; jackets [clothing]; jerseys [clothing]; ready-made clothing; shirts;
shoes*; socks; sweaters; pullovers; jumpers [pullovers]; tee-shirts: ponchos; pajamas; trousers; pants
NIKKI BEACH LIFESTYLE

3659968   18/10/2017
Omega Enterprises s.a.r.l
7 rue Guillaume J. Kroll, Luxembourg 1882
A company organized and existing under the laws of Luxembourg

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Used Since :08/07/2017

DELHI
Pants; shorts; sweatpants; overalls; shirts; tee-shirts; sweatshirts; dresses; skirts; blouses; jackets; vests; coats; rainwear; lingerie; sleepwear; underwear; loungewear; beachwear; swimwear; gloves; socks; scarves; hats; ties; footwear; shoes; slippers; Hosiery; Belts.

The Applicant wishes to claim rights in all colors..
Mark shall be used as a whole.
BLACK TULIP

3664041  26/10/2017

M/S FOOTON SHOES
5TH K.M. STON, N.H. 2, AGRA DELHI BYE-PASS, OPP. KAMAYANI HOSPITAL, AGRA (U.P.) INDIA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)

Used Since : 28/09/2017

DELHI

FOOTWEAR (BOOTS, SHOES, SLIPPERS) AND COMPONENTS THEREOF.
ARPIT DOSHI TRADING AS M/S. SAMARPAN ENTERPRISE
102, SHANTIKUNJ COLONY, NR. JYOTI SCHOOL, NAGAR SHETH'S VANDO, GHEKANTA, AHMEDABAD, GUJARAT
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2014

AHMEDABAD
Readymade garments, shirts and clothes
3739152  29/01/2018
AMAN MEHTA
140 NEO VIKRAM JP ROAD SAHAKAR NAGAR NR APNA BAZAR ANDHERI WEST MUMBAI 400053
INDIVIDUAL
Address for service in India/Agents address:
OOVESHE MOHD RAFIQUE SARA
201-B, CHAUHAN CLASSIC, HILL PARK, NEAR AGARWAL ESTATE, JOGESHWARI (W), MUMBAI-400 102
Used Since :04/01/2018
MUMBAI
T SHIRTS, READYMADE GARMENTS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1983734..
3742234  01/02/2018
IMPRESSION FAB (PROPRIETOR NAME : VIJAY RAFALIYA)
Proprietorship
Address for service in India/Attorney address:
PRIYANKA B NAGAR, ADVOCATE
V S CONSULTANCY, H/203 RADHEY RESIDENCY, NR. LALGEBI CIRCLE, SP RING ROAD, HATHIJAN, AHMEDABAD - 382445 - GUJARAT INDIA
Used Since :01/01/2018
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR, READY-MADE CLOTHING, READY-MADE LININGS [PARTS OF CLOTHING], SANDALS, SARIS, SARONGS, DRESSES, TEE-SHIRTS.
3759355  21/02/2018
VANRAJ MANUBHAI KATARIYA
trading as ;SIXTEEN CREATION
35, VASTU VILLA SOCIETY, MANSAROVAR, GODADARA, SURAT-395010.
Used Since :01/09/2017
AHMEDABAD
CLOTHING, WEARING APPARELS AND READYMADE GARMENTS.
HRITIKA

3762790    23/02/2018
HITESH DHANJIBHAI GANGANI PROPRIETOR OF SANSKAR TEX TRADE
5008, RADHA RAMAN TEXTILE MARKET, B/H BHARAT CANCER HOSPITAL, SAROLI, SURAT
PROPRIETORY FIRM

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :21/03/2015

AHMEDABAD
SAREES, DRESSES AND READY TO WEAR CLOTHING
M/S. LIBERTY LIFESTYLE
G-2353/54, UPPER FLOOR, MILLENIUM TEXTILE MARKET, RING ROAD, SURAT GUJARAT INDIA
Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since : 15/05/2015

AHMEDABAD
SAREES, DRESSES AND READY TO WEAR CLOTHING
3804121   12/04/2018
ASHISH SHARMA TRADING AS : FASHION EDGE
D-211, ANAND VIHAR, RAILWAY COLONY, JAGATPURA, JAIPUR - 302017, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
CLOTHING, READY MADE GARMENT AND FOOTWEAR.
RITIKA NILESH SOLANKI
trading as ; NISHKA ENTERPRISE
C-606, Pramukh Garden, Near SBI Bank, Amla, Silvassa, UT of Dadra & Nagar Haveli, 396230
Address for service in India/Attorney address:
MANOJ R. PANJWANI, ADVOCATE
103, SAI SAGAR, OP. MANGALWADI, R.V.DESAI ROAD, VADODARA - GUJARAT
Used Since :11/05/2017
AHMEDABAD
READYMADE GARMENTS, CLOTHING, FOOTWEAR, HEADGEAR.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujrat and MAHARASHTRA.
Trade Marks Journal No: 1936 , 13/01/2020   Class 25

3846237    29/05/2018
DHEERAJ KUMAR S/O NIRMAL KUMAR
House No.3A, Sumel Business Park 5, Near Chamunda Bridge, Asarwa, Ahmedabad-380016
Individual
Address for service in India/Attorney address:
COGITO LEGAL,
312A, D Block, 3rd Floor, Lilamani Trade Center, Near Dudheshwar BRTS Bus Junction, Dudheshwar Road, Ahmedabad 380004
Used Since :01/04/2014
AHMEDABAD
Clothing, Leggings, headgear
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.NEW BEAUTY..
3849461 01/06/2018
M/S. DILLO FASHION PRIVATE LIMITED
1-320-18 A, Ashok Nagar, Natham-624 401, Dindigul, TamilNadu.
Body Incorporate
Address for service in India/Agents address:
ASHOK KUMAR J. DAVA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.
Proposed to be Used
CHENNAI
Ready made Garments and Hosiery Goods.
Subject to restrict the area to South India only and The mark should be used as a whole.
TFS

3854686 07/06/2018
ASHOKKUMAR J PATEL S/O JIVRAJBHAI
C/O. Harsh Digital Studio, G.F. 1,2, Sonal Apartment, Mohan Nagar Vibhag 1, Bapunagar, Ahmedabad 380024
Sole Proprietor

Address for service in India/Attorney address:
COGITO LEGAL,
312A, D Block, 3rd Floor, Lilamani Trade Center, Near Dudheshwar BRTS Bus Junction, Dudheshwar Road, Ahmedabad 380004

Used Since: 01/07/2017

AHMEDABAD
Readymade clothing, Footwear, Headgear
3866716  21/06/2018
MR. VISHAL B. GOHIL TRADING AS VINI ART
82, 2ND FLOOR, MEHTA IND. ESTATE, LIBERTY GARDEN, RD. NO. 3, MALAD (WEST), MUMBAI-400 064
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
KIDS WEAR & GIRLS WEAR INCLUDING FROCK, MIDI, SHIRT, T-SHIRT, TROUSER, JEANS, SKIRT, KURTA, PYJAMA,
GOWN
3883510    10/07/2018
ANITA ASHOKKUMAR PRITMANI
A-438, Sumel Business Park 3, Near New Cloth Market, Raipur, Ahmedabad-380001
Proprietorship Firm
Address for service in India/Attorney address:
COGITO LEGAL,
312A, D Block, 3rd Floor, Lilamani Trade Center, Near Dudheshwar BRTS Bus Junction, Dudheshwar Road, Ahmedabad 380004
Used Since :15/07/2015
AHMEDABAD
Suits, Stitched Kurtis
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over the letters ABS.
3884167  10/07/2018
SUNIL MANIHAR S/O OMPRAKASH MANIHAR PROPRIETOR OF KALI FASHION
G – 1466, RADHA KRISHNA TEXTILE MARKET, RING ROAD, SURAT. GUJARAT - INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since :15/06/2018

AHMEDABAD
ODHNI, SAREES, DRESS SUITS(STITCH), KURTI KACHALI, CHOLI INCLUDED IN CLASS 35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.CHOTI BAHU..
Proposed to be Used

MUMBAI

CLOTHING, READYMADE GARMENTS
MRS. SUDHABEN NATWARLAL POSHIYA, TRADING AS:- SHREE TEXTILE
PATEL UDHYOG NAGAR, BHADAR NA SAMA KANTHE, JETPUR – 360 370, DIST. RAJKOT (GUJARAT) INDIA.
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
SAREES.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
MR. RANCHHOD PATEL TRADING AS WORTHY APPAREL
146, 1ST FLOOR, MILAN GARMENT HUB, MILAN SUBWAY ROAD, SANTACRUZ (WEST), MUMBAI – 400 054
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, PYJAMA, CHUDIDAR, KURTI, READYMADE GARMENT
3890860  18/07/2018
JAYSUKHBHAI PUNJABHAI KUVAD
trading as ;AARYA FASHION
313, MADHAV SHOPPING CENTER, Nr. GYAN JYOT SCHOOL, GODADARA, SURAT-395010.
Used Since :01/07/2018
AHMEDABAD
CLOTHING, WEARING APPARELS AND READYMADE GARMENTS.
3894035  21/07/2018
MR. DHANSUKH MEGHJI VAID
37/292, 1ST FLOOR, OM CHS., OLD ANAND NAGAR, BEHIND VAKOLA POLICE STATION, VAKOLA, SANTACRUZ (EAST), MUMBAI – 400 055.
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI – 400 014.

Proposed to be Used
MUMBAI
SHIRT, T- SHIRT, TROUSER, JEANS, PANT, PYJAMA, CHUDIDAR, KURTI, READYMADE GARMENT
3896553  24/07/2018
MOTHERLAND TEX AN INDIAN PARTNERSHIP FIRM
C-2114, UPPER GROUND, MILLENIUM TEXTILE MARKET, RING ROAD, SURAT - 395002, GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF SAREES AND READYMADE GARMENTS (KIDS WEAR, GENTS WEAR, LADIES WEAR) INCLUDED IN
CLASS – 25
IBADAT

3896715   24/07/2018
MUKESS JOGARAM SIRVI PROP. OF KANGANA CREATION
4B/2336, SHOP NO. 2029-2030, AADARSH MARKET NO.1, RING ROAD, SURAT
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD

SAREES, DRESSES AND READY TO WEAR CLOTHING
subject to restriction of the goods for sale in the state of GUJARAT only.
3902619  31/07/2018

V2 FASHIONS LLP
UNIT NO.511, 5TH FLOOR, PARAS GOPAL, V.S.MATKAR MARG, DADAR (WEST), MUMBAI-400 026 MAHARASHTRA INDIA
Used Since : 17/07/2017

MUMBAI
KIDS WEAR
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE. The trade mark is restricted to use the mark in the state of Maharashtra..
3903313  31/07/2018
GLARE APPLIANCES PVT. LTD.
PLOT NO. 1/C, SURVEY NO. 188/P, NATIONAL HIGHWAY 27, GONDAL ROAD, VERAVAL (SHAPAR), DIST. RAJKOT – 360 024 (GUJARAT) INDIA.
A Private Limited Company

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR.

NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
3905817  02/08/2018
GOVARDHAN TEX PRINT
NR RAILWAY CROSSING, THANAGALOL, TAL. JETPUR
Partnership Firm
Address for service in India/Agents address:
A.D. SHINGALA.
Sumit, Shri Ram Park Main Road, Opp. Atmiya College, Kalawad Road, Rajkot 360 005.
Used Since :16/04/2016
AHMEDABAD
CLOTHING SAREES ONLY
No Exclusive rights are claimed on words, figures or letters other than "SOUBHAGYABATI".
3905818  02/08/2018
GOVARDHAN TEX PRINT
NR RAILWAY CROSSING, THANA GALOL, TAL. JETPUR
Partnership Firm
Address for service in India/Agents address:
A.D. SHINGALA.
Sumit, Shri Ram Park Main Road, Opp. Atmiya College, Kalawad Road, Rajkot 360 005.
Used Since :08/05/2016
AHMEDABAD
CLOTHING SAREES ONLY.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3914209   11/08/2018
DUNGARRAM PRAJAPAT S/O MISRARAM PRAJAPAT PROPRIETOR OF V. S. DESIGNERS
P – 3821 / 22, MILLENNIUM MARKET, RING ROAD, SURAT - 395002. GUJARAT - INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since: 17/04/2015
AHMEDABAD
SAREES IN CLASS 25
3926520  25/08/2018

WIV APPARELS LLP
NEW NO.148, OLD NO.60/1, LATICE BRIDGE ROAD, DR. MUTHULAKSHMI SALAI, ADYAR, CHENNAI-600020

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Clothing, footwear, headgear

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY. SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF THE TRADE MARKS ACT 1999.
3930642  30/08/2018
PRITESHKUMAR ARVINDBHAI TANK
trading as ;LIYAZ CREATION
350, ABHISHEK ARCADE, OPP MAHALAXMI SOCIETY, B/H PALLADIUM MALL, YOGI CHOWK, SURAT - 395010 GUJARAT INDIA

Proposed to be Used
AHMEDABAD
CLOTHING, DRESSES, READYMADE GARMENTS INCLUDING SAREES, LEHENGA, KURTIS, BLOUSES.
MANGALAM NX
SHOP-B-1075-76, LOWER GR. FLR, MILLENIUM TEXTILE MARKET, KAMELA DARWAJA, RING ROAD, SURAT-395002
PARTNERSHIP FIRM

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
410, Opera House, B/h Super Diamond Market, Mini Bazar, Varachha Road, Surat - 395006, Gujarat

Used Since :01/09/2015

AHMEDABAD
Clothing, footwear, headgear.

MANGALAM..
3951137  20/09/2018
MR. KAMAL KALWANI TRADING AS UJALA RUBBER INDUSTRIES
Sector. A-15, Industrial Area, Sirgitti, Bilaspur- 495 001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
Footwear
MR. RAMESH MANGHNANI
1101, 11TH FLOOR, SANKALPITA APARTMENT, 16TH ROAD, KHAR (WEST), MUMBAI-400 052
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHOES, CAP, READYMADE GARMENTS
3966244  06/10/2018
M M YARNS PVT. LTD.
Survey No.: 8, Atkot - Gondal Highway, At:- KHARACHIYA (Jam), Ta. Jasdan, Dist.: Rajkot, Pin -360 060, Gujarat, India.

Body Incorporate

Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015

Used Since: 02/06/2014

AHMEDABAD

Readymade Garments

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujrat only.
VAIKUNTHAM
3970578  11/10/2018
RAJESH KUMAR BHAKAR S/O. SH. HANUMAN PRASAD BHAKAR
TRADING AS M/s. LUCKY ARTS, AT- 217, SHREE KUSHAL NAGAR, SANGANER, JAIPUR- RAJASTHAN
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Clothing, Readymade Garments & footwear in class 25.
3974229  15/10/2018
NITIN SHARMA S/O. SH. NARENDRA SHARMA
TRADING AS M/S. DEVENTA AT- 6-SANGRAM COLONY, C-SCHEME, JAIPUR (RAJASTHAN)
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :21/09/2018

AHMEDABAD
READYMADE GARMENTS
3979241 22/10/2018
KUNJAL ANANDKUMAR DUNGANI
ARHAM TEXTILES ,N-3754 TO 3757, MILLENIUM TEXTILE MARKET, RING ROAD, SURAT
PROPRIETOR
Address for service in India/Attorney address:
SHAILESH I MEHTA
202,SHOPPERS PLAZA-4,2nd FLOOR,OPP BSNL TELEPHONE EXCHANGE,ABOVE SBI BANK,C.G.ROAD,NAVRANGPURA-380009
Used Since :01/04/2014
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR,SAREE
I LOVE KITTY

3992863  05/11/2018

DASON VALERIAN RODRIGUES
Culvem Village, Manori - Gorai Road, Borivali (W), Mumbai - 400091, Maharashtra, India
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKAA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Readymade Garments
M/S. AVI FASHION
704/2, 1ST FLOOR, SHRI CHINUBHAI BUILDING, SAKAR BAZAR, AHMEDABAD-380 002, GUJARAT STATE, INDIA.
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :25/06/2008
AHMEDABAD
READYMADE GARMENTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE..PURPLE..
4011287  29/11/2018
PUNIT DILIP AGRAWAL
L-209, RNA Courtyard CHSL, Near Poonam Nagar Phase 3, Mira Road East, Thane- 400104
Indian National
Address for service in India/Attorney address:
RAMCHANDANI NEETU LALCHAND
Shivam House, Plot No.94, Pimpri, Pune 411017

Proposed to be Used
MUMBAI
MANUFACTURING OF JEANS AND JEANS CLOTHS
4015411  03/12/2018
BALGOVIND SAREE
G-1373-1374, Ground floor, Millennium Textile Market, Ring Road, Surat-395002 (Gujarat)
Partnership Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Proposed to be Used
AHMEDABAD
Sarees, Dupatta, Readymade Garment, Clothing
4032031  19/12/2018
MR. SANTOSH PROPRIETOR OF SARTHAK AGENCIES
88 AADARS INDIRA NAGAR INDORE 452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road inore

Proposed to be Used
MUMBAI
CLOTHING AS INCLUDED IN CLASS 25.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4069810  28/01/2019
PAVAN MAHADEV MORE (PROPRIETOR) TRADING AS AKASH ENTERPRISES
206, 2ND FLOOR, JALARAM APT. SAMRTH NAGAR, NEAR GHANSOLI D-MART, GHANSOLI, NAVI MUMBAI 400701
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Clothing
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
M/S. ROYALPARK APPARELS
NO. 22(1)/9C, M.G.R. NAGAR 2ND STREET, P.N.ROAD, TIRUPPUR- 641 602, TIRUPPUR DISTRICT, TAMILNADU.
PARTNERSHIP FIRM

Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Used Since :15/06/2015

CHENNAI

HOSIERY INCLUDING VESTS, BRIEFS, KNITTED TRUNKS, UNDER WEARS, BRASSIERES, CHEMISES, SLIPS,
PATIYALAS, PETTI-COATS, PANTIES, LEGGINGS, JEGGINGS, CAPRIES, BERMUDAS, NIGHTIES, CASUAL WEARS,
PAJAMAS, POLO SHIRTS, T-SHIRTS, SWEAT SHIRTS, SHORTS, PANTS, TROUSERS, BLOOMER, KIDS WEARS, CAPS,
BABA-SUITS, FROCKS, SPORTS WEARS, HEADGEARS, GLOVES, BANDS, SWIM WEARS, UNDERGARMENTS,
UNIFORMS, KNITTED AND WOVEN READYMADE GARMENTS, COTTON CHECKED LUNGIES, COTTON PRINTED
LUNGIES, POLYESTER LUNGIES, COTTON SAREES, SEIKO SAREES, GREY, POLYESTER SAREES, THAKKARS,
BLEACHED MULL, CASEMENTS, DHOTIES, SOCKS AND STOCKINGS FOR WEAR AND BELTS FOR WEAR, JEANS,
HATS, SLEEPWEARS, LADIES BLOUSES, SKIRTS, DRESSES, JACKETS, TIES AND COATS, TRACK PANTS, JOGGERS,
ACTIVE WEARS, FORMAL SHIRTS, SWEATERS, CASUAL TROUSERS, 3/4TH PANTS, HOODIES, THERMAL WEARS,
BOXERS WEARS, KURTHAS

The mark should be used as a whole.
4116273  13/03/2019
CHIRAG BHAWSAR
1109, "A" SUDAMA NAGAR, INDORE-452009
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
NEELAM AGARWAL
A-376, 1st Floor, Ganesh Nagar-2, near Post Office, Shakarpur, East Delhi - 110092
PREET GEHNA TRADERS through its proprietor Neelam Agarwal

Address for service in India/Attorney address:
POOJA GUPTA
Legal Brother’S Associates B 332, MOHAN GARDEN, NEAR DWARKA MOR METRO STATION, NEW DELHI-110059.

Proposed to be Used
DELHI
FOOTWEAR, CLOTHING AND HEADGEAR
Trade Marks Journal No: 1936, 13/01/2020  Class 25

ARROAA INDIA
#42, 2nd Cross, manjunatha Layout, Machohalli Colony, Magadi main road, bangalore- 560091
registered

Address for service in India/Attorney address:
RHEA ROY MAMMEN
Ramaiah College of Law

Proposed to be Used
CHENNAI
READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, TSHIRTS, SHIRTS, CASUAL SHIRTS, DENIM SHIRTS, DRESS SHIRTS, FORMAL SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T-SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, DENIM WEAR, PANTS, TRACKSUIT PANTS, FORMAL PANTS, LINGERIE, NIGHTWEAR, INNER WEAR, SOCKS, BELTS (CLOTHING), TOPS [CLOTHING], BOTTOMS (CLOTHING).

* THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER. *
4185586   23/05/2019
NEAL APPERAL
6th Floor, C-603, Shubh Shrusti, Katrap, Badlapur, Thane MH-421503
Manufacturers
Partnership Firm

Address for service in India/Attorney address:
SUDHAKAR JHA
59, Vijay Block, Emco complex, Laxmi Nagar, Delhi-110092

Proposed to be Used
MUMBAI
READYMADE GARMENTS
4215921    25/06/2019
MANORANJAN CHOUDHARY
NO.21,6TH CROSS,KAVERI NAGAR,DC HALLI MAIN ROAD,BENGALURU-560 068,KARNATAKA STATE,INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI
CLOTHING, READY MADE CLOTHING, WOMEN WEAR, MENSWEAR, KID'S CLOTHING, UNDER GARMENTS, SLEEPING
GARMENTS, PANTS, SHIRTS, T-SHIRTS, JACKETS, SHORTS, SPORTSWEAR AND TOPS.
VIPUL AGRAWAL SOLE PROPRIETOR OF M/S SHREE KRISHNA FASHIONS
G-1, 148-149, E.P.I.P GARMENTS ZONE, SITAPURA INDUSTRIAL AREA, SANGANER, JAIPUR (RAJ.)
PROPRIETOR
Address for service in India/Attorney address:
ASHISH GAUTAM
49, Purana Ghat, Agra Road, Khaniya, Jaipur

Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, CLOTHINGS, LADIES WEAR, KIDS WEAR, MENS WEAR, HOSIERY GARMENTS, GOWNS,
SKIRTS, VESTS, FOOTWEAR, SLIPPERS, JOOTI, SAREES, SALWAR SUITS, KURTIES, HEADGEAR UNDER CLASS 25.
4234189  13/07/2019
GLOSSY IMPEX PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
A/407, IMPERIAL HEIGHTS, OPP BIG BAZAR, 150 FT ROAD, RAJKOT - 360005, GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF CLOTHING, FOOTWEAR, HEADWEAR, T-SHIRTS, JEANS AND READYMADE GARMENTS INCLUDED IN CLASS - 25.
4235408    15/07/2019
SALIH V.K, S/O. KUNHIRAYIN
Vadakkethil House, Padikunnu, Nilambur, PIN- 679 329, Malappuram District, Kerala, Proprietor of M/s. PUBLIQFIGURE,
Vadakkethil, Padikunnu, Nilambur, PIN- 679 329, Malappuram District, Kerala
Proprietor duly represented by Trademark Attorney.
Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used
CHENNAI
Ready made, shirts, T-shirt, pyjama, ties, jackets, coats, jeans, suits, blazers, men's wear, casual wear, polo shirts, pants, trousers, sports wear, swim wear, rain coats, boxer shorts, aprons, lab coats, coverall, socks, mufflers, caps, denims, scarfs, brief, baby dresses, baby clothes, shawls, baby bibs (not of paper), baby bootees, children's wear, uniform, panties, women's wear, salwar kurta garments, sarees, underwear, lingerie, skirts, hosiery, bras, vests, trunks, slips, nighties, foot wears, head wears, sandals, boots, sneakers, shoes, leather belts (clothing).

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
CAMPUS ACTIVEWEAR PRIVATE LIMITED
D-1, Main Rohtak Road, Udyog Nagar, Delhi-110041, India
Company registered under Companies Act, 1956

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
DELHI
FOOTWEAR, SOLES OF FOOTWEAR, PARTS OF FOOTWEAR.
SHOPLUTERA
4236552  16/07/2019
BHARTI DEVI
1/168, KH NO-58/18 GALI NO-1, KH NO-52/18, RAO VIHAR, NANGLOI, DELHI-110041
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
AASHISH NEGI
42, JIVNI MAI ROAD RISHIKESH
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR INCLUDING IN CLASS 25
4236607  16/07/2019
NEHA VASDEV
6/10, KIRTI NAGAR INDUSTRIAL AREA, NEW DELHI-110015
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Proposed to be Used
DELHI
CLOTHING
4237640  17/07/2019
NILESH KUMAR V
Flat.No.002, Ground Floor, Comfort Krishna, 529/1, Rama Iyengar Road, V V Puram, Bangalore – 560004, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4238222    17/07/2019
VIVEK KISHORBHAI BHALANI
48- shilpan basera, nr. sadhu vaswani school, sadhu vaswani road, rajkot, GUJARAT-360005
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002

Proposed to be Used
AHMEDABAD
CLOTHING, Sarees, Footwear, Headgear.
RAW NATURE

4238763  18/07/2019
GROOMING NATURALS PRIVATE LIMITED
11/11A, Mahendra Industrial Estate, 2nd Floor, Sion Fort Garden Road, Sion (East), Mumbai - 400022, Maharashtra
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2017

MUMBAI
Clothing
APEX GARMENTS AN INDIAN PARTNERSHIP FIRM
07, SHREE RAM PARK SOCIETY PART – II, OPP. EKTA TOWER, BARAGE ROAD VASNA, VASNA, AHMEDABAD - 380007 .
GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD

IN RESPECT OF READYMADE GARMENTS AND HOSIERY CLOTHINGS FOR MANS, WOMENS AND KIDS WEAR, SALWAR SUITS, LEHNGA, KURTI, LENGGINGS (ANKLE LENGTH, CUDITAR, CAPRI), GOWNS, SKIRTS, JEANS, PLAZO, PATIYALA, T – SHIRTS, NIGHTWEAR, UNDER CLOTHING FOR MAN AND WOMEN, FOOTWEAR INCLUDED IN CLASS -25.
4239009  18/07/2019
T.PALANISAMI TRADING AS A.D.S.APPARELS
NO.3/15D, PV NAGAR, MANNARAI, TIRUPUR - 641 607, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises, Slips, Petti Coats, Panties, Nightlies, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4239012  18/07/2019
PRAKASH KUMAR TRADING AS KRISHNA HOSIERIES
NO.11(1)/17A, KUMARASAMY LAYOUT MAIN ROAD, MUTHU NAGAR (EXTN), TIRUPUR - 641 607, TIRUPUR DIST,
TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Acents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children's, Brassiers, Chemises,
Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies
Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And
Swimsuits.
4239241   18/07/2019
AMANPREET KAUR PROPRIETOR OF BHAGYE
# 356, NEW MATA GUJRI ENCLAVE, MUNDI KHARAR, KHARAR, DISTRICT MOHALI, PUNJAB.
PROPRIETORSHIP

Address for service in India/Attorney address:
RAJKUMAR
#44, BALA JI PHASE 2, ZIRAKPUR, MOHALI, PUNJAB

Proposed to be Used
DELHI

Clothing, footwear, headwear.
4239749 19/07/2019
AYUSHI NEMA PROPRIETOR OF M/S BEST PURCHASE
R-122, FLAT NO - 103, MAHALAXMI NAGAR, INDORE-452010 (M.P.) INDIA
PROPRIETORY FIRM
Address for service in India/Attorney address:
RUKNANI DHANGAR
201, SIDDHIVINAYAK ASSOCIATES, STERLING ARCADE, NEAR JANJIRWALA SQUARE, INDORE-452001
Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, READY MADE GARMENTS FOR MEN, WOMEN AND CHILDREN INCLUDED IN CLASS-25
Trade Marks Journal No: 1936, 13/01/2020 Class 25

4240006 19/07/2019
ZULFIKAR SHAikh
trading as; ZED CREATION
GALA NO. 23, CHAUDHARY ESTATE, DRUM GULLY, SONAPUR, BHANDUP (WEST), MUMBAI - 400078
A INDIAN NATIONAL
Used Since: 31/12/2017
MUMBAI
CAPS AND HATS INCLUDED IN CLASS 25
AUMBRE

4240194   19/07/2019
NAWABI
G1/177, RIICO INDUSTRIAL AREA, MANSAROVAR, JAIPUR - 302020, RAJASTHAN
PARTNERSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :21/09/2007

AHMEDABAD

Clothing, footwear, headwear.
4240736   19/07/2019
KSAR LLP
165/9, Vardhaman Nagar, Next to M. P. Bhutta School, Jain Society, Sion-West, Mumbai-400022.
Limited Liability Partnership( LLP)

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Readymade Garments & Hosiery, Knitwear, Articles Of Clothing For Men; Ladies; Children, Knee, Caps, Gloves, Caps, Neckties, Socks, Belts, Swimming Costumes, Casuals, Bathing Gowns, Underwears, Brtassiers, Chemisese, Slips, Petti-Coats, Bermudas, Panties, Nighties, Causal Wears, Palijamas, Polo Shirts, T-Shirts, Shorts, Pants, Trouserers, Kids Wears, Bloomers, Caps, Baba Suits, Frocks, Sports Wear, Gloves, Headgears, Suits, Sarees, Dupatta"S, Lehanga Chunni, Suit Salwar, Lancha, Sharara, Cargo, Capri, Kurta-Pajama, Sherwani, Pent - Court, Sweaters, Jackets, Socks, Handkerchiefs including in class 25.
Trade Marks Journal No: 1936, 13/01/2020  Class 25

4240957  20/07/2019
AMIT KUMAR
5-A/99-B, 5A BLOCK, VISHNU GARDEN EXTENSION, VISHNU GARDEN TILAK NAGAR, RAJOURI GARDEN, DELHI-110018
Individual

Address for service in India/Agents address:
AKANSHA DHINGRA
3117, 1ST FLOOR, RAM BAZAR, MORI GATE, DELHI-110006

Proposed to be Used
DELHI
Jeans, Denim jeans, Blue jeans, Ladies' outerclothing, Ladies' dresses and Women's clothing

THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
GADARA FASHION

4240960    20/07/2019
GADARA GAURAV SHANTIBHAI
A-302 GANGASAGAR APP., KUBERNAGAR, LAMBE HANUMAN ROAD, BOMBAY MARKET, SURAT, GUJARAT - 395010
INDIVIDUAL

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear as included in Class 25.
ABIRI

4241110  20/07/2019
NAINCY TANEJA D/O ASHOK KUMAR PARNAMI
9-A, PARNAMI BHAWAN, ADARSH NAGAR, JAWAHAR NAGAR, JAIPUR RAJASTHAN-302004
PROPRIETORSHIP
Address for service in India/Attorney address:
D.D. AGARWAL & ASSOCIATES
B-11/6, Govind Marg, Nr. Levis Showroom, Rajapark, Jaipur (Raj.) 302004
Used Since : 05/05/2019

AHMEDABAD
GARMENTS AND FOOTWEAR IN CLASS 25
VARANANE

4241402  20/07/2019

PRAVEEN PATIDAR

HOUSE NO.387, NAYAPURA WARD, OMPRAKASH SURYA, GRAM RANGWASA, TALAB ROAD RANGWASA, INDORE (M.P.)-453331

Address for service in India/Attorney address:

SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used

To be associated with:

4241401

MUMBAI

Garments & Footwear Clothing, footwear, headgear including in class 25
4241424   20/07/2019
ASR TRADERS
SUR.NO.308/1, MEETHIROHAR, GANDHIDHAM, KUTCH, GUJARAT 370 201
TRADING IN VARIOUS METALS AND DESIGNING AND DEALING IN CLOTHING
PARTNERSHIP FIRM
Proposed to be Used
AHMEDABAD
Kutch Traditional crafted Handmade apparel and footwear done by women of Kutch area.
4242295  22/07/2019
R.NAGESWARI
15/7, SECOND FLOOR, MYLAI MERIDIEN, LOGANATHAN COLONY, MYLAPORE.CHENNAI-600004. TAMILNADU, INDIA.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
R.SREEDHAR, B.KANNIKAI ARUL MOZHI, E.RAJA BALAJI
OLD NO.155, NEW NO.319, LINGHI CHETTY STREET, II FLOOR, PARRYS, CHENNAI-600001, TAMILNADU, INDIA.
Used Since :01/01/2006

CHENNAI
GARMENTS, READYMADE GARMENTS, CLOTHING, ITEMS MADE OF CLOTHES, HEADGEAR MADE OF CLOTHES,
FOOTWEAR, ITEMS MADE OF CLOTHES USED IN FOOTWEAR.

Mark should be read as a whole.
HR COMFORT WEAR

4242376  22/07/2019
AKASH HEMANTBHAI VARIYANI AN INDIAN NATIONAL SOLE PROPRIETOR OF AKASH TEXTILE
E – 203, SUMEL BUSINESS PARK – 4, AMDUPURA – 380024. AHMEDABAD. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF READYMADE GARMENTS (KIDS WEAR, LADIES WEAR, GENTS WEAR) AND SAREES INCLUDED IN CLASS-25
SHYAMJI RASTOGI PROPRIETOR OF SHYAM HOSIERY INDUSTRIES (INDIA)
D.59/234-A-S-B, Nirala Nagar, Lane No.6, Shivpurva, Varanasi-221010 (U.P.)
Proprietorship
Address for service in India/Attorney address:
JAWAHAR L SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461
Used Since :25/05/2019
DELHI
Hosiery Goods and Readymade Garments
RANGE COLLECTION

4242498    22/07/2019
PRAYAGRAJ MAKNAJI PUROHIT (AN INDIVIDUAL – AN INDIAN RESIDENT) THE PROPRIETOR OF M/S. RANGE COLLECTION (A PROPRIETARY CONCERN)
Shop No.2, Jagdish Enclave Building, Trapur Road, Near ICICI Bank, Boisar-West - 401501
A Proprietary Concern

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
READY MADE GARMENTS
4242503  22/07/2019
M/S. S.P.M. & SONS
SULTHANIA BUILDINGS, MAIN ROAD, KOLLAM - 691 001, KERALA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Proposed to be Used
CHENNAI
HOSIERY INCLUDING VESTS, BRIEFS, KNITTED TRUNKS, UNDER WEARS, BRASSIERES, CHEMISES, SLIPS, PATIYALAS, PETTI-COATS, PANTIES, LEGGINGS, JEGGINGS, CAPRIES, BERMUDAS, NIGHTIES, CASUAL WEARS, PAJAMAS, POLO SHIRTS, T-SHIRTS, SWEAT SHIRTS, SHORTS, PANTS, TROUSERS, BLOOMER, KIDS WEARS, CAPS, BABA-SUITS, FROCKS, SPORTS WEARS, HEADGEARS, GLOVES, BANDS, SWIM WEARS, UNDERGARMENTS, UNIFORMS, KNITTED AND WOVEN READYMADE GARMENTS, COTTON CHECKED LUNGIES, COTTON PRINTED LUNGIES, POLYESTER LUNGIES, COTTON SAREES, SEIKO SAREES, GREY, POLYESTER SAREES, DHOTHIES, SOCKS AND STOCKINGS FOR WEAR AND BELTS FOR WEAR, JEANS, HATS, SLEEPWEARS, LADIES BLOUSES, SKIRTS, DRESSES, JACKETS, TIES AND COATS, TRACK PANTS, JOGGERS, ACTIVE WEARS, FORMAL SHIRTS, SWEATERS, CASUAL TROUSERS, 3/4 TH PANTS, HOODIES, THERMAL WEARS, BOXERS WEARS, KURTHAS
BEDZONE

4242566       22/07/2019

PANKAJ SHRIVASTAV
7-B DEV NAGAR,GAJI BABA KI DHANI DIGGI PULIYA SANGANER JAIPUR 302029

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :04/07/2017

AHMEDABAD

Clothing, footwear, headwear
4242680  22/07/2019  
NAVIN VEERARAM RAIKA  
7 BHAIDAS BHUTA CHAWL, NEW NAGARDAS RD, MOGRAPADA, ANDHERI (EAST) MUMBAI 400069  
THE TRADEMARK ACT-1999  

Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  

Proposed to be Used  
MUMBAI  
Clothing, footwear, headwear
4242884  22/07/2019
NOUF'S ACADEMY PRIVATE LIMITED
BUILT UP SHOP NO.317-318,THIRD FLOOR VIKAS SURYA GALAXY, PLOT NO. 9 , SECTOR -4, DWARKA SOUTH WEST
DELHI 110075, INDIA
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR.
4242956  23/07/2019
SYED AZAM
: Lifestyle uniforms #4/2 , L number, 2nd street, Ashok nagar, Bangalore 560025
Proprietor
Address for service in India/Agents address:
DEEPIKA BABBAR
D-11/129-130, GROUND FLOOR, SECTOR 7, ROHINI, NEW DELHI-110085.

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
Mark should be read as a whole.
Wellgro

4243439    23/07/2019

MR. SAGAR KOHLI, PROPRIETOR OF M/S. NEIL ENTERPRISES
J-24, UDYOG NAGAR, UDYOG NAGAR, PEERAGARHI, WEST DELHI, DELHI-110041.

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
FOOTWEAR
4243524  23/07/2019
SHAKIR KHAN (TRADING AS : M/S JACK FOOTWEAR INDUSTRIES)
PLOT NO. 196, KHARA NO.143/197 INDUSTRIAL AREA KANJIAWLA, WEST DELHI -110081
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2016
DELHI
Clothing, footwear, headgear
4243735  23/07/2019
RAMA SUBBA REDDY KETHU
1/73 DEVAMACHU PALLI CHITVEL, CUDDAPAH ANDHRA PRADESH-516104
Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
To be associated with:
4243734

CHENNAI
Footwear, Clothing, and Headgear
IZRA COUTURE

4243784   23/07/2019
SAMEER GUPTA
M/S GURUJI CLOTHING, CABIN NO. 1, QUIET OFFICE BUILDING NO. 14, SECTOR 35-A, CHANDIGARH-160036
PROPRIETORSHIP
Address for service in India/Agents address:
J. J. REGISTRATION SERVICES.
NO. 623, SECTOR 18-B, CHANDIGARH.
Used Since :04/03/2019
DELHI
CLOTHING & READYMADE GARMENTS
MR. SHAMIR AHMED KHAN TRADING AS: S CUBE SHOES
GALA NO.74/ 74/A, ABDUL REHMAN COMPOUND, GANESH HARI PARUNDEKAR MARG, JACOB CIRCLE, MUMBAI-400011, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
LADIES FOOTWEAR, FANCY SHOES, CHAPPALS & SANDALS, LEATHER SHOES
NXP

4244320  24/07/2019
VEENA RANI TRADING AS FAST KNITWEAR
PLOT NO. 36, NEW DEEP NAGAR, NEAR KALI SADAK, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/06/2016
DELHI
Hosiery & Ready-made Clothing.
TAKE TIME TO BE KIND

4244758  24/07/2019

HARD ROCK LIMITED
13-14 ESPLANADE, ST. HELIER, JE1 1EE, JERSEY, CHANNEL ISLANDS
A Company incorporated in Jersey

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used

DELHI
Sweatshirts, T-shirts, tank tops, bathrobes, dresses, socks, hats, shorts, pants, nightshirts, bandannas, boxer shorts, bathing suits, belts, children's overalls, jackets, baseball caps.
4244761  24/07/2019
MR. SUNILBHAI M. SOJITRA TRADING AS M/S. APPLE CREATION
Shop No. 20-21 Ground Floor, Rajhans, The Imperia, Kamela Darwaja, Ring Road, Surat-395002.
Proprietor
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)
Proposed to be Used
AHMEDABAD
Men's, Women's & Kids Readymade Garments included in class-25
4244775   24/07/2019
IRFAN ALI TRADING AS NEELO IMPEX
K21, KRISHNA PURI, MEENO KA TIBA, NAHARI KA NAKA, SHASTRI NAGAR, JAIPUR- 302016, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
Kurtis included in class 25.
4245027  24/07/2019
CHARU VERMA TRADING AS KYPEHENU
A-157, Vivek Vihar, Phase-II, Delhi-110095.
Sole proprietorship firm

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Clothing, Footwear & Headgear.
4245236  24/07/2019
AKASH MANGAL (INDIVIDUAL)
C-23, PUSHPANJALI ENCLAVE, PITAM PURA, DELHI-110034
INDIVIDUAL
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088
Proposed to be Used
DELHI
FOOTWEARS AND READYMADE GARMENTS
4245495   25/07/2019
GARIMA GAMBHIR
402, Mahavir Apartment, Plot No. 5A, Near Sector-21 Metro Station, Sector-22, Dwarka, Bagdola, South West Delhi, Raj Nagar-II,
Delhi 110077
Individual

Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019
Used Since :01/06/2018

DELHI
Clothing, Footwear, Headgear
4245545  25/07/2019  
KAMLA DEVI PUROHIT 
trading as ;G R GARMENTS
41,ROSE MARRY LANE, HOWRAH-711101, WEST BENGAL, INDIA 
MANUFACTURER, MERCHANT & TRADER. 
Used Since : 26/04/2019 

KOLKATA
READYMADE GARMENTS AND HOSIERY GOODS

KOLKATA
4245968    25/07/2019
GUNTI MANOJ KUMAR
2-32,Karakamanda,Suraiah gari Palli,S.Nadimpalli,Somala,Chittoor,Andhra Pradesh-517257
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
4245972  25/07/2019
MOHIT ARORA TRADING AS BLUE RIBBONS
10/564, TOFA RAM MARKET, KRISHNA GALI NO.4, SUBHASH ROAD, GANDHI NAGAR, DELHI-110031
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Baby clothing, Baby bunting [clothing], Baby layettes for clothing, Baby clothes, Maillots [hosiery], Shoe liners [hosiery]
CLUBZARINO
4246397    25/07/2019
MEHTAB ALAM PROP. OF M. ALAM FASHION POINT
C-1/1035, G/F JJ COLONY, MADANGIR, AMBEDKAR NAGAR, PUSHPA BHAWAN, DELHI-110062
sole proprietor

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :26/07/2017

DELHI
READY MADE GARMENTS.
4246482  25/07/2019
MADHU SOBTI TRADING AS MADAN HOSIERY MILLS
194, NEW DEEP NAGAR, KALI SARAK, KARA-BARA, LUDHIANA-141007 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Hosiery & Ready-made Clothing, Dress Clothing, Clothes, Pajamas & Caps.
MINABEN RAMNIKBHAI RANGANI (PROPRIETOR) TRADING AS MADHURAM CREATION
3, SHIV KRUPA INDUSTRIAL SOCIETY, NEAR NOVA COMPLEX, PANDESARA, SURAT-394221, GUJARAT

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, MEN'S WEAR, LADIES' WEAR, SAREES, DRESSES, TUNICS
4247510  26/07/2019
NARENDRA SINGH SOMVANSHI (INDIAN NATIONAL) TRADING AS KAUTILYA ACADEMY
29, SHIV VILAS PALACE, RAJWADA CHOWK, INDORE
NO
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)
Used Since :06/12/2005
MUMBAI
Clothing, footwear, headgear
4247536   26/07/2019
RICHMONK INTERNATIONAL
8/326 D, Dayal Nagar, Agra- Uttar Pradesh - 282010
PARTNERSHIP FIRM
Address for service in India/Angents address:
ANKUR VERMA
9/112A, JATTI KATRA, MOTI KATRA, AGRA-282003,UP.

Proposed to be Used
DELHI
FOOTWEAR, CLOTHING
4247637  26/07/2019

ESHA VERMA W/O ALOK PRASAD
MULAYAM NAGAR NIDHARIA BALLIA CITY BALLIA, UTTAR PRADESH, 277001, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

clothing, footwear, headgear
4247737 26/07/2019
RAHUL SINGH
HOUSE NO. 751/22, 3RD FLOOR, DDA FLATS, KALKA JI, NEW DELHI- 110019
ACTIVE
Address for service in India/Attorney address:
ANUJ JAIN
403 NEW DELHI HOUSE BARAKHAMBA ROAD CONNAUGHT PLACE NEW DELHI - 110001.

Proposed to be Used
DELHI
KURTI, SKIRTS, PLAZO, LADIES SUITS, SAREES, SHIFT DRESS, BODYCON DRESS, WRAP DRESS, HALTER DRESS,
ASYMMETRICAL DRESS, SHEATH DRESS, PEPLUM DRESS, EMPIRE-WAIST DRESS, SWEATER, PENCIL DRESS, SLIP
DRESS, SMOCK DRESS, BALLGOWN, Silhouette Dress, T-SHIRT, TEA LENGTH DRESS, DENIM DRESS, MIDI DRESS, MINI
DRESS, MAXI DRESS, TUBE DRESS, SHIRTS, LEHENGA, SALWAR KAMEEZ, CHURIDAAR PYJAMA.

Mark should be read as a whole.
4248087    27/07/2019
K R ESWARAMURTHY
COSMIC APPARELS, 10, THIRU. VI. KA NAGAR, 1ST STREET, COLLEGE ROAD, TIRUPUR-641602
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
READYMADE GARMENTS, CLOTHING
HALLELU GLOBAL DISTRIBUTION PRIVATE LIMITED
H-26, Udyog Nagar, New Delhi-110041.
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI
Footwear.
4248967  27/07/2019
MD IMTIAZ ALAM PROPRIETOR OF M I TRADERS
11, TOPSIA 2ND LANE KOLKATA - 700039
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4250633  30/07/2019
ADIT BHARDWAJ TRADING AS MASS INTERNATIONAL
NO.G-203, SHAKTI ISHWARYAM APARTMENTS, 2ND FLOOR, MANGALAM ROAD, TIRUPUR - 641 604, TIRUPUR DIST,
TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Hosiery, Knitted clothing, Sportswear, Sports footwear, Sports shoes, Sports clothing, Sports caps, Breeches for sports,
Sports jerseys, Gymnastic clothing, Gymnastic shoes, Boots for gymnastics, Gym suits, Vest, Briefs, Trunks, Underwears,
Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Pants, Nighties,
Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sweaters, Blazers, Uniforms,
Leggings, Nightwear, Saree, Tops For men And Swimsuits.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4250637    30/07/2019

M.UDHAYA KUMAR TRADING AS NIRMALA TEX
NO.2/395, PERARIGINAR ANNA COLONY, P.N.ROAD, CHETTIPALAYAM VILLAGE, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for childrens, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
TULSI NAILWAL PROPRIETOR M/S D.M. ENTERPRISES
B-109, SECTOR-10, NOIDA, G.B NAGAR, UTTAR PRADESH-201301.
An Indian Citizen

Address for service in India/Attorney address:
CHETAN KUMAR GIRI
PLANET LEGAL, Chamber No. 801, Lawyers Chambers, Dwarka Court, Sector 10, New Delhi - 110075

Proposed to be Used
DELHI
All Kinds of Kids wear and Ladies garments.
4252647    31/07/2019
SHOPSQUARE PRIVATE LIMITED
Plot No. 10, Block-EF, Inderpuri, New Delhi 110012
Indian Private Limited Company

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used

DELHI
Readymade Garments & Hosiery, Clothing, Trousers, Jeans, Shirts, T-Shirts, Skirts, Coats, Undergarments, Night Dresses, Childrens’ Clothing, Caps, Hats & Bonnets, Headgear, Belts (Clothing), Wrist bands [clothing], Head bands [clothing], Swimwear, Socks, Ties, Pocket Square, Bow Ties, Scarves, Sarees, Shawls and Stoles, Aprons (Clothing), Gloves (Clothing), Clothing of Leather, Sweaters, Knitwear (Clothing), Sportswear, Waterproof Clothing, Footwear including Boots, Shoes and Slippers

Mark should be read as a whole.
4252665  31/07/2019

VAISHALI KAMALSINH JADEJA
341/4, VAIKUNTH - 2, NEW VIP ROAD, VADODARA, GUJARAT - 390022.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

AHMEDABAD
Sarees, Shawls, Cotton shawls, silk shawls, wool shawls, Clothing for men, women and children, footwear, headgear included in class 25.
BIGTOFFY

4252891  01/08/2019

TARANNUM KAMAL, PROPRIETOR OF HM TEXTILES
G-23/A, Bangla Basti, 2nd Floor, Garden Reach Road, Kolkata – 700024,
An Indian Citizen

Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APPARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA
READYMADE GARMENTS AND CLOTHING, READYMADE GENTS WEAR, KIDS READYMADE WEAR, LADIES READYMADE WEAR, SALWAR SUIT, KURTIES, LANGAA, SAARI, JEANS, T-SHIRTS, SHIRTS, BRIDAL WEAR, SPECIAL OCCASIONS DRESSES, SHERWANI, UNDER GARMENTS, LEGGINGS, FOOTWEAR, CASUAL FOOTWEAR, FORMAL FOOTWEAR INCLUDED IN CLASS 25.
4253239  01/08/2019
MUSKAN KAUR
Flat No-14, Vidya Apartment, Near Jwala Puri-5, Paschim Vihar, New Delhi-110087
Individual

Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since :01/07/2019

DELHI
Manufacturer of Clothing, footwear and headgear
GEX
4256582   05/08/2019
MOHD. SHAHNAWAZ TRADING AS GEX GARMENTS
9/6899, MALHOTRA GALI, NEAR MAHAVIR CHOWK, GANDHI NAGAR, DELHI-110031
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

DELHI
Ready-made clothing, Ready -to-wear clothing, Clothing for men, women and children, Clothing for leisure wear, Bridal wear, Casual wear, Evening wear, exercise wear, Rainwear, Sportswear, Formal wear, Business wear, Dhoti (Mens wear), Woolen clothing, Denim clothing, Fur clothing, Thermal clothing, beach clothing, Leather clothing, Outer clothing, Weather resistant outer clothing, Nightdresses, Cocktail dresses, Fancy dress, costume, shirts and skirts, Pantsuits, Coats, Lab coats, Jackets, Hosiery, Lingerie, Panties, Pants, Bras, Undergarments, Babies' undergarments, Womens' undergarments, Underwear, Men's underwear, Boy shorts [underwear], Trousers, Dress trousers, Tracksuits, Track pants, Shorts [clothing], Short trousers, Sweat-absorbent undergarments, Anti-sweat underclothing, Tracksuits, T-shirts, Golf pants, School uniforms, Uniforms.
Trade Marks Journal No: 1936, 13/01/2020 Class 25

CHETAN KAMLAKAR BADULE
Plot no. 452, House no. 1027, Anand Nagar, Tiranga Chowk, Shakkardhara, Hanuman Nagar,
Single Proprietor

Address for service in India/Attorney address:
MEENA BHATTAD
226 UDHOJI ROAD NEAR RSS BUILDING OPP. TO DR. DHARMADIKARI HOSPITAL, MAHAL, NAGPUR

Proposed to be Used
MUMBAI
Shirts, T Shirts, Trousers, Jackets, Hoodies, Jeans, Chinos, Shorts, Joggers, Briefs, Undergarments, Menswear Clothes,
Designer Menswear, Boots, Shoes, Sandals, Sleepers, Wallets, Bags, Wrist-bands, Bracelets, Cufflinks, Belts, Pocket
Squares, Scarfs, Sunglasses, Ties, Socks, Caps, Hats, Womenswear, Fashionable Ladies Clothes, Fabrics, Kurti,
Chudidar, Ghagra, Top, Bras, Panties, Bikinis
Trade Marks Journal No: 1936 , 13/01/2020 Class 25

M/S MOTISA
DOLLY AGARWAL - Proprietor D/o Sh. RAJENDRA AGARWAL 65 KANTI NAGAR, BANIPARK, JAIPUR 302016
Individual sole proprietor

Address for service in India/Attorney address:
SHIV KUMAR AWAR, ADVOCATE
AWAR LAWYERS ADV SHIV KUMAR FAUJDAR D-4 Lal Kothi, Near Advocate Bhawan, Near New Vidhansabha, JYOTI NAGAR, Near Waqf Board, JAIPUR 302005

Used Since :21/08/2017
AHMEDABAD
Clothing, footwear, headgear, Gowns, suits, sarees, lehngas.
4320112   14/10/2019
K KANTHARAJU
S/o Kanikya Swamy Beguru Post Bettadasanapura Bommanahalli, Bangalore, Karnataka 560068
AN INDIVIDUAL

CLARA K
W/o K Kantharaju Beguru Post Bettadasanapura Bommanahalli, Bangalore, Karnataka 560068
AN INDIVIDUAL

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
CHENNAI
Clothing for men, women and children
TREE TUNNEL LIFESTYLE

4338013  05/11/2019

MS. PRACHI JAIN
201, TULSI TOWER, TPS ROAD, NEAR SAVARKAR GARDEN, BORIVALI (WEST), MUMBAI-400092

Proposed to be Used
MUMBAI

HEADGEAR, CLOTHING, FOOTWEAR AND PARTS AND FITTINGS OF ALL THE AFORESAID GOODS INCLUDED IN CLASS 25
4346506   13/11/2019
VISHAL BANSAL TRADING AS SHREE JEE CABLE INDUSTRIES
D-1629, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040
GOODS
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Gloves [clothing].
4348367    15/11/2019
SAIFEE NAVED ABDULHASAN
sr no 108,109 ramnagar, ramtekdi, hadapsar, pune 411013
INDIVIDUAL
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).
Proposed to be Used
MUMBAI
Clothing
DINEET KOHLI
4351363  19/11/2019
DINEET KAUR KOHLI
trading as ;DINEET KAUR KOHLI
HOUSE NO 42 4TH FLOOR NORTH EX MODEL TOWN, DR. MUKHERJEE NAGAR, NORTH WEST DELHI, DELHI-110009, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
CLOTHINGS & GARMENTS, DIFFERENT TYPES OF FOOTWEARS ESPECIALLY FOR FASHION INDUSTRY COVERED UNDER CLASS 25.
TULIEVA

4353220    20/11/2019

PREETI MAULESH PATEL

"Maulesh", 1-Suryoday Society, Opp. Wockhardt Hospital, Near Twinkle Star Appartment, Kalawad Road, Rajkot 360005

Active Proprietorship Firm

Address for service in India/Attorney address:

AMAN SHROTRIYA

Flat No. 403, A Block, Cloud 9, Opp. HCG Hospital, Near Ayodhya Chowk, 150 Feet Ring Road, Rajkot - 360005 Gujarat IN

Proposed to be Used

AHMEDABAD

READYMADE GARMENTS, STITCHED GARMENTS, WEARING APPARELS, UNDER GARMENTS, HOSIERY, NECKTIES, SOCKS, FOOTWEAR, BELTS (FOR WEAR).
4355782  22/11/2019
ASR DESIGNING HOUSE
C-38, PANCHWATI, BHILWARA-311001 (RAJASTHAN)
PARTNERSHIP FIRM

Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR, RAJASTHAN-302017

Proposed to be Used

AHMEDABAD
CLOTHING WHICH INCLUDED IN CLASS 25
NILU KUMARI
0-603, Supertech Ecociti, Sector-137, Expressway, Noida - 201301, Uttar Pradesh, India
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Clothing, footwear, headgear.
GITA SUNILDUTTA AGARWAL M/S GSL GLOBAL
34 Vibha Winner Row Houses, Opposite Terapanth Bhawan, City Light Road, Surat. Pin-395007
Individual (Proprietorship Firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
4365780  03/12/2019
VIKRANT SHARMA TRADING AS VIKRANT ENTERPRISES
SUKHDEV NAGAR, HAZURI BAGH COLONY, VILLAGE BHATTIAN, LUDHIANA-141008 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2019
DELHI
Hosiery & Ready-made Clothing.
4365795  03/12/2019
RADHA KRISHNAN DIVAS
103# Santhi Residency, Alapattu cross road -Ravipuram-Cochin-682016-Ernakulam Dt
Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B 300 Saraswati Vihar Delhi

Proposed to be Used
CHENNAI
READY-MADE GARMENTS, LADIES AND CHILDREN WEARS, KNITTED PANTIES, UNDERWEARS, BRASSIERS, BANIANS, PETTI-COATS, SOCKS, UNIFORMS, BOOTS, SHOES AND SLIPPERS.
Trade Marks Journal No: 1936, 13/01/2020 Class 25

4366193 03/12/2019
JASMEEN KAUR NARULA
WZ-180, GILI NO. 11, SHIV NAGAR, UPPER SECOND FLOOR, JANAKPURI, B-1, WEST DELHI, DELHI-110058
Individual
Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.
Proposed to be Used
DELHI
READYMADE GARMENTS & HOSIERY, KNITWEAR, ARTICLES OF CLOTHING FOR MEN AND LADIES, JEANS, TROUSERS, CASUALS, SUITS, GOWNS, OVERCOATS, JACKETS INCLUDED IN CLASS 25.
chemistee by chemistry

4366254   04/12/2019
CHEMISTRY DESIGN PRIVATE LIMITED
1st Floor, Elysium Mansion, S.B.S. Road, 7.Walton Road, Opp. Electric House, Colaba, Mumbai - 400001
TRADERS, EXPORTERS

Address for service in India/Agents address:
BHAGWATI & CO.
4 -G - 2 COURT CHAMBERS, 35, NEW MARINE LINES, MUMBAI - 400 020.

Proposed to be Used
To be associated with:
2020941

MUMBAI
Description: Clothing, footwear, headgear. This class does not include, in particular: certain clothing and footwear for special use.
L'AMOURE
4367752 05/12/2019
LEAYAN GLOBAL PVT. LTD.
119-121 (PART), BLOCK P & T, FAZALGANJ, KALPI ROAD, KANPUR-208012, U.P.
LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
To be associated with:
1723426
DELHI
footwear, soles, straps, clothing and headgear
GROOVY GUYS

4369548    06/12/2019

NARESH SAINI TRADING AS NEELKANTH APPARELS
B-59A, U/G/F, FRONT SIDE, MAHINDRA PARK, UTTAM NAGAR, DELHI-110059

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

DELHI

Clothing for men, women and children, Clothing, footwear and headgear, Ready-made clothing, Ready-to-wear clothing, Clothing for men, women and children, Clothing for leisure wear, Bridal wear, Casual wear, Evening wear, exercise wear, Rainwear, Sportswear, Formal wear, Business wear, Dhoti (Mens wear), Woolen clothing, Denim clothing, Fur clothing, Thermal clothing, beach clothing, Leather clothing, Outer clothing, Weather resistant outer clothing, Nightdresses, Cocktail dresses, Fancy dress, costume, Uniforms, Linings (Ready-made -) [parts of clothing], Hosiery, Lingerie, Bodices [lingerie], Panty hose, Panties, Bras, Pants for adults, Pants for men, Pants for children, Pants for babies, Undergarments, Golf pants, shirts and skirts, Pantsuits, School uniforms, Socks, Sweaters, Cotton sweaters, Woolen sweaters, Coats, Lab coats, Jackets, T-shirts, Tracksuits, Footwear, Ladies' footwear, Infants' footwear, Mojadi (Footwear), Sneakers [footwear], Leisure footwear, Footwear [excluding orthopedic footwear], Uppers (Footwear -), Fishing footwear, Footwear soles, Beach footwear, Athletics footwear, Sports footwear, Baby footwear, Climbing footwear, Waterproof footwear, Formal footwear, Casual footwear, Trainers [footwear], Rubbers [footwear], Wooden shoes [footwear], Heelpieces for footwear, Footwear for snowboarding, Footwear for dancing, Flip flops [footwear], Inner socks for footwear.
4369566  06/12/2019
MR AKASH GARG
C-214, 1st Floor, Block-C, Clock Tower, Hari Nagar, Delhi-110064
Individual
Address for service in India/Attorney address:
ADV. PUNEET GUPTA
A-753, Shastri Nagar, Delhi-110052
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4369901   06/12/2019

NAMAN JAIN
trading as ;NAMAN JAIN
39, VARDHMAN COTTAGE, HOTEL GOLD GANDHI MANDI, PANIPAT-132103, HARYANA, INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
AMIT KUMAR SAXENA
X-123, SHOP NO.107-108, RAHUL MKT, TAGORE STREET, RAM NAGAR, GANDHI NAGAR, DELHI-110031
Used Since :10/04/2019

DELHI
JEANS, JACKET, COAT-PANT KURTI, LEGGING, TOP, PANT, T-SHIRTS, BLAZER, TRACK SUITS, CAPRI, SHIRTS Baba SUITS, PLAZO, SAREE, SUITS, SHORTS, SKIRTS, LADIES SHOES, MEN'S SHOES IN CLASS 25.
4370386  06/12/2019
THE FALCONZ INC.
603, SHREE GANESH ENCLAVE, CROSS ROAD NO. 3, NEAR MEHTA INDUSTRIES, BEHIND ICICI BANK, LIBERTY
GARDEN, MALAD (WEST), MUMBAI - 400064, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.

Proposed to be Used

MUMBAI

Clothing, as covered under Class 25.
Shainee

4370390  06/12/2019

SAMIR VRAJLAL MAMANIA
50, Basement, Goyal Shopping Centre, Opp Borivali Railway Station, Borivali West, Mumbai - 400092

Individual

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai 400059.

Proposed to be Used
MUMBAI

Ready-made clothing, as covered under class 25.
Soyyou
4370391  06/12/2019
SAMIR VRAJLAL MAMANIA
50, Basement, Goyal Shopping Centre, Opp Borivali Railway Station, Borivali West, Mumbai - 400092
Individual
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.
Proposed to be Used
MUMBAI
Ready-made clothing, as covered under class 25.
FAB BUCKET
4370392   06/12/2019
YOURPICK CLOTHING PRIVATE LIMITED
1428-31, Maliwara, Chandni Chowk, Central Delhi, DELHI-110006
Private Limited Company
Address for service in India/Agents address:
POONAM AGARWAL
RJT-205, 2nd floor, Rajendra Jaina Tower, Wazirpur Ind. Area, New Delhi-110052.
Proposed to be Used
DELHI
Clothing; Ready-made clothing; Leather clothing; Woolen clothing; Articles of clothing; Parts of clothing;
WEDCELEBS
4370502   07/12/2019
ALISHABEER VENTURES PRIVATE LIMITED
ROOM NO: 7/803, CHETTIYAR BUILDING, SM STREET, KOZHIKODE-673001, KERALA, INDIA
PRIVATE LIMITED
Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955
Proposed to be Used
CHENNAI
READYMADE GARMENTS INCLUDING SHIRTS, T-SHIRTS, ETHNIC WEAR, WEDDING WEAR, PARTY WEAR, JEANS
ARTICLES, TROUSERS, SWIMMING TRUNKS, DRESSING GOWNS, PAJAMA SUIT, NECKTIES AND - NECK WEAR SUCH
AS MUFFLER, SCARVES, CRAVAT'S BOWS, BELTS(CLOTHING) EXCEPT LEATHER BELTS, UNDERGARMENTS FOR
WOMENMEN & CHILDREN GARMENTS, PROMS, PULLOVER, APPAREL, BABY SUITS, KNITWEAR, NAPKINS, COAT,
OVERCOATS, SKIRTS, SPORTS JERSEYS. SHOCKS, STOKING, SWEATERS, HEAD GEAR, JACKETS, NON DENIM
PANTS, LOWER SHORTS, UNIFORMS, SWEAT SHIRTS, WINTERWEARS, PULLOVERS, HATS, CAPS, CLOTHING AND
FOOTWEAR.
THUGHORN

4370550  07/12/2019

ASMA ABDULLA BATATAWALA
AFRICA HOUSE, 2ND FLOOR, ROOM NO. 4, 5 NAGDEVI STREET, MUMBAI-400003
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
MUMBAI
Leather jackets, Clothing, footwear, headwear
ROGUEROLLERS
4370551  07/12/2019
SAYMA ABDUL QADIR MITHAIWALA
76/78, ROOM NO. 2, ASHIANA BUILDING, V.S. MARG, MAHIM WEST, MUMBAI-400016
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
MUMBAI
Leather jackets, Clothing, footwear, headwear.
AEGIS
4370598 07/12/2019
ASAR ENTERPRISES THROUGH PROPRIETOR OF RENU JAIN
566, SHIVAJI MARG, NAJAFGARH, NEW DELHI-110043
Proprietorship Firm
Address for service in India/Attorney address:
SUDHANSHU SINGHAL & ASSOCIATES
RZ-72, S- BLOCK, NEW ROSHAN PURA, NAJAFGARH, NEW DELHI 110043
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
HANV

4370611  07/12/2019
ANU SHARMA
RZ-I-30, WEST SAGARPUR, NEW DELHI-110046
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
BYZOVA
4370959 07/12/2019
MRS. EKTA DHAND PROPRIETOR OF M/S LOTUS FASHION
736/10, Dyeing Complex, Bahadur Ke Road, Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/03/2019
DELHI
Hosiery & Clothing Articles
VINAYAK CREATION
Plot No 114-115, Ground floor, Unity Industrial Estate, Behind CNG Gas Pump, Pandesara, Bhestan-395023 (Gujarat)
Partnership Firm

Address for service in India/Agents address:
SUPERFASTACTIONS REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since: 01/04/2015

AHMEDABAD
Sarees, Dupatta, Clothing, Readymade Garments, Under Garments, Headwear
4370979  07/12/2019
RALEIWAN LEBENSSTIL PRIVATE LIMITED
FC-71, NARAYAN SOROVAR, RAMPURA ROAD SUKHIYA, SANGANER JAIPUR-302020 RAJASTHAN
Pvt. Ltd. Company
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
Clothing in class 25.
NARSINGHPROFILE

4371000  07/12/2019
NARSINGH HOSIERY MILLS (REGD.)
JAIN HOSIERY COMPLEX, NEAR PARSHURAM MANDIR, NOORWALA, BAHADUR KE ROAD, LUDHIANA-141008 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2014
To be associated with:
1419384

DELHI
Hosiery & Ready-made Clothing.
4371003   07/12/2019
KANIKA JAIN TRADING AS KAPURIKA ENTERPRISES
24, PURANA BAZAR, OPP. PASSIAN MANDIR, NEAR PASSIAN, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2018
DELHI
Hosiery & Ready-made Clothing.
4371153  08/12/2019
SANA HASEEB SHAIKH
213/6, BAZAAR WARD, NEW MILL ROAD, SULEMAN BUILDING, GROUND FLOOR, NEAR SHALIMAR HOTEL, KURLA (WEST), MUMBAI – 400070
AN INDIVIDUAL

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
READYMADE GARMENTS, CLOTHING & FOOTWEAR
4371306  09/12/2019
MILAN PARSHOTAMBHAI BALADHA
1 FLOOR, 102, SHIV NAGAR SOCIETY, KOSAD ROAD, AMROLI, CHORASI, SURAT, GUJARAT- 394107
ARADHANA SALES
SOLE PROPRIETOR

Proposed to be Used

AHMEDABAD

CLOTHING, BATHING SUITS, COATS, DRESSES, READY-MADE GARMENTS, SARIS, SHAWLS, SHIRTS, SKIRTS, SUITS, LEGGINGS [LEG WARMERS AND TROUSERS], T-SHIRTS, TIGHTS, TROUSERS, UNIFORMS, HOSIERY, FOOTWEAR, HATS AND CAPS.
4371336  09/12/2019
KHAKHU SHABBIR MOHD BASHIR
304, 3rd Floor, Block B-1, Aman Gold Appartment, B/h. Gujarat Samachar Press, Mirzapur, Ahmedabad – 380001
REYNO
Address for service in India/Attorney address:
SOHIL U MALKANI
B-308, SIGNATURE 2, SARKHEJ, AHMEDABAD

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
Mint Baby
4371462  09/12/2019
D. F. EXPORTS (P) LTD.
127, Salkia School Road, Howrah - 711106
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
KOLKATA
CLOTHING, FOOTWEAR, HEADWEAR.
4371500    09/12/2019
MOHD. JAVED PROPRIETOR OF MJA HOSIERY.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR.
CLIFFMODA JEANS

4371582  09/12/2019
ASHARFI KUMAR MAHATO
J-22/5-A, GALI NO. 3, JAI PRAKASH NAGAR, GHONDA, YAMUNA VIHAR, NORTH EAST DELHI-110053
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Clothing including Jeans, Shirts, Jackets, T-shirts, Trousers, Pants.
DMA COMFORT GL

4371594   09/12/2019
MINABEN TUSHARBHAI VASTARPARA (PROPRIETOR) TRADING AS DHARMANANDAN LEGGINGS
185, ANANDDHARA SOCIETY, PART-1, MOTA VARACHHA, SURAT-394101, GUJARAT.

PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, CLOTHING FOR WOMEN, CROP LEGGINGS, CAPRI LEGGINGS, LEGGINGS [TROUSERS].
TRATAK
4371734  09/12/2019
VISHAL KAPOOR
trading as ;LAKSHMI ENTERPRISES
34, GREEN FIELD EXTENSION, VILLAGE WARYANA, SANGAL SOHAL, KAPURTHALA ROAD, JALANDHAR, PUNJAB, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
BOMBAY TRADE MARK CO.
NEW RAILWAY ROAD, JALANDHAR CITY, PUNJAB STATE.
Used Since :20/11/2019
DELHI
CLOTHING INCLUDING SPORTS WEAR, FOOTWEAR INCLUDING SPORTS SHOES AND HEADGEAR.
4371780  09/12/2019
SHREE RENGA POLYMERS
SF NO. 111/1, MADURAI BYEROAD, KAKKAVADI POST, KARUR, TAMIL NADU, PIN 639003
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR.
AlmoWear
4371874  09/12/2019
ALMO WEAR PRIVATE LIMITED
GoHive, 9th Floor, Tower B, SAS Towers, Medicity, Sector 38, Gurugram, Haryana
Private Limited Company
Proposed to be Used
DELHI
INNERWEAR, UNDERWEAR, CASUAL WEAR, ACTIVE WEAR, TOPS AND BOTTOMS; HOSIERY AND SOCKS;
ACTIVEWEAR, NAMELY, SWEAT PANTS, T-SHIRTS, TANK TOPS, CROP TOPS; LONG UNDERWEAR; SLEEPWEAR;
NIGHT WEAR; PYJAMAS; ROBES; PANTIES, BRAS, CAMISoles, SLIPS, SHAPEWEAR AND FOUNDATION GARMENTS;
SPORTSWEAR; ATHLEISURE
KALADHARA

4371894    09/12/2019
DEEPANSHU
6992/1, NEW SARAFE BAZAAR, REWARI, HARYANA.
SINGLE FIRM

Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.
Used Since :01/09/2018

DELHI
READYMADE GARMENTS - MEN, WOMEN AND KIDS.
IKSANA

4372010    09/12/2019

NUPUR PODDAR
702, Sea Goddess Green Fields, A.B.New Road, Juhu, Mumbai-400049

Single firm

Address for service in India/Attorney address:
GAUTAM & CO. (TRADE MARKS ATTORNEYS)
103, Om CHSL, Opp. Saint Rock College, Eksar Road, Borivali (West), Mumbai-400 092, Maharashtra, India

Proposed to be Used
Mumbai

ALL TYPE OF READYMADE GARMENTS AND FOOTWEARS FOR MEN'S WOMEN'S & CHILDREN'S IN CLASS 25
Trade Marks Journal No: 1936, 13/01/2020

4372015 09/12/2019
KALPESHBHAI MANUSKHBHAI VADALIYA
PLOT NO 41, SURBHI VIHAR SOCIETY, PUNAGAM, SURAT
MY TRADEMARK CLASS IS 25
PARTNER
Used Since: 21/11/2019

AHMEDABAD
CLOTHING AND GARMENTS INCLUDED IN CLASS 25
4372100  09/12/2019
WOMENALLY FOOD AND BEVERAGES LLP
Jagriti Vihar, Nathanpur Rural, Dehradun - 248008, Uttarakhand
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Clothing, footwear, headwear.
4372179  09/12/2019
VINOD KUMAR S/O TAJA RAM
45 KRISHAN NAGAR PART 1 NEAR MILAN CINEMA SARASPUR AHMEDABAD GUJARAT 380018
INDIVIDUAL
Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA, GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used
AHMEDABAD
Clothing, Ready Made Garments, Footwear
Pink Friday

4372231  09/12/2019

FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Clothing including but not limited to) shirts, trousers, suits, safari suits, blazers, clacks, apparels, wearing apparels, blouses, cloaks, corsets, costumes, pajamas, skirts, dresses, stoles of fur, gowns, hosiery, socks, suspenders, ties, woollen knitwears, bows, cravat, vests, briefs, jackets, jerseys, night shirts, overalls, overcoats, ponchos, scarves, sweaters, underclothes, underwear, uniforms, waistcoats, clothing for children; headgear; footwear.
DENIMOTO

4372289   09/12/2019

ASHUTOSH DESHPANDE
Speciality Business Center, A - 201, Near BVP School Balewadi, Pune, Maharashtra
Sole Proprietor

Address for service in India/Attorney address:
KESHAVA.H.B
old no. 3 new no.5 A4 first floor, Shreyas Apartments, Balakrishna Street, Mylapore, Chennai, Tamil Nadu, 600004

Proposed to be Used

MUMBAI

• Sportswear • Sports coats • Sports bra • Sports shorts • Sports uniforms • Sports breeches • Sports shoes • Sports jackets • Sports shoes • Sports footwear • Sports jerseys • Sports socks • Sports overuniform • Sports shirts • Sports caps • Sports vests • Sports singlets • Sports pants • Sports garments • Sports wear • Sports clothing • Boots for sports • Breeches for sports • Footwear for sports • Sports over uniforms • Sports jerseys and breeches for sports • Combative sports uniforms • Clothing for sports • Clothes for sports • Women's sportswear • Short-sleeved sports shirts • Special footwear for sports • Special clothing for sports • Moisture-wicking sports trousers • Jackets being sports clothing • Uniforms for combat sports • Moisture-wicking sports pants • Moisture-wicking sports bras • Moisture-wicking sports shirts • Articles of sports clothing • Sports shirts with short sleeves • Sports headgear [other than helmets] • Sports clothing [other than golf gloves] • Cleats for attachment to sports shoes • Pinnies in the nature of scrimmage vests for use in sports • Gymwear • Gymshoes • Gym pants • Gym shorts • Gym boots • Gym suits • Gymnastic clothing • Gymnastic shoes • Bunting bags • Boot bags • Ski boot bags • Hunting boot bags • Trunks and suitcases • Coats of denim • Denim crop pants • Denim pedal pushers • Denims • Denim capris • Denim crops • Denim skirts • Denim shorts • Denim skorts • Denim dresses • Denim trousers • Denim clothing • Denim jackets • Denim pants • Denim coats
4372358  09/12/2019
SHIRAZ KHAN
3136, STREET SUSHILA, SITA RAM BAZAR, ASAF ALI ROAD, CENTRAL DELHI, DELHI-110 002
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
4372361  09/12/2019
APOORVA BHARDWAJ
A-406, Daffodils Apartments, Plot no 36, Sector 6, Dwarka, New Delhi-110075
Individual
Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Proposed to be Used
To be associated with:
4273989
DELHI
Clothing, footwear, headwear
SPRYKAN
4372410    09/12/2019
MOHD. SHANAWAZ
6400, GADI ISHWARI PRASAD, BARA HINDU RAO, NORTH DELHI, DELHI – 110006 (India).
PROPRIETOR
Address for service in India/Attorney address:
ROHIT CHHABRA
OFFICE NO. 1, UPPER GROUND FLOOR, D.D.A. MARKET NEAR MOTHER DAIRY, SHASTRI PARK, DELHI-110053, INDIA
Used Since: 10/11/2019
DELHI
READYMADE GARMENTS INCLUDING SHIRTS, TROUSERS, JEANS, APPARELS & HOSIERY; CLOTHING INCLUDED IN CLASS 25.
WISH KANYA
4372457  10/12/2019
RATTAN AGARWAL
C-109, NARWANA APARTMENTS, I.P. EXTENSION, PATPARGANJ, DELHI-110092
INDIVIDUAL
Address for service in India/Attorney address:
YASHMI SEHGAL
UG-21, KIRTI SHIKHAR TOWER, DISTRICT CENTRE, JANAKPURI, DELHI-110058
Proposed to be Used
DELHI
READYMADE GARMENTS AND FOOTWEARS
GREYLIAR
4372464   10/12/2019
DEEPAK ROHILLA
Ward No. 6, Silani Gate, Jhajjar, Haryana – 124103, INDIA
Individual
Address for service in India/Attorney address:
PRAKHAR GARG & SWATI GARG
GARG LAW FIRM, A-72, Ground Floor, East of Kailash, New Delhi - 110065, India

Proposed to be Used
DELHI
JAIRATH ROSE WHITE

4372533 10/12/2019
AMIT JAIRATH KARTA OF AMIT JAIRATH (HUF)
35-E, RISHI NAGAR, NEAR MOTHER TOUCH SCHOOL, LUDHIANA
HUF

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
To be associated with:
4247912
DELHI
Hosiery & Readymade Garments. Including Footwear
LOCALBUDDYS
4372598  10/12/2019
LOCAL BUDDYS TREND LLP
C D A, Sec - 7 # D / 241, Cuttack - 753014, Odisha
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/02/2019
KOLKATA
Ready-made clothing.
Trade Marks Journal No: 1936, 13/01/2020  Class 25

4372605  10/12/2019
JAYKUMAR PRAVINBHAI ANGHAN
trading as; PATEL & PATEL BROTHERS
108, 1st FLOOR, ABHISHEK ARCADE, YOGI CHOWK, PUNAGAM, SURAT, GUJARAT-395010

Proposed to be Used
AHMEDABAD

HOSIERY PRODUCTS AND READYMADE GARMENTS, CLOTHS, ETHNIC WEAR, BOTTOM WEAR, TOPWEAR.
Trade Marks Journal No: 1936, 13/01/2020 Class 25

ANIL SHRICHAND SACHDEV PROPRIETOR OF ADITYA APPARELS
E AND F, PLOT NO. 44 TO 48, VIBRANT INDUSTRIAL PARK-VIP, MOTI TALAV ROAD, KUMBHARWADA, BHAVNAGAR, BHAVNAGAR, GUJARAT, 364001 – INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SPORTSWEAR, SPORTS SHORTS, SPORTS BREECHES, SPORTS UNIFORMS, SPORTS JACKETS, SPORTS SHOES, SPORTS SOCKS, SPORTS VESTS, SPORTS OVER UNIFORMS, SPORTS CAPS, SPORTS SHIRTS, SPORTS FOOTWEAR, SPORTS PANTS, SPORTS GARMENTS, SPORTS CLOTHING, SPORTS SINGLES, SPORTS SHOES, SPORTS JERSEYS, READYMADE GARMENTS IN CLASS 25.
4372805  10/12/2019
PRITESH SHAH
102, JIVANDHARA APARTMENT, KATARGAM MAIN ROAD, SURAT - 395004, GUJARAT, INDIA
DRAVYA CREATION
Address for service in India/Attorney address:
LAHANE SANJEEV
TRADEMAARK.COM, OFFICE NO. A/4, BLDG NO. 7, ASTER, OPP. PATANKAR PARK, NALASOPARA WEST, PALGHAR - 401203
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, CLOTHING
4372869   10/12/2019
BALAJI J
1/10, MARVADI GARDEN SUBBURAYAN STREET, MYLAPORE, CHENNAI, TAMILNADU-600004
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Clothing *, Tee shirts, Shirts, Sarees, Finished textile linings for garments, Salwar Kurta (Readymade garments for women), Work clothes,
4372979  10/12/2019

JALPEN MAFATLAL PATEL PROPRIETOR OF M/S. EGO CLOTHING
SHOP No.4, AAKASH APARTMENT, MAHAVIR NAGAR, HIRAWADI ROAD, AHMEDABAD 382345, GUJARAT, INDIA
Proprietor

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
AHMEDABAD
CLOTHING, FOOTWEAR, HEADGEAR, READYMADE GARMENTS
4373057  10/12/2019
BITTOO SHARMA
K.J. APPARELS AT-6241/1, BLOCK NO.6, DEV NAGAR, TANK ROAD, KAROL BAGH, NEW DELHI-5
PROPRIETORSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
To be associated with:
1405949
DELHI
CLOTHING AND WEARING APPARELS OF IN CLASS 25
RAVI KUMAR GERA
trading as ;CREAM STONE
R EXTN 52, MOHAN GARDEN, UTTAM NAGAR, NORTH WEST DELHI, DELHI-110059, INDIA
MANUFACTURER & MERCHANT

Proposed to be Used
DELHI
ALL CLOTHING AND SHOES
ASPORA

4373132  10/12/2019

DNS RETAIL
B-117, DHARMISHTHA PARK SOCIETY, NEAR SAVJI KORAT BRIDGE, NANA VARACHHA, SURAT-395006

Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD

Pants; gowns; leggings [trousers]; dresses; sarees; salwar kurta (readymade garments for women); clothing; trousers; ready-to-wear clothing.
4373376  10/12/2019
MOHD SHAHNAWAZ PROP. OF M/S ANDOXY SHOES
22/246, DHOLI KHAR, MANTOLA, AGRA
PROPRIETOR
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAJ BELANGANJ, AGRA - 282 004.
Used Since :15/12/2016
DELHI
BOOTS, SHOES, SLIPPERS, SANDALS, FOOTWEAR, CHAPPALS, READYMADE GARMENTS, HOSIERY GOODS, BELT.
4373429  10/12/2019
MR. DEV KUMAR BEHAL
IX/633, JAIN MANDIR GALI, ARORA MARKET, GANDHI NAGAR, DELHI-110031
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
Clothing, footwear, headwear.
Trendy Frill

4373438  10/12/2019

VARUNI SRIVASTAVA TRADING AS AVR ENTERPRISES
Flat No-P 711, 7th Floor, Tower B Pearl Tower, SG Grand, Raj Nagar Extension, Ghaziabad - 201017, Uttar Pradesh
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Clothing, footwear and headwear for humans.
Gaurav Sharma
H. No 18, Block A, Near Daulat Ram Public School, Ext 4, Nangloi, Delhi-110041
Manufacturer and Trader

Address for service in India/Attorney address:

Priyam Gupta
Glocal Professionals, 2nd Floor, Shri Balaji Properties, Opp Metro Pillar 769, MIE Part- A, Bahadurgarh, Haryana-124507

Used since: 28/06/2019

Delhi

Footwear and clothing as included in Class 25.
BICKU

4373491  10/12/2019

GULSHAN KUMAR TRADING AS VIRSA EXCLUSIVE
E-495, PHASE-VI, FOCAL POINT, LUDHIANA-141010 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used

DELHI

4373524 10/12/2019
VADHWANI DEEPAK LALCHANDBHAI
PLOT NO.-115-H, DEEP VARSHA, NEAR MEGHANI CIRCLE, BHAVNAGAR-364001, GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
AHMEDABAD
Readymade garments
AADIL KHAN S/O. MO. ASLAM KHAN PROPRIETOR OF M/S. CURVY THREAD
HOUSE NO. 153, KAMALA NEHRU NAGAR, HASANPURA-C, JAIPUR – 302007 (RAJASTHAN)
Proprietorship Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :25/01/2019

AHMEDABAD
Clothing, footwear, headwear in Class 25
RASMA

4373563  10/12/2019

MR. ARPIT JAIN PROPRIETOR OF FASHION CUE BRANDS
JK ROAD, PLOT NO. B-280, RAJ HOME-5, MILAN RESIDENCY, BHOPAL - 462023

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Clothing, footwear, headgear as include in class 25
BRIGHT STREAK

4373564  10/12/2019
MR. ARPIT JAIN PROPRIETOR OF FASHION CUE BRANDS
JK ROAD, PLOT NO. B-280, RAJ HOME-5, MILAN RESIDENCY, BHOPAL - 462023

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Clothing, footwear, headgear as include in class 25
4373574  10/12/2019
PARTH AMBABHAI GABANI
FIRST FLOOR, 118, FAT KAWDI, PANDOL INDUSTRIAL CO-OP SERVICES SOC LTD, VED ROAD, KATARGAM, SURAT, GUJARAT - 395004, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
AHMEDABAD
CLOTHING, SAREES, WESTERN CLOTHING, LADIES WEAR, LADIES DRESS, LADIES SUITS INCLUDED IN CLASS 25
4373598  10/12/2019
VASOYA RUSHIL
98 SARVA MANGAL SOCIETY INDIA COLONY ROAD BAPUNAGAR AHEMDABAD CITY GUJRAT 380024
Single Firm
PROPRIETORSHIP FIRM
Proposed to be Used
AHMEDABAD
WOMEN CLOTHING ,SAREE,LADIES SUITS,LADIES DRESSES, LADIES WEAR INCLUDED IN CLASS 25
ASHUTOSH ENTERPRISE
3.34.FIRST FLOOR,SUDARSHAN ARCADE . SUDARSHAN CHOKDI BORISANA. KALOL. GANDHINAGAR. GUJARAT. PIN CODE 382721

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD
Clothing, footwear, headwear,Women's clothing,Sarees,Trousers,Layettes [clothing],Suit jackets, Jerseys,Knickers, Panties,Hoods [clothing],Muffs [clothing], Outerclothing, Coats,Petticoats,Pyjamas, ponchos, Shawls, Dresses, Shirts, Short-sleeve shirts, sports wear, stuff jackets, Gowns, Pants,Underwear,Nightwear,Men's clothing,Shirts, T-shirts, Shorts, Sleeveless shirts, Silk jackets, Windproof jackets, Trousers, Pyjamas, Leather jackets, suits, Muffs [clothing],Knotted caps, Boxer shorts, Clothing for gymnastics, Nightwear, Women's clothing, Ready-made clothing, Socks, Cashmere gloves,Slips [underclothing],Hosiery,Men's footwear,Women's footwear,Sportswear, Formalwear, Casual shoes,Sandals,Heels,Toe caps
4373736  10/12/2019
THE MOM AND DAUGHTERS COMPANY
H.NO. 800 SECTOR 9, GURUGRAM-122001
PARTNERSHIP FIRM
Address for service in India/Agents address:
UMEET KAUR
C-56, MAIN KANTI NAGAR, DELHI-110051.
Used Since :08/10/2013
DELHI
Clothing, Footwear and Headgear
JASPREET KAUR
16 A KRISHNA PURI GHADI BHADOURIA AGRA
individual

Address for service in India/Attorney address:
DEEPAK GUPTA
44 RADHEY GREENS DAYAL BAGH AGRA

Proposed to be Used
DELHI
FOOTWEAR
4373927   11/12/2019
PROSPO ( INDIA )
8-B, GREEN PARK , JALANDHAR-144001 (PUNJAB)
PARTNERSHIP FIRM
Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :11/11/2019
DELHI
SPORTS WEARS , TRACK SUITS, FOOT WEARS , ETHNIC WEARS , READYMADE GARMENTS , MEN-WOMEN & KIDS OUTFITS , UNDERGARMENMITS , SOCKS , HOSIERY
Happy Sansaar

4374036  11/12/2019

SACHIN GOTHI
D - 401, BCM Paradise, nr Advanced Academy, Nipaniya, Indore(mp)-452010

new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Clothing, Ready-Made Clothings, Garments, Ladies Clothings, and Girls Clothing, Menswear, Childrens' clothing, Salwar Kurta (Readymade garments for women), Dress for women and Suits for women, Footwear, Headgear, Menswear, Children's clothing, Baby clothes, Baby Sleepwear, Shoes for Infants, Dresses for infants and toddlers, Baby Footwear, Overall for infants and toddlers, Infant Wear, Infant Sleepers, Infant clothing, Infant Footwear and Articles of Clothing, Footwear and Headgear for babies and toddlers.
4374071  11/12/2019
CHHANDA CHOUHURY
trading as :LIBRA FASHION
A-902, PRAJAPATI GAURAV, SECTOR -2, PLOT NO-3, KHARGHAR, DIST:RAIGAD, NAVI MUMBAI-410210
Proposed to be Used
MUMBAI
GARMENTS AND FOOTWEAR
4374108  11/12/2019
AISHWARYA BATWAL
16, JAIMALANAGAR, LANE NO.6, OLD SANGVI, PUNE-411027 MAHARASHTRA
Proposed to be Used
MUMBAI
CLOTHING AND FOOTWEAR
4374144   11/12/2019
YASEEN MALIK PROPRIETOR OF ESLAHI GARMENTS
2ND FLOOR,206,HANS RESIDENCY C WING,MASRANI LANE KURLA (W) MUMBAI - 400070

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Track pants; Track suits; T-shirts; Printed T-shirts; Clothing *; Baby clothes; Casual clothing; Babies' clothing; Kerchiefs [clothing]; Girls' clothing; Boys' clothing; Woolen clothing; Silk clothing; Ladies' clothing; Clothing for infants; Children's clothing; Men's clothing
4374325   11/12/2019

SAKTHIVEL PARI
#49/1, 1st Floor, 6th Main, Appu Rao Raod, Chamrajpet, Bangalore - 560018, KARNATAKA

Sole Proprietorship

Address for service in India/Attorney address:

PATENTOMARK
#105, Sai Nandana Presidency, 11th cross, 5th main, Vijaya Bank layout, Bilekahalli, Bannerghatta Road, Bangalore, Karnataka-560076

Proposed to be Used

CHENNAI

MANUFACTURING OF ALL KIND OF LADIES WEAR INCLUDED IN CLASS 25
4374396  11/12/2019
SHOBHA AGGARWAL
W/o, dinesh aggarwal, house no 279, Ashoka enclave Part-1, Ashoka memorial Public School, Sector 34, Amarnagar, faridabad, haryana- 121003
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
4374592   11/12/2019
KUNAL RAMDAS MATE (PROPRIETOR) TRADING AS KAALAKAUVA ENTERPRISES
L-1/902, SWAPNAPURTI COMPLEX, SEC -36, KHARGHAR, NAVI MUMBAI
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :30/07/2019

MUMBAI
T-shirts
4374657    11/12/2019
HUSSAIN JAHANGIR MULLA PROPRIETOR OF HUMA TRADERS
NEAR GANGLA HOSPITAL,GADA NO.B/2 S.K.T. TOWERS,STATION ROAD,MIRAJ,SANGLI,MAHARASHTRA - 416410
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :03/07/2015
MUMBAI
Clothing *; Work clothing; Dresses; Tops [clothing]; Tops for adults; Tops for women; Children's tops; Shawls; Cotton shawls; Pashmina shawls
EKMAZON
4374855 11/12/2019
AARTI TUSHARBHAI KAKADIYA
G-102,ANUSHTHAN RESIDENCY, MOTA VARACHHA,SURAT
EKMAZON
INDIVIDUAL
Proposed to be Used
AHMEDABAD
READY MADE GARMENTS, MEN, WOMEN , KIDS WEAR AND ALL INCLUDING IN CLASS 25
4374929   12/12/2019

KUSHUM EXPRESS SERVICES PRIVATE LIMITED
SHOP NO. F-7, 1ST FLOOR, PLOT NO-9, SECTOR-5, DWARKA, SOUTH WEST DELHI , DELHI 110075
BODY INCORPORATE

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI

Clothing, footwear, headwear, Children's and infant's apparel, namely, jumpers, overall sleepwear, pajamas, rompers and one-piece garments, Clothes, Dresses, Dress clothing, Dress suits.
RUST & TURQ

4375070  12/12/2019

ARUNKUMAR KS
503, B wing, Lodha Luxuria Priva, Majiwada, thane west
An Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI
Ready Made Garments & Footwear
4375232   12/12/2019
OKRAA ENTERPRISES PVT LTD
Plot No.132, Medical and Health Colony, Vanasthalipuram, Hyderabad - 500070, Telangana
Pvt. Ltd. Company registered under the companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Clothing, footwear
4375331  12/12/2019
GULFAM
HOUSE NO. 374, WARD -21, KETIPURA, NEAR- SHAIKH BABUDDEEN DARGAH, BAGHPAT, U.P-250609
Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
READYMADE GARMENTS AND FOOTWEAR IN CLASS 25
4375341 12/12/2019
MR. SURESH K. CHHEDA TRADING AS TABARIA MALL
1088, RAVIWAR PETH, MANISH MARKET, SHOP NO-5, 1ST FLOOR, ABOVE SHRI PAL JEWELLERS, PUNE-411002,
MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
READYMADE GARMENTS FOR BABIES, BIBS FOR BABIES.
MEW ELECTRICALS LIMITED
26/329, GIDC ESTATE, WAGHODIA, VADODARA-391760, GUJARAT
Body Incorporate

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used

AHMEDABAD

4375457    12/12/2019

gloves [clothing]; jackets [clothing]; jerseys [clothing]; men's clothing; motorcyclists' clothing; pockets for clothing; gloves being clothing; ]; jackets being clothing;
4375675   12/12/2019
POMPAN TEX
NO 10, PERUMAL NAGAR, V. MARUDUR, VILLUPURAM - 605602
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Socks, Soccer socks, Replica soccer shirts, shorts and socks
4375792  12/12/2019
GAURAV GOEL
B-128, second floor, mayapuri industrial area, phase-1, new delhi-110064
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
4375837  12/12/2019

YASHDEV TREHAN (INDIAN NATIONAL, PROPRIETOR), TRADING AS MOOON BURN
47, Shastri Nagar, Near Navchandi Mandir, Khandwa - 450001, Madhya Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear
4376128   12/12/2019
SMT. CHANDNI SOGI PROPRIETOR OF M/S SANTOSH HOSIERY FACTORY
97, STREET NO. 1, OLD MADHOPURI, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :25/09/1955
DELHI
HOSIERY AND READYMADE GARMENTS.
4376129    12/12/2019
SH. ASHOK KUMAR PROPRIETOR OF M/S RAMA KNITTING WORKS
1714/5, GANDHI NAGAR, NEAR CHAND CINEMA, OPPOSITE SDP MODEL SCHOOL, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Proposed to be Used
DELHI
HOSIERY AND READYM ade GARMENTS.
ZEEMOM
4376133  12/12/2019
SH. ANIL KUMAR PROPRIETOR OF M/S MY MOTHER PRODUCTS
NEW BASANT VIHAR COLONY, NEAR VIVEK DHAM, NOORWALA ROAD, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :25/11/2019
DELHI
HOSIERY AND READYMADE GARMENTS.
Priority claimed from 18/07/2019; Application No. : 19 4 568 989 ;France
4376292  12/12/2019
BONPOINT
62 avenue d'Iéna 75116 Paris FRANCE
A French company organised under the law of France

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
To be associated with:
2976086

CHENNAI
Clothing; Shoes; headgear; underwear; belts (clothing); suspenders; furs (clothing); gloves (clothing); scarves; veils [clothing]; scarves; ties; hosiery; socks, slippers; beach shoes; skiing boots ; sport shoes ; rain gear; sports clothing articles; caps; baby bibs; baby clothes; disguises; bridal gowns; chasubles; shower caps; masks to sleep
4376295  12/12/2019
SYLINN SHY
H.NO. E-1340 , Mani Ki Taal , Dabua Colony , NIT Faridabad
25
Individual

Proposed to be Used
DELHI
CLOTHING , FOOTWEAR , HEADGEAR , ALL CLASS OF 25 CATEGORY
Trade Marks Journal No: 1936 ,  13/01/2020           Class 25

4376397    13/12/2019
Mr. MOHAMMAD SHAHBAZ Trading As M/s. GLOBALCREATION
FLOOR-GRD, 408 B, PLOT-2 SANAULLAH COMPOUND PATRA, SHED, DHARAVI MAIN ROAD MAHIM RLY STATION,
DHARAVI, MUMBAI, MAHARASHTRA-400017
A SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
MEISTER ADVOCATE & SOLICITOR LAW FIRM
B-151, STREET NO-3, GHAZIPUR VILLAGE, DELHI-110096
Proposed to be Used
MUMBAI
HOSIERY AND READYMADE GARMENTS INCLUDING KURTIS, LEGGINGS UNDER GARMENTS AND FOOTWEAR.
4376463   13/12/2019
MR. SAGAR BHIKHUBHAI DEVANI TRADING AS OCEAN FASHION
First floor, 229, Shubhlaxmi Society, Near Krushna Kunj Society, Nana Varachha, Surat, Gujarat, 395006.
Proprietor
Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)
Proposed to be Used
AHMEDABAD
Men's Women's & Kids Readymade Garment included in class-25
4376556   13/12/2019
ABHIJEET ANAND
Flat No. 102, Shiva Jyothi Residency, 6th Main Road, Vinayak Nagar "B" Block, Murugeshpallya, Bengaluru-560017, Karnataka
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADWEAR
RUINED KING: A LEAGUE OF LEGENDS STORY

RIOT GAMES, INC.
12333 W. Olympic Blvd., Los Angeles, California 90064, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Clothing, namely, belts, coats, costumes for use in role-playing games, dresses, gloves, Halloween costumes, hoodies, infantwear, jackets, loungewear, pants, pullovers, rainwear, scarves, shirts, shorts, skirts, sleepwear, socks, sweat pants, sweatshirts, sweaters, swimwear, T-shirts, tops, undergarments, footwear; headwear
4376652  13/12/2019  
KRUNAL NARESHBHAI HIRAWALA (PROPRIETOR) TRADING AS KRISHA CREATION
G-2, SARASWATI PALACE, MOTTO MOHALLO, NEAR UDHNA DARWAJA, RUSTAMPURA, SURAT- 395002 , GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, SALWAR KURTA (READYM ade GARMENTS FOR WOMEN), GHAGRA CHOLI (READYM ade GARMENTS), LEHANGA (PETTICOAT), SUITS [CLOTHING], FOOTWEAR, HEADWEAR, MEN’S WEAR, SHIRTS, TEE SHIRTS, JEANS, GOWNS, TUNICS
4376841  13/12/2019
PARAMLAXMI FASHION LLP
F-1321-1322, Ground Floor, Millennium Textiles Market Ring Road Surat-395002 (Gujarat)
Limited Liability Partnership firm

Address for service in India/Agents address:
SUPERFAST ACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Proposed to be Used
AHMEDABAD
Sarees and Dupatta
4376844  13/12/2019
KRISHNA TERINE PVT. LTD.
Krishna House, Agiyari Mohalla, Rustampura, Surat-395002 (Gujarat)
Company Registered under the Company Act

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR ,GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD , SURAT-2
Used Since :01/04/2010

AHMEDABAD
Sarees, Dupatta and Clothing
4376847    13/12/2019
SANTOSH KUMAR CHOUDHARY
C-137, First Floor, Sector-10, Noida-201301
An Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Clothing, footwear, headwear
MIANZEE
4376889 13/12/2019
RENYAN HUANG
ROOM A605, SHANGJING HUAYUAN, ZHONGXINCHENG, LONGGANG DISTRICT., SHENZHEN, GUANGDONG, CHINA
Individual
Address for service in India/Agents address:
N. RAMASWAMI
H-1/5, SWAGATH APARTMETNS, THIRUVALLUVAR NAGAR, TIRUVANMIYUR, CHENNAI -600 041.
Proposed to be Used
CHENNAI
4376977   13/12/2019
TRINATH PRASAD GIRI S/O JATINDRA NATH GIRI
Y-54, Mahavir Nagar Chauradiya Petrol Pump, Ke Piche Sanganer, Jaipur, Rajasthan, 302029
INDIVIDUAL
Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA,
GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used
AHMEDABAD
Clothing, Footwear And Headgear Included Class 25
LOGGY
4376979 13/12/2019
ANJALI KUMARI
BHADKUIYA, WORD NO.6, BARAULI, GOPALGANJ, BIHAR-841405
INDIVIDUAL FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
KOLKATA
READY MADE GARMENTS, HEADGEAR, FOOTWEAR INCLUDED IN CLASS 25
4377471  14/12/2019
JAGDISH PRASAD AGARWAL PROPRIETOR OF GURERA TEXTILES
16 B, 3RD FLOOR, NOORMAL LOHIA LANE, KOLKATA - 7
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
4377518   14/12/2019
DHEERAJ BOTHRA
A 37 Vivek Vihar Phase II
PARTNER AT DFO INDIA LLP
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
Hosiery & Readymade Garments including Sports Wears, School Uniforms, Under Garments, T-Shirts, Sweat Shirts, Shorts, Lowers, Capris, Sweaters, Headgears; Boots, Shoes, Slippers, Sole & Straps.
4377519  14/12/2019
DHEERAJ BOTHRA
A 37 Vivek Vihar Phase II
PARTNER AT DFO INDIA LLP
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI
CLOTHING, READY-MADE CLOTHING, HOSIERY GARMENTS, UNDERGARMENTS, VESTS, LEGGINGS
4377803  14/12/2019
SUDAMA HIRALAL SACHDEV PROPRIETOR OF M/S. SHREE GANESH GARMENT
1541, JAGRUT POLE, OPP SMRUTI SCHOOL, B/H., ANILA FLATS, NR GHEEKANTA SWAMINARAYAN MANDIR ROAD,
AHMEDABAD.GUJARAT.INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near,Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006
Used Since :01/01/2011
AHMEDABAD
JEANS, READYMADE GARMENT, COTTON JEANS AND PENTS
ROSYRAINS

4378104  14/12/2019
SH. ROHIT PAREEK PROPRIETOR OF M/S NARMADA ENTERPRISES
STREET NO. 19, NEW MADHOPURI, LUDHIANA, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :25/11/2019
DELHI
HOSIERY AND READYMADE GARMENTS.
BOSS RAINWEAR LLP
UNIT NO.115, BLUE CHIP INDUSTRIAL ESTATE NO.5, WALIV PHATA, SATIVALI ROAD, VASAI EAST-401208, DIST. PALGHAR, MAHARASHTRA, INDIA.
LIMITED LIABILITY PARTNERSHIP (LLP)

Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, RAINCOATS AND RAINWEAR INCLUDED IN CLASS 25.
Proposed to be Used
MUMBAI
Clothing Includes Readymade Garments.
4378480   16/12/2019

B U ENTERPRISE
Shop No 435, Karnavati Platinum K-8, B/h. M.G. Market, Gheekantha, Ahmedabad - 380001
Partnership Firm

Address for service in India/Agents address:
ABRAHAM JOSEPH PINGLE
BASEMENT 14, CENTER POINT, PANCHAVATI CROSS ROAD, AHMEDABAD-380006.

Proposed to be Used
AHMEDABAD
Clothing, Footwear and Headgear.
4379068   16/12/2019
MEENAKSHI KHATRI SOLE PROPRIETOR OF YASAKSHI
2/166, S.F.S, AGARWAL FARM, MANSAROVAR, JAIPUR, RAJASTHAN -302020
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Finished textile linings for garments,Clothing,Sarees
Lara and Lee

4379072 16/12/2019

R FOR RABBIT BABY PRODUCTS PRIVATE LIMITED
52, D BLOCK, PALM GREENS, SUR N O . 4 / 1 , 1 3 / 3 / 1 , TP -8 4 / A , NEAR TORRENT POWER, MAKARBA, AHMEDABAD GJ - 3 8 0 0 5 1

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Baby body suits, Baby shorts, Baby dresses
4379106    16/12/2019
MANJU
#3907, SHIV COLONY, KARNAL-132001, HARYANA
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear; Clothing for men, women and children; Suits [clothing]; Outdoor clothing; Woollen clothing; Knitted clothing; Silk clothing; Articles of clothing for humans; Ghagra Choli (Readymade Garments); Salwar Kurta (Readymade garments for women); ALL BEING GOODS INCLUDED IN CLASS 25
4379254  16/12/2019
MR. CHANDRAKANT P. PARMAR TRADING AS YOGI CASH AND CARRY
E-14, GHANTAKARNA MAHAVIR COMMERCIAL CLOATH MARKET, RAIPUR, AHMEDABAD, GUJARAT, INDIA
proprietor

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

AHMEDABAD
Ladies, Gents and Kids garment
Cresale

4380302 17/12/2019
AJAYKUMAR PRAGJIBHAI KATHIRIYA (TRADING AS CRESALE RETAILER)
J-303, Milenio Residency, Nr. Vijay Nagar Society, Yogi Chowk, Punagam, Surat-395010
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
4380317  17/12/2019
PREET SHAH AND SHAURYA DESAI
1st Floor, Induchacha house, above bank of Baroda, channi navayard road, Vadodara, 390002
Joint Applicant

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
AHMEDABAD
Clothing; Gloves for apparel; Sports wear
4381342 18/12/2019
GREY/SBLUE
P47, GOVIND VIHAR, NAGAL SUSAWTAN, NARADPURA, AMER, JAIPUR- 302028 RAJASTHAN
Partnership firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
Clothing in class 25.
4381522  18/12/2019
A.MANIKAM
PLOT.NO-6, KIRUBAI NAGAR, S.ALANGULAM, NEAR CHURCH, MADURA1-625017
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Clothing, footwear, headwear, T-Shirts.
LITTLE SPORT
4381597  18/12/2019
S. Saravanakumar
12, Kannabiran Colony, B S Sundaram Road, Tirupur 641601, State of Tamil Nadu, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES,
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Proposed to be Used
CHENNAI
CLOTHING; FOOTWEAR; HEADGEAR
4381612  18/12/2019
SH. MANISH HOLANI PROPRIETOR OF ABHIPRIYE CREATIONS,
X/2988, STREET NO.-5, G.F. PLOT NO.-6, RAGHUBAR PURA NO.-2, GANDHI NAGAR, DELHI-110031.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS.
4382156 18/12/2019
VIVEK MANJIBHAI VAGHANI
464, varsha society, part-2,L.H.Road, surat-395006
INDIVIDUAL
Address for service in India/Attorney address:
LABDH KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
SONGERIE APPARELS & BEAUTY CARE PRIVATE LIMITED
U/L - 3, SAMEDH COMPLEX, NEXT TO ASSOCIATE PETROL PUMP, C.G. ROAD, AHMEDABAD, GUJARAT INDIA

Proposed to be Used

AHMEDABAD

BODICES [LINGERIE], CORSETS [UNDERCLOTHING], JUMPER DRESSES / PINAFORE DRESSES, CLOTHING FOR GYMNASTICS, CLOTHING OF IMITATIONS OF LEATHER, CLOTHING OF LEATHER, CLOTHING CONTAINING SLIMMING SUBSTANCES, DRESSES, DRESSING GOWNS, HEELPIECES FOR FOOTWEAR, HEELS, JACKETS [CLOTHING], JERSEYS [CLOTHING], LEGGINGS [LEG WARMERS] / LEG WARMERS, LEGGINGS [TROUSERS], NECK SCARVES [MUFFLERS] / NECK SCARFS [MUFFLERS] / MUFFLERS [NECK SCARVES], OVERCOATS / TOPCOATS, PETTICOATS, SLIPS [UNDERCLOTHING], UNDERWEAR / UNDERCLOTHING, PYJAMAS/PAJAMAS, READY-MADE CLOTHING, SKIRTS, SWEATERS / PULLOVERS / JUMPERS [PULLOVERS], TEE-SHIRTS, BRASSIERES
SONGERIE APPARELS & BEAUTY CARE PRIVATE LIMITED
U/L - 3, SAMEDH COMPLEX, NEXT TO ASSOCIATE PETROL PUMP, C.G. ROAD, AHMEDABAD, GUJARAT INDIA

Proposed to be Used

AHMEDABAD

BODICES [LINGERIE], CORSETS [UNDERCLOTHING], JUMPER DRESSES / PINAFORE DRESSES, CLOTHING FOR GYMNASTICS, CLOTHING OFIMITATIONS OFLEATHER, CLOTHING OF LEATHER, CLOTHING CONTAINING SLIMMING SUBSTANCES, DRESSES, DRESSING GOWNS, HEELPIECES FOR FOOTWEAR, HEELS, JACKETS [CLOTHING], JERSEYS [CLOTHING], LEGGINGS [LEG WARMERS] / LEG WARMERS, LEGGINGS [TROUSERS], NECK SCARVES [MUFFLERS] / NECK SCARFS [MUFFLERS] / MUFFLERS [NECK SCARVES], OVERCOATS / TOPCOATS, PETTICOATS, SLIPS [UNDERCLOTHING], UNDERWEAR / UNDERCLOTHING, PYJAMAS/PAJAMAS, READY-MADE CLOTHING, SKIRTS, SWEATERS / PULLOVERS / JUMPERS [PULLOVERS], TEE-SHIRTS, BRASSIERES
PARTH NANALAL SOLANKI  
M/S LAVITRA OVERSEAS, B-203, DEVNANDAN PLATINA, OPP SHAYONA TILAK, VANDEMATRAM CITY ROAD, GOTA, AHMEDABAD, 382481  
Proprietor  

Address for service in India/Agents address:  

JIGNESHKUMAR KANTILAL DUDHAT  
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.  

Used Since: 17/11/2018  

AHMEDABAD  

Clothing INCLUDED IN CLASS 25
4382905  19/12/2019
KAVITA ARVIND JAIN
LIFT NO.5, SHOP NO.E-1633 TO 1635, RAGHUKUL TEXTILE MARKET, RING ROAD, SURAT, Surat, Gujarat, 395002
PROPRIETORSHIP
Address for service in India/Agents address:
DIPESH ANUPKUMAR MISTRY
142, SHANKARNAGAR SOCEITY, PALANPUR PATIYA, RANDER ROAD, SURAT-395005, GUJARAT
Proposed to be Used
AHMEDABAD
Readymade Kurtis, tops, Plazo pants and Sharara to be included in class 25.
DEW SOLUTIONS PVT. LTD.
Unit No. 439, Commercial Complex, Vipul Trade Center, Sector 48, Sohna Road, Gurgaon – 122 002, Haryana.
An Indian Company incorporated under Companies Act, 1956.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Clothing for men, women and children; footwear, headgear; innerwear; boas; mufflers, gloves, socks, ear muffs, shawls, furs, belts collars, headbands (being articles of clothing); ties; corsets; bathing caps and sandals; caps; sports jerseys; stockings; mittens; underwear; heels; braces; swimming costumes; gymnastic and sports outfits; paper clothing; bandanas.
Prejita
4383528  19/12/2019
RAVIN ISHWARBHAI LATHIYA (TRADING AS SRI SRI BAZAAR)
B-802 Abhilasha Heights, Near Shaligram Status, VIP Circle, Utran, Surat - 394101
A Proprietorship Firm
Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India
Proposed to be Used
AHMEDABAD
Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
GOWALK SMART
Priority claimed from 08/11/2019; Application No. : 88/685,221 ;United States of America
4383832 20/12/2019
SKECHERS U.S.A., INC. II
228 Manhattan Beach Blvd., Manhattan Beach, California 90266, U.S.A
A Virginia Corporation
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
To be associated with:
3537813
MUMBAI
Footwear and apparel
4383965    20/12/2019  

KISHANKUMAR BABUBHAI NAKRANA TRADING AS APRILLIA INCORP
9-SHIV COMPLEX-1, GANGA NAGAR SOCIETY, PUNAGAM, CHORYASI, SURAT -395010

PROPRIETORSHIP

Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD

Clothing, Handwarmers [clothing], Athletic clothing, Bandeaux [clothing], Gussets for underwear [parts of clothing]
LADDI SAI JI CREATION

4383976 20/12/2019

RISHABH GOYAL
1X/6319, Jain Mandir, Ram Nagar, Gandhi Nagar, Delhi-110031
Individual

Address for service in India/Attorney address:
VIJAY KUMAR GUPTA
S-99, SECOND FLOOR SUnder BLOCK SHAkarpur DELHI-110092

Proposed to be Used
DELHI

4384499    20/12/2019
ZAKIR HUSAIN PROP. OF ALION FOOTWEARS
B Block, B-1182, Gali.No-14, main 20ft road, Shri Ram Colony, Rajeev Nagar, Khajoori Khas, North East Delhi, Delhi, 110094
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
FOOTWEAR INCLUDING IN CLASS 25
INVADER GROUP
Sree Ayyappa Building Thangaloor, Edakkulam via Medical College, Thrissur, Kerala, 680596
Partnership Firm

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
CHENNAI
Ready-made clothing
INVADE GROUP
Sree Ayyappa Building Thangaloor, Edakkulam via Medical College, Thrissur, Kerala, 680596
Partnership Firm

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
CHENNAI
Ready-made clothing
INVADE GROUP  
Sree Ayyappa Building Thangaloor, Edakkulam via Medical College, Thrissur, Kerala, 680596  
Partnership Firm  

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD  
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used  
CHENNAI

Ready-made clothing
4384628  20/12/2019
INVADE GROUP
Sree Ayyappa Building Thangaloor, Edakkulam via Medical College, Thrissur, Kerala, 680596
Partnership Firm

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
CHENNAI
Ready-made clothing
Trade Marks Journal No: 1936 , 13/01/2020           Class 25

INVADE GROUP
Sree Ayyappa Building Thangaloor, Edakkulam via Medical College, Thrissur, Kerala, 680596
Partnership Firm
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034
Proposed to be Used
CHENNAI
Ready-made clothing
4384637    20/12/2019
TCNS CLOTHING COMPANY LIMITED
UNIT NO. 112, F/F, RECTANGLE 1, D-4, SAKET, DISTRICT CENTRE, NEW DELHI, SOUTH DELHI, DELHI, INDIA, 110017
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Clothing, footwear, headwear.
4384918  21/12/2019
ARCHANA GUPTA
145, GANESH NAGAR EXTENSION, BEHIND KARDHANI, KALWAR ROAD, JHOTWARA, JAIPUR, RAJASTHAN 302012
INDIVIDUAL
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, CLOTHINGS, UNDER GARMENTS, LINGERIE, LADIES WEAR, KIDS WEAR, MENS WEAR,
NIGHTWEAR, HOSIERY GARMENTS, SAREES, SALWAR SUITS, KURTIES, DRESSES, GOWNS, SKIRTS, HEAD GEAR
UNDER CLASS 25.
4385485  21/12/2019
ABU HURAIRA QUAZI PROPRIETOR OF AQ CORPORATION
NO 77/4-1, NEAR MORE MARKET, NANDI DURGA ROAD, BANGALORE, KARNATAKA - 560046
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
SURENDER KUMAR SHARMA
230, DEEPALI ENCLAVE PITAMPURA, DELHI -110034.
INDIVIDUAL
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
FOOTWEAR
PUTTSHACK

4385897    21/12/2019

Puttshack Limited
Hanover House, 14 Hanover Square, London W1S 1HP United Kingdom
Company Ltd.

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Clothing, namely, tops, bottoms, jackets and t-shirts; footwear; headgear, namely, hats and caps
Metalia
4386354  23/12/2019
MANSOOR AHAMED .S
Metalia Garments, No:22(1), 1ST floor, Thillai nagar, 3RD street, Dharapuram road, Tirupur - 641604, Tamilnadu, India
Single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Ready made Garments and clothing
4386625   23/12/2019
SEEMA PAL
trading as ;DHRIU ENTERPRISES
G. NO-3, C-1/54, MADHU VIHAR, NEW DELHI, WEST DELHI, DELHI-110059, INDIA
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
READYMADE GARMENTS, HOSIERY AND LADIES UNDER GARMENTS
RAFAT JAHAN
O-73 O BLACK CHANAYAK PLACEPART-2,D.K. MOHAN GARDEN, WEST DELHI-110059
MOZO FASHION
Proprietor
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
4387110  23/12/2019
MONU AGGARWAL
3049/223, 1ST FLOOR, CHANDER NAGAR, TRI NAGAR, DELHI-110035
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
FOOTWEAR
Proposed to be Used

AHMEDABAD
READYMADE GARMENTS INCLUDED IN CLASS 25
REVANJA
4387552   24/12/2019
RAM JAGE TIWARI
Village Pranpur Newaria Post Fatuhapur Distt. Shrawasti Uttar Pradesh 271804
Proprietor
Address for service in India/Attorney address:
VIMLENDRA KUMAR
FLAT NO. 187 GROUND FLOOR PKT 11B SECTOR 23 ROHINI
Proposed to be Used
DELHI
Ready Garments, Clothing, Clothing for Men, Women and Children, Hosiery, T-shirts, Shirts, Jeans and Footwear
4387987   24/12/2019
BOLISHETTI MALLESHAM PROPRIETOR OF BLUE MOUNTAIN COMPANY
5-120/1,GOLLAPALLY MANDAL,ATHMAKUR,KARIM NAGAR - 505526
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing *,Ready-made clothing
V.S.GANESAN PROPRIETOR OF SRI THURGAA FABS
2/369A, RASI NAGAR, PALLADAM ROAD, PULIAMPATTY, POLLACHI, COIMBATORE, TAMIL NADU - 642002

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since: 10/10/2019

CHENNAI
Clothing; Fur clothing; Work clothing; Girls' clothing; Silk clothing; Woolen clothing; Embroidered clothing; Wedding dresses; Dresses; Babies' dresses; Evening dresses; Cocktail dresses; Women's dresses; Dresses for girls; Pants; Palazzo pants; Shirts; Sarees; Formal wear; Casual wear; Nighties; Nightdresses; Shawls
SPANTEX GOREEN

4388150  24/12/2019
VIDA RICA EXIM PRIVATE LIMITED
245, SHEKHAJI APARTMENT, PATH NO. 4, NIVARU ROAD JAIPUR-302012
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
TUSHAR BAWEJA
176 RAM GALI NO. 2 RAJA PARK 302004 JAIPUR

Proposed to be Used

AHMEDABAD
Manufacturing of Bra panty, leggings, briefs, undergarments, t-shirts, kids hosiery products, shoes and eco friendly products and all other items as included in Class 25
TINTOSHADES

4388388 24/12/2019
KARAN ARORA TRADING AS ALL ABOUT KNITS
VEER NAGAR, GARI NO. 1, BAHADUR KE ROAD, LUDHIANA (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/09/2019

DELHI

Hosiery & Ready-made Clothing.
AEROMATE

4388402    24/12/2019
DIAMOND HAJIYANI
Gokul Building Shop No.4, Veer Sayankar Nagar Vasai Road
Indian National

Address for service in India/Attorney address:
ABRISE LEGAL
E 712, Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri west, Mumbai 400 053

Proposed to be Used
MUMBAI
clothing, footwear and headgear.
Trade Marks Journal No: 1936, 13/01/2020 Class 25

4388788 25/12/2019
NITISH MEHTA
G-11/5, G-11, RATIYA MARG, SANGAM VIHAR, HAMDARD NAGAR, SOUTH DELHI, DELHI - 110062
INDIVIDUAL

Address for service in India/Attorney address:
SANDEEP KUMAR GOEL
B-100A LOHIA NAGAR GHAZIABAD - 201001

Proposed to be Used
DELHI
Clothing:- shirts, jackets, ready-made linings, ready-made clothing, saris, scarves/scarfs, shawls, jerseys, leggings, dresses, dressing gowns, clothing of leather, coats, clothing for gymnastics, hosiery, pyjamas/pajamas, skirts, socks, underwear/body linen, uniforms, jeans, pants, cloths for kids included in class 25
4389070  25/12/2019
KETAN VOHRA
356/1, Onkar Road, Chukhhuwala, Dehradun - 248001, Uttarakhand
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Ready-made clothing, Footwear.
Trade Marks Journal No: 1936 , 13/01/2020           Class 25

4389072    25/12/2019
KETAN VOHRA
356/1, Onkar Road, Chukkuwala, Dehradun - 248001, Uttarakhand
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Ready-made clothing, Footwear.
Shri Kalaivani Costumes

4389140 25/12/2019
SUKHSAGAR SUDHAKAR ANNADATE
C1 507 Nandanvan Homes, Opp Reliance Market Parsik, Thane, Maharashtra - 400605
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
MUMBAI
Clothing, footwear, headwear
URBAN TREND

4392160   28/12/2019

M/S THE CREATIVE FASHIONS
K-17, 2nd FLOOR, LAJPAT NAGAR-III, NEW DELHI 110024, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
To be associated with:
3075806

DELHI
Clothing, Readymade Garments, Under Garments, Footwear and Headgear
BLACK DUDE

4392843  30/12/2019

HASIM
trading as ;HASIM
S-221/183, VISHNU GARDEN, DELHI-110018,INDIA
MANUFACTURER & MERCHANT

Proposed to be Used

DELHI

JEANS, CLOTHING, READYMADE GARMENTS, AND GOODS INCLUDED IN CLASS 25
4392969  30/12/2019
SOOBH GIFTLUB PRIVATE LIMITED
trading as ;SOOBH GIFTLUB PRIVATE LIMITED
WARD NO-21, GANDHINAGAR NEAR FAL MANDI, HATA, KUSHINAGAR, UTTAR PRADESH-274203, INDIA
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
CLOTHING FOOTWEAR AND HEADWEAR
4393481    30/12/2019
MANISH MAINGI
A-3/10, JANAK PURI, DELHI-110058
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Clothing, footwear, headwear.
4393953  31/12/2019
SANDEEP KUMAR PROP. OF SANDEEP ENTERPRISES
2ND FLOOR, 468/2, GREEN CITY, DAKOLI, ZIRAKPUR, SAS NAGAR, PUNJAB-140603
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
DELHI
Clothing, footwear, headwear
4393956   31/12/2019
GURU NANDA LLC
6645 Caballero Blvd, Buena Park, CA 90620, USA
A LIMITED LIABILITY COMPANY DELAWARE, U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Clothing, including, yoga pants, pants, shirts, tank tops, yoga shirts, yoga tank tops, yoga shorts, jackets; socks, sashes; footwear including slippers, sandals, headwear.
Trade Marks Journal No: 1936 ,  13/01/2020           Class 26

PRADEEP KUMAR, SOLE PROPRIETOR OF M/S. F1 GEMSY INDIA,
X/5530, Gali No.3, Old West Seelampur, Gandhi Nagar, East Delhi, Delhi - 110 031

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
DELHI
3777666   14/03/2018
M/S. LIBERTY LIFESTYLE
G-2353/54, UPPER FLOOR, MILLENIUM TEXTILE MARKET, RING ROAD, SURAT GUJARAT INDIA
Partnership Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :15/05/2015
AHMEDABAD
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LIBERTY..
RAKESHKUMAR BABUBHAI SHINGALA PROPRIETOR OF M/S. APOLO JARI LON
221 – SHREE KRISHNA INDUSTRIAL ESTATE, KAPODARA, VARACHHA ROAD, SURAT. GUJARAT – INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since : 23/07/2013
AHMEDABAD
JARI INCLUDED IN CLASS 26.
GLARE APPLIANCES PVT. LTD.
PLOT NO. 1/C, SURVEY NO. 188/P, NATIONAL HIGHWAY 27, GONDAL ROAD, VERAVAL (SHAPAR), DIST. RAJKOT – 360 024 (GUJARAT) INDIA.
A Private Limited Company

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS; HAIR DECORATIONS; FALSE HAIR.
NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
3940353  10/09/2018
RAJESH BABULAL HIRANI PROP. OF M/S GAJANAND ELASTIC LACE WORKS
12, Hariom Estate, Nr. Fojdar Chali, Hirawadi, Saijpurbogha, Ahmedabad, Gujarat.
Proprietorship Firm
Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :29/03/2004
AHMEDABAD
Adhesive hook and loop tape included in class - 26.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS..
4137603  04/04/2019
RAHUL KUMAR RAMESHCHANDRA KHIMJI KHANDOL (Indian national, Proprietor), trading as MAITRI CREATION
Shop No. 2, Ansuya Apartment, Shaitan Chowki, Near Cosmos Industries, Dadar (W), Mumbai, Maharashtra- 400028
Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Buttons, brooches [clothing accessories]
4142545    09/04/2019
RSONS EMBROIDERY PRIVATE LIMITED
693 Govind Chowk M J Market Kalbadevi Mumbai - 400002
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :30/08/2015

MUMBAI
Lace, braid and embroidery, and haberdashery ribbons and bows; buttons, hooks and eyes, pins and needles; artificial
flowers; hair decorations; false hair
Pink Friday
4372232  09/12/2019
FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
MUMBAI
Lace; braid; embroidery; haberdashery; ribbons; bows; buttons, hooks and eyes; pins and needles; artificial flowers; hair decorations; false hair.
RAJURI

4375009    12/12/2019
RAJURI STEELS PVT. LTD.
F-12, ADDITIONAL MIDC AREA, PHASE II JALNA MH 431203
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS
REGALIZ MEDICARE LIMITED
PLOT NO. 37/C, FLOOR NO. 01, KANDIVALI CO.OP. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI- 400067, MAHARASHTRA, INDIA
Body- incorporate including Limited Company
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS
Unicorn
4383531  19/12/2019
SANDEEP KUMAR KANSAL TRADING AS M/S. SHYAM TRADING COMPANY
6604/2, Nabi Karim, neem wala chowk, Delhi-110055
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Proposed to be Used
DELHI
Zipper slider
4383837  20/12/2019
MANOHAR FILAMENTS PRIVATE LIMITED
B-59, GT Karnal Road, Industrial Area, New Delhi - 110033, INDIA
(A company duly incorporated under Indian Companies Act, 1956)
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Proposed to be Used
DELHI
Drawcord (Laces), Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair in class 26.
4383842    20/12/2019
MANOHAR FILAMENTS PRIVATE LIMITED
B-59, GT Karnal Road, Industrial Area, New Delhi - 110033, INDIA
( A company duly incorporated under Indian Companies Act, 1956 )
Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25

Proposed to be Used
DELHI
Drawcord (Laces), Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair in class 26.
SERVOCARE

4385808  21/12/2019

MS. GORLE REENA

4-108, Chattawada, CSI Church, Maredumilli Mandalam, East Godavari 533295, Andhra Pradesh, India

An Individual

Address for service in India/Agents address:
PRADEESH P.L

No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI

Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair.
iAPEX
4386163   23/12/2019
RAJ KUMAR PATWA TRADING AS PATWA JI TRADERS
4324, GILI DATA RAM, PAHARI DHEERAJ, SADAR BAZAR, DELHI-110006
A SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
RICHES TRADE MARK COMPANY
H.NO 96, GILI NO.9, A BLOCK, BHAJANPURA, NEW DELHI 110053
Proposed to be Used
DELHI
HAIR WIG, HAIR ORNAMENTS, HAIR ROLLERS, HAIR FASTENING ARTICLES, AND FALSE HAIR, BARRETTE [HAIR-SLIDES], BOWS FOR THE HAIR, FALSE BEARDS, FALSE HAIR, FALSE MOUSTACHES, HAIR BANDS, HAIR GRIPS [SLIDES], HAIR CURLING PINS, HAIR PINS, HAIR NETS, HAIR CURLING PAPERS, HAIR EXTENSIONS, HAIR COLORING CAPS, HUMAN HAIR, PLAITED HAIR/TRESSES OF HAIR, TOUPEES, ARTIFICIAL FLOWER
3577682  23/06/2017
SAMI AHMED
7266 B, OLD ROHTAK ROAD, AZAD MARKET, DELHI-110006
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)
4247512    26/07/2019
NARENDRA SINGH SOMVANSHI (INDIAN NATIONAL) TRADING AS KAUTILYA ACADEMY
29, SHIV VILAS PALACE, RAJWADA CHOWK, INDORE
NO
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)
Used Since :06/12/2005
MUMBAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile)
4371493   09/12/2019
RINKU YADAV TRADING AS THE REKART BAZZAR.
453, BAPOLI ROAD, GARHI NAWAB, PANIPAT-132103, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Plastic mats, Carpets, Rugs, Wall hanging (non-textile), Wall paper, Duri, Matting indium and other floor covering of rubber.
Proposed to be Used
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS, NOT OF TEXTILE; WALLPAPERS; VINYL WALLPAPER; PLASTIC WALLPAPER; WALLPAPER WITH A TEXTILE COVERING; WALLPAPER IN THE NATURE OF ROOMSIZE DECORATIVE ADHESIVE WALL COVERINGS; WALLPAPER WITH 3D VISUAL EFFECTS; FLOOR TILES MADE OF CORK; ARTIFICIAL GRASS ALL INCLUDED IN CLASS 27
Pink Friday

4372233  09/12/2019

FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Carpets, rugs mats and matting, wall hangings.
ANAS CARPET

4372873  10/12/2019

TAUHEED QAMAR
MADHOSINGH G.T. ROAD, JAIRAMPUR POST- AURAI DISTT- BHADOHI PINCODE- 221301

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since :25/08/2018

DELHI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors
Stock No: 1936, 13/01/2020

Proprietorship

Proposed to be Used

CHENNAI

Manufacture of mats and mattress, linoleum and other materials for covering the floors
RAJURI

4375010   12/12/2019
RAJURI STEELS PVT. LTD.
F-12, ADDITIONAL MIDC AREA, PHASE II JALNA MH 431203
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NONTEXTILE)
4376379   13/12/2019

PRIYANKA KHUNGAR
PRIYANKA KHUNGAR PROPRIETOR M/S EDMOF LIFESTYLE INC., HARIOM NAGAR, BABAIL ROAD, PANIPAT-132103 (HARYANA)
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used
DELHI

CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, WALL HANGINGS (NON-TEXTILE) ALL INCLUDED IN CLASS 27
4376914  13/12/2019
NITIN KUMAR
1/2655, GALI NUMBER 3 NEAR AHINSA VATIKA, RAMNAGAR, LONI ROAD, SHAHDARA, DELHI-110032
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
4381592  18/12/2019
REGALIZ MEDICARE LIMITED
PLOT NO. 37/C, FLOOR NO. 01, KANDIVALI CO.OP. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI- 400067, MAHARASHTRA, INDIA
Body- incorporate including Limited Company
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS(NON-TEXTILE)
MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.

Proposed to be Used
MUMBAI
artificial grass; mats for bathrooms; door mats; mats for external bathrooms; floor coverings (mats) for use in sports activities; anti-fatigue mats; floor mats; mats for the kitchen; gym mats; and in general, carpets, mats, mats, linoleum and other floor coverings; wall tapestries not of textile materials.
SERVOCARE
4385809  21/12/2019
MS. GORLE REENA
4-108, Chattawada, CSI Church, Maredumilli Mandalam, East Godavari 533295, Andhra Pradesh, India
An Individual
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Proposed to be Used
CHENNAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile.
3435730  16/12/2016
L.R. INDUSTRIES (ROHTAKWALE)
Satish Manocha
Sonam Chawla
H-10, UDYOG NAGAR, NEW DELHI – 110041
Manufacturer and trader

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI
Percussion caps [toys]
Priority claimed from 24/10/2016; Application No. : 87213197 ;United States of America

3460335  17/01/2017

SEA WORLD LLC
trading as ;Sea World LLC
9205 South Park Center Loop, Suite 400, Orlando, Florida 32819, United States of America.
Manufacturers & Service Provider.
a Delaware Limited Liability Company.

Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.

Proposed to be Used

DELHI

Toys; games; playthings; sporting goods; fabric plush animals; inflatable water toys; swimming pools for recreational use; toy swimming accessories; baby toys; crib toys; bath toys; play wands; toy banks; plush toys; stuffed toys; fabric plush animals; puppets; puzzles and dice games; playing cards; wooden blocks; dominoes; yo-yo’s; jigsaw puzzles; flying discs; music boxes; board games; travel games; card games; golf clubs, balls, towels and accessories; balls; action figures and accessories; action skill games; balloons; doll playsets; tree ornaments; dolls and doll clothing; kites; party favors; bubble making wands and solution sets; hand-held units for playing electronic games; video game machines for use with televisions; electric action toys; manipulative games; toy vehicles; snow globes; children’s play cosmetics.
3521621  08/04/2017
ANURAG LAMBA PROPRIETOR OF KRISHNA CREATIONS
A-12, NAVBHARAT APPARTMENT, POCKET-A-4, PASCHIM VIHAR, DELHI-110063
SOLE PROPRIETOR
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Used Since :09/03/2017
DELHI
PLAYING CARDS
MAGIC BALLOONS

3530026   20/04/2017
VIPUL GUPTA
trading as ;BHARAT SALES CORPORATION
2474-75 SHR! NATH MARKET TELIWARA SADAR BAZAR DELHI-110 006.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
K.LAL
F-175, 30-FUTA ROAD, KHAJOORI KHASS DELHI-110090

Proposed to be Used
DELHI
GAMES AND PLAYTHING, GIFT & BALLONS TOYS GYMNASITC AND SPORTING ARTICLES DECORATION FOR CHRISTMAS TREE.
3604492  02/08/2017
TEJRAM
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
GAMES AND PLAYTHINGS, GYMNASCTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES INCLUDED IN CLASS 28.
Mark shall be used as a device as represented and filed.
3623754    30/08/2017
AMIT JAIN
701, BAANKE BIHARI APTS., PLOT GH 55, SECTOR 56, GURGAON-122011
INDIVIDUAL
Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since :01/08/2017
DELHI
SPORTS GOODS AND EQUIPMENT
3663567  26/10/2017
SMARTIVITY LABS PRIVATE LIMITED
258, 1st Floor, Kuldeep House, Lane No. 3, Western Marg, Saidulajab, Saket, New Delhi – 110030
start-up
Address for service in India/Attorney address:
TEESTA HANS, ADVOCATE
SS Intellectual Property Neeti Consultancy LLP A-32, Sector 35, Noida, UP-201301
Used Since :13/06/2016
DELHI
games and toys
SMARTIVITY LABS PRIVATE LIMITED
258, 1st Floor, Kuldeep House, Lane No. 3, Western Marg, Saidulajab, Saket, New Delhi – 110030
start-up
Address for service in India/Attorney address:
TEESTA HANS, ADVOCATE
SS Intellectual Property Neeti Consultancy LLP A-32, Sector 35, Noida, UP-201301
Used Since :21/07/2015
DELHI
games and toys
PARTY DUNIYA

3837538   19/05/2018

AMIT SHYAM THAKKAR
B-1002, GAGAN GALAXY, BEHIND MARKETYARD, BIBVEWADI KONDHWA ROAD, PUNE - 411038, MAHRASHTRA.

Individual

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used

MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees, party novelties, & Party poppers."
3884946  11/07/2018
PRADIPKUMAR MAGANBHAI HIRPARA
trading as ;JK INTERNATIONAL
141/142, AMBIKA NAGAR - 2, NR HELTH CENTER, KATARGAM, SURAT - 395004 GUJARAT INDIA
Used Since :01/04/2018
AHMEDABAD
GAMES, TOYS AND PLAYTHINGS INCLUDED IN CLASS – 28.
The applicant have no right over the word INTERNATIONAL and sale of goods is restricted in the state of Gujrat only..
3946029  15/09/2018
SUPER SIX SPORTS
Shop No-3, Leela Apartment, Kasturba Road No.1, Borivali East, Mumbai-400066, India
Partnership Firm
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; covered under class 28
Pocketfriendly

4237155 17/07/2019

KUMARI VIBHU
KHASRA NO. 16/3, GALI NO.14, SWAROOP NAGAR, DELHI-110042

MY TRADEMARK CLASS IS 28

PROPRIETOR

Proposed to be Used
DELHI

GAMES AND PLAYTHINGS, GYMNASITIC AND SPORTING ARTICLES TOY'S, TEDDY BEARS, STUFFED TOYS, ELECTRONIC TOYS, ELECTRONIC REMOTE CONTROL CAR (TOYS); DECORATIONS FOR CHRISTMAS TREES BEING GOODS INCLUDED IN CLASS 28.
AKSHAT
4242537   22/07/2019
ATUL JALAN
820/50, LEKHU NAGAR, TRI NAGAR, ONKAR NAGAR, NORTH WEST DELHI, DELHI - 110035
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4243032    23/07/2019
R.K. ASSOCIATES & HOTELIERS PVT LTD
trading as :R.K. ASSOCIATES & HOTELIERS PVT LTD
D-187, PHASE-1, OKHRA INDUSTRIAL AREA, DELHI, INDIA
MANUFACTURER & TRADER

Proposed to be Used
DELHI
GAMES AND PLAYTHING, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES
SANJAY M. UMAK (INDIAN NATIONAL, PROPRIETOR), TRADING AS INDU APPLIANCES CORPORATION OF INDIA
144, Near Lokbharti School, Street 11, Ward - 11, Ram Nagar, Post - Supela, Bhilai, Dist. Durg, Bhilai - 490023, Chhattisgarh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Games and playthings, gymnastic and sporting articles, not included in other classes
4357998  25/11/2019
STONE SAPPHIRE (INDIA) PRIVATE LIMITED
PLOT NO. 901/05/10, GIDC ESTATE MAKARPURA, NEAR PUROHIT HOTEL, OPP. PEACKONA ENGINEERING, VADODARA - 390010, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since : 28/01/2016
To be associated with:
3879226, 4026294
AHMEDABAD
ELECTRONIC EDUCATIONAL TEACHING GAMES, BOARDS GAMES, TOYS, GAMES AND PLAYTHINGS; EQUIPMENT FOR VARIOUS GAMES, WOODEN TOYS, ACTION TOYS.
MACY

4365015   03/12/2019
FARHAN BAIG
1664, PATAUDI HOUSE DARYAGANJ NEW DELHI-110002
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2016

DELHI
TOYS, GAMES, PLAYTHINGS, Gymnastic and sporting articles, Body-building apparatus, Machines for physical exercises, Festive decorations and artificial Christmas trees
4365834 03/12/2019
MOHD. SHAHID TRADING AS GRAFTEX INDIA
AHMED NAGAR, RAIKOT ROAD, MALERKOTLA-148023 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Sporting Articles.
VINOD KUMAR MEDIRATTA TRADING AS SEAL PET POLYMERS
SHOP NO. 3 AND 4, NH - 2, OLD MARKET, SEAT POLYMERS, NEAR, HANUMA MANDIR, NH - 2 FARIDABAD, HARYANA
PROPRIETOR

Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASITIC AND SPORTING ARTICLES
SOFIC
4370961   07/12/2019
MR. RAJINDER CHAWLA PROPRIETOR OF M/S CHAWLA SPORTS INDUSTRIES
J.N-25, Janak Nagar, Basti Sheikh, Jalandhar (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2018
DELHI
Sporting Articles & Sports Equipment
4372427  09/12/2019
PLAY GAMES24X7 PRIVATE LIMITED
401, 4th FLOOR, Building No.16, Wing-B Interface Complex, Off Link Road, Malad (West) Mumbai, City,Maharashtra,400064
A company incorporated under the Companies Act

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
TOYS, GAMES AND PLAYTHINGS, TOY TOOLS, BABY RATTLES, VINYL AND PLASTIC TOY ANIMALS AND CHARACTERS, JIGSAW PUZZLES, EQUIPMENT SOLD AS A UNIT FOR PLAYING BOARD, SKILL AND ACTION AND ROLE-PLAYING GAMES; PLAYING CARDS, BOARD GAMES, CARD GAMES, TRADING CARD GAMES, HANDHELD ELECTRONIC GAMES; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES
MUGALE

4372890  10/12/2019

BHAGYASHRI SHARAD MUGALE, SOLE PROPRIETOR OF SHRISHA-SM ENTERPRISES
KAMDHENU MEERA APARTMENT, FLAT NO 1B PLOT NO 94CDC, PURNANAGAR, CHINCHWAD, PUNE411019
MAHARASHTRA
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 13/04/2018

MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4373922  11/12/2019
CIRCLE E RETAIL PVT. LTD.
PLOT NO-42 & 43, SECTOR-53, HSIIDC PHASE-V, KUNDLI, SONIPAT, HARYANA-131028
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Proposed to be Used
DELHI
Games and playthings, gymnastic and sporting articles, play tents, carrom board, cricket bat, hockey, balls and toys
4373928   11/12/2019
PROSPO (INDIA)
8-B, GREEN PARK, JALANDHAR -144001 (PUNJAB)
PARTNERSHIP FIRM

Address for service in India/Agents address:
S. HANDEL & CO.
B-XVIII/18 PURIANS MOHALLA BATALA 143505 (PB)
Used Since :11/11/2019

DELHI
SPORTS GOODS, GAME AND PLAY THINGS, SPORTING ARTICLES, GYMNASIUM AND GYM EQUIPMENTS INCLUDED IN
CLASS 28
4374017 11/12/2019
VANITA ASHOKBHAI MAKVANA (TRADING AS JOHNMACC)
PLOT NO C-226, 1ST FLOOR, RIVER PARK SOCIETY, SINGANPOR ROAD, KATARGAM, SURAT-395004, GUJARAT
A Proprietorship Firm
Address for service in India/Attorney address:
BRAND DEVELOPER CONSULTANCY
3, GANDHIVIHAR SOCIETY, L H ROAD, VARACHHA, SURAT - 395006, GUJARAT
Proposed to be Used
AHMEDABAD
Games and Plaything, Gymnastic and Sporting articles, Toys, Balloons, Gloves guards, Decorations for Christmas trees, all kinds of equipment used in Hockey, Football, Cricket, Boxing, Tennis, Squash, Badminton, Cycling, Shooting and Ridings
RECASTOS
4374148  11/12/2019
SANDEEP KUMAR SINGH
N-316/13, Amar Market, Jaitpur, Badarpur, New Delhi - 110044
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037
Proposed to be Used
DELHI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees
4374298  11/12/2019
ACME FITNESS PRIVATE LIMITED
trading as : ACME FITNESS PRIVATE LIMITED
NO.1, AMBALAVANAR STREET, 100 FEET ROAD, ARUMBAAKAM, CHENNAI-600 106
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
S.SATISH
11.LAKE VIEW ROAD, B-1, DHANALAKSHMI APARTMENTS, WEST MAMBALAM, CHENNAI 600 033
Used Since : 20/11/2019
CHENNAI
FITNESS EQUIPMENTS, GYM EQUIPMENTS, TREADMILL, ELLIPTICAL CROSS TRAINER, PLAYTHINGS, BODY BUILDING APPARATUS, BODY TRAINING APPARATUS, GYMNASTIC, SPORTING ARTICLES, SPORTING GYM AND EXERCISE ACCESSORIES.
4374468    11/12/2019

SURBHI JANI SOLE PROPRIETOR OF JUNIOR SCIENTIST
1336/A, OPP. T.V. RELAY CENTER, GHOGHA CIRCLE, BHAVNAGAR - 364001, GUJARAT, INDIA
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtan Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
Nilprabha

4375467  12/12/2019
MR. AMOL PRABHAKAR PATIL
9, Nilprabha, Opp. Market Yard, Adarsh Colony, Ganesh Nagar, At Post Tal – Kalwan, Dist – Nashik – 423501
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Toys, Games And Play things; Plush, Puzzles, Collectible Cards, Board Games, Activity Toys, Art And Craft, Novelty Toys:
Gymnastic And Sporting Articles Not Included In Other Classes; Decorations For Christmas Trees.
Frazix

4377636  14/12/2019

UKANI AKSHAY HASMUKHBHAI
Shop No 10, Krushnadham SOC, Opp Venu Gopal Society, Nr. Gopal Chowk, Nikol - Naroda Road, Ahmedabad - 382345
Individual

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :11/08/2019

AHMEDABAD

Games, toys and playthings, Video game apparatus.
COCOMELON
4381225  18/12/2019
TREASURE STUDIO, INC.
18100 Von Karman Avenue, Suite, Irvine, California 400, United States of America
A company incorporated under the laws of the state of California, United States of America

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Toys, games and playthings, namely, plush toys, dolls, doll clothing and costumes, doll accessories, board games, card games, manipulative puzzles, electronic learning toys, squeeze toys, bath toys, beach toys, multiple activity baby toys, infant toys, baby rattles, puppets, bean bags, pull toys, ride-on toys, toy vehicles, toy scooters, sports balls, beach balls, playground balls, toy foam balls, wind up toys, balloons, toy building blocks, construction toys, toy shovels, toy pails, toy musical instruments, toy action figures and accessories therefor; party favors in the nature of small toys; Christmas tree ornaments; puzzles; card games; yo-yos; toy costumes; masks
4383812  20/12/2019
SH. JAGIR SINGH PROPRIETOR OF M/S JIM ENTERPRISES
# 152-B, SHASTRI NAGAR, BASTI GUZAN, JALANDHAR, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2009
DELHI
SPORTS ARTICLES AND SPORTS EQUIPMENT.
MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.

Proposed to be Used
MUMBAI
Toys and games, namely, baby and children's multiple activity toys, bath toys, battery-operated action toys, bendable toys, toy figures, construction toys and sets thereof, crib toys, disc toss toys, drawing toys, educational toys in the nature of building blocks, puzzles, educational talking toys and stuffed animals, educational card and memory games, educational board games, scientific board games, and electronic educational game machines for children; toy vehicles and accessories therefor, inflatable toys, mechanical action toys, musical toys, non-riding transportation toys, party favors in the nature of small toys, play houses and toy accessories therefor, plush toys, pop-up toys, punching toys, push toys, radio-controlled toy vehicles, sand toys, sandbox toys, model kits for making toy vehicles, squeezable squeaking toys, squeeze toys, stuffed toys, stuffed toy animals, toy airplanes, toy and novelty face masks, toy animals and accessories therefor, toy armor, toy bakeware and cookware, toy balloons, toy banks, toy boats, toy building blocks, toy boxes, toy clocks and watches, toy musical instruments, toy model train sets, toy robots, snow globes, toy stamps, toy tools, dolls, doll accessories, doll cases, doll clothing, doll furniture, doll houses, jungle gyms, play money, play
swimming pools, game machines, namely, ride-on game machines, amusement game machines, and arcade game machines, board games, card games, chess games, electronic games for the teaching of children, hand held units for playing video games other than those adapted for use with an external display screen or monitor, lcd game machines, bags and carrying cases specially adapted for all of the foregoing toys and games; sporting equipment and apparatus, namely, balls for games and sports, bats for games, and baseball, softball, cricket and volleyball game playing equipment; lower body alignment apparatus, electronic sports training simulators, men's athletic supporters, needles for pumps for inflating sports equipment, nets for sports; pumps for inflating sports equipment in the nature of balls; self-powered water sports boards, sports training apparatus in the nature of soft toss pitching machines, sports training apparatus in the nature of ball return machines, starting blocks, storage apparatus comprising hooks, support arms, and shelving specially adapted for sports equipment, training apparatus for boxing, martial arts, and similar sports, weight lifting belts, roller skates, ice skates, hockey sticks, baseball gloves, baseball mitts, lines for fishing, fishing rods, body boards, golf gloves, golf clubs, golf bags, fencing gauntlets, batting gloves, rackets for tennis, squash, and racquetball, outdoor bob-sleights for recreational purposes, skateboards, snowboards, surfboards, badminton game playing equipment, sling shots, hand grips for hand-held sporting equipment in the nature of grips for golf clubs, sports rackets, bats, and sports sticks, billiard equipment and tables, water skis, snow skis, fishing equipment, namely, fishing lures, fishing lines, fishing rods and poles, tackle boxes, fishing reels, fishing safety harnesses; bags specially adapted for sports equipment; board games; puzzles; equipment sold as a unit for playing board games; equipment sold as a unit for playing card games; equipment sold as a unit for playing memory games; exercise machines; exercise equipment, namely, ankle and wrist weights, exercise balls, exercise bars, exercise benches, abdominal boards, chest expanders, chest pulls, exercise equipment, namely, shoulder stretcher using resistance cables, stretch bands used for yoga and physical fitness purposes, exercise platforms, exercise tables, exercise trampolines, weight cuffs, weights, personal exercise mats, portable support structures for dance and other exercises, vibrating apparatus used in fitness and exercise programs to stimulate muscles and increase strength and physical performance, jump ropes; gaming equipment, namely, chips, game wheels, poker chips, craps tables, gaming tables
4385486  21/12/2019
ABU HURAIRA QUAZI PROPRIETOR OF AQ CORPORATION
NO 77/4-1, NEAR MORE MARKET, NANDI DURGA ROAD, BANGALORE, KARNATAKA - 560046
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
VELJI CHAMPSHI GALA (INDIAN NATIONAL, PROPRIETOR), TRADING AS SAYONARA LUGGAGE
622, Mohan Mahal, Shop No-1/2, Opp Khar Telephone Exchange, Linking Road, Khar (W), Mumbai, Maharashtra- 400052
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since : 01/04/1971

MUMBAI
Games, toys and playthings
4386952    23/12/2019
MADHOO'S CREATION
Madhoo's Creation, Shop No 3, Shedge Building, Nr Chapecar Chowk, Chinchwad, Pune-411033, Maharashtra
Partnership Firm

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703
Used Since :01/04/2017

MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
1736458   24/09/2008
LT OVERSEAS NORTH AMERICA INC.
11130, WARLAND DRIVE, CYPRESS, CA 90630, USA
Service provider
A CALIFORNIA CORPORATION
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1175315.
2804175 04/09/2014
MR. ABHINAV BATRA
SHOP NO.21, DEFENCE COLONY MARKET, NEW DELHI 110024
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since: 25/08/2014

DELHI
PRESERVED, COOKED FRUITS AND DRY ROASTED FLAVORED CASHEW NUTS, ALMONDS, WALNUTS PISTACHIOS,
MACADAMIAS, PEANUTS, EDIBLE OILS & FATS, DRIED FRUITS, VEGETABLES, JELLIES, JAMS, PICKLES, SAUCES,
MILK AND MILK PRODUCTS LIKE BUTTER, CHEESE, CREAM YOGHURTS, FLAVORED MILK BEVERAGES AND OTHER
FOODS PREPARATIONS WITH MILK BASE, MILK SUBSTITUTES AS PER CLASS-29.
2986

2935872   07/04/2015
BRIJ MOHAN SINGH
trading as ;MADHU DAIRIES
VILLAGE & P.O. GORAI DIST ALIGARH-202001
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ANUJ ASHOK
41, JAIPUR HOUSE MARKET, AGRA-10.
Used Since :20/03/2015
DELHI
MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS & ALL TYPES OF MILK PRODUCTS MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS AS DEFINED IN CLASS 29 AND OTHER ITEMS THEREOF ALL BEING INCLUDED IN CLASS-29.
Priority claimed from 05/11/2014; Application No. : 2995/2014 ;Iceland
2957723 05/05/2015
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Manufacturer and Merchant
a corporation organized and existing under the laws of State of Nevada USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Soups, milk, dried fruits, pre-packaged dinners, salty snack foods.
Mark shall be used as a device as substantially represented and filed with no exclusive right over the words appearing separately.
3110583   30/11/2015
SH. RATTAN LAL SHARMA
SH. BISHAN DASS
trading as ;AMAR FOOD OIL MILLS
BAIN ATTARIAN, TEHSIL INDORA DISTT.KANGRA (HP)
MANUFACTURERS, MERCHANTS AND SUPPLIERS
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2001
DELHI
VEGETABLE OIL , SOYA OIL, MUSTARD OILS, REFINED OILS, INCLUDED IN CLASS 29.
Spice Lite
3111641  30/11/2015
AMITT TULSIAN
trading as ;Aroma Spices Industry
261, SIDCO Industrial Estate, Pattaravakkam Ambattur, Chennai-98.
Manufacturer/Merchant

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
EDIBLE OIL, MUSTARD OIL, OLIVE OIL, PALMOLEIN OILS, GHEE, EDIBLE FATS AND OILS, RICE BRAN OIL,
VANASPATTI, DESI GEE, JAMS, KOYA, PEANUT BUTTER, PICKLES, READY TO EAT FOODSTUFF (SOUP, MEAL,)
POTATO CHIPS, CRISPS, FRENCH FRIES, EDIBLE NUTS, SOYA BEANS PRESERVED, FOR FOOD, PEAS PROCESSED,
PROCESSED CHICKPEAS, LENTILS, DRIED AND PROCESSED PULSES, CANNED FRUITS, COOKED FRUITS

The mark should be used as a whole.
TOMMIES
3132683 21/12/2015
DHARAMPAL PREMCHAND LIMITED
A-34/35, SECTOR-60, NOIDA-201301
MANUFACTURER AND TRADERS
Proposed to be Used
To be associated with:
3132679
DELHI
OF"MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS".
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3132679.
3146265  31/12/2015

NISHANT GOEL
trading as ;GOEL STORE
1154/16, SAMOSAN FARASH KHANA, NEAR KHARI BAOLI, DELHI-110006.
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :01/12/2015

DELHI

PRESERVED, COOKED, FRESH WHOLE & FROZEN VEGETABLES & FRUITS AND DRY ROASTED FLAVORED CASHEW NUTS, COCONUT, AND DESSICATED COCONUT POWDER, ALMONDS, WALNUTS, MACADAMIAS, PEANUTS, DRIED FRUITS, VEGETABLES, JELLIES, JAMS, MILK AND MILK PRODUCTS BUTTER, CHEESE, CREAM , YOGHUILS, FLAVORED MILK BEVERAGES AND PREPARATIONS WITH MI**K BASE, MILK SUBSTITUTES & FATS MUSTARD OILS, TABLE SPREAD, PERCLASS-29.
HANNU MANNU

3156936  12/01/2016
AJIT SINGH
FLAT NO 202 PLOT NO 29 SEC-1 VAISHALI GHAZIABAD U.P
MANUFACTURER/MERCHANTS
Address for service in India/Agents address:
THE APEX COMPANY
1026/21-23, IIND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since : 01/01/2015
DELHI
PRESERVED, DRIED AND COOKED FRUITS, MILK & MILK PRODUCTS, EDIBLE OILS.
3194053   24/02/2016

SHYAM LAL
trading as ;BHAGWATI ENTERPRISES
NEW GH-6/137, WHITE APARTMENT, NEW DELHI-110087
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :29/12/2015

DELHI
MUSTARD OILS, TIL KA TAIL, SOYBEAN OIL, DESI GHEE, VANASPATI GHEE, PALM OIL, COTTON SEEDS OIL, RICE BRAN OIL, BLENDED EDIBLE OIL, VEGETABLE OIL, AS PER CLASS 29.
NAMRATA

3221866  29/03/2016
BALINATH KESARWANI
trading as ;M/S. SHRI KRISHNA OIL MILL
ARJUNPUR, RANIGANJ, KAITHOLA, PRATAPGARH (U.P)
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/05/2015

DELHI

REFIND OIL AND EDIBLE OIL
MR SHAKES
3320124   26/07/2016
ASHUTOSH SHARMA
2028, BANK STREET, KAROL BAGH, DELHI-110005
MANUFACTURING AND TRADING
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/07/2016
DELHI
MILK AND MILK PRODUCTS.
3323028  30/07/2016
GORAS DAIRY PRODUCTS PRIVATE LIMITED
trading as :GORAS DAIRY PRODUCTS PRIVATE LIMITED
KHARTAJ CJPWKDI, OPP. NEW ARVIND MILLS, TAL- KALOL DIST- GANDHINAGAR, GUJARAT, INDIA.
MANUFACTURER
BODYINCORPORATE FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since : 21/11/2003

AHMEDABAD
GHEE, MILK & DAIRY PRODUCTS IN CLASS 29.
3323029  30/07/2016
GORAS DAIRY PRODUCTS PRIVATE LIMITED
trading as ;GORAS DAIRY PRODUCTS PRIVATE LIMITED
KHARTAJ CJPWKDI, OPP. NEW ARVIND MILLS, TAL- KALOL DIST- GANDHINAGAR,GUJARAT,INDIA.
MANUFACTURER
BODYINCORPORATE FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :21/11/2003
AHMEDABAD
GHEE, MILK & DAIRY PRODUCTS IN CLASS 29.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Trade Marks Journal No: 1936, 13/01/2020  Class 29

3325130 02/08/2016

TKS MILK PRODUCTS PVT LTD.
A-119/2, 3RD FLOOR, ABUL FAZAL ENCLAVE, PART-2, SHAHEEN BAGH, JAMIA NAGAR, OKHLA NEW DELHI-110025
MANUFACTURER & TRADER

Address for service in India/Attorney address:

ADARSH DEV SHARMA
CHAMBER NO-127, OPP TRAJARI, VIDHI VIHAR, BULANDSHAHR (U.P)-203001.

Used Since: 01/04/2016

DELHI

PURE GHEE, SKIMMED MILK POWDER DAIRY WHITENER, WHOLE MILK POWDER (WMP) & OTHER DAIRY PRODUCTS
MODI NATURALS LTD.
405 DEEPALI BUILDING, 92 NEHRU PLACE, NEW DELHI-110019
MANUFACTURER & MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110 006.
Used Since :01/07/2016

DELHI
EDIBLE OILS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
S. BHUPINDER SINGH
trading as : THE ICE CREAM STUDIO
13-B, SARABHA NAGAR, LUDHIANA-141001, PB.
MANUFACTURER

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since: 01/06/2016

DELHI
MILK & MILK PRODUCTS, DAIRY PRODUCTS, SOYA PRODUCTS, DRIED & COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, EDIBLE OILS AND FATS INCLUDED IN CLASS 29
3494505  27/02/2017
DKC AGROTECH PVT. LTD.
trading as ;Dkc Agrotech Pvt. Ltd.
2214/1, ground Floor, Gali Hinga Beg, Tilak Bazar, Khari Baoli, Delhi – 110006, INDIA
Manufacturer and trader
An Indian company
Address for service in India/Attorney address:
SR 4 IPR PARTNERS
#546, PARK AVENUE, SECTOR-4, VAISHALI, DISTT-GHAZIABAD-201010,
Used Since :12/02/2017
DELHI
Dry fruits and pickles included in class 29
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
GULATI RESTAURANT & FOODS PVT. LTD.
6, Pandara Road Market, New Delhi, Delhi 110003, India
Manufacturers and merchant

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Used Since: 01/03/1976

To be associated with:
3502068

DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.
HARVEST LITE

3520168  05/04/2017
PAWAN KUMAR PROPRIETOR OF GANPATI FOODS PRODUCTS
PLOT NO. 3, TRANSPORT NAGAR, OPP N.F.L. BHATINDA, PUNJAB
SOLE PROPRIETOR

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
EDIBLE OIL
SUMAN DEVI PROPRIETOR OF WINTER FLOWERS OIL CO.
23E Janakpuri Maholi Road Mathura 281004, U.P
Sole Proprietor

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
DELHI
Edible Oils

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
DIWAN

3538592 01/05/2017

JOGENDRA CHAWLA
36, NWA PUNJABI BAGH EXT., NEW DELHI - 110026

INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
EDIBLE OIL
3550313  16/05/2017
VIJAY AGARWAL TRADING AS SHREE JI AGENCY
BAGAR PARISAR, DULHA HOUSE ROAD, BAPU BAZAR, JAIPUR-302003 RAJASTHAN
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Proposed to be Used
AHMEDABAD
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES (FOR FOOD) MILK, EDIBLE OIL AND PICKLES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SWAD.
4570148    14/06/2017
NANAK RAM, SOLE PROPRIETOR OF SUNIL TRADING COMPANY
“RAMDEV-HOUSE”, GANESHPUKA ROAD, BEAWAR-305 901, RAJASTHAN STATE, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 15/12/2015
AHMEDABAD
SOYA BEAN OIL.
357210 16/06/2017
AKSHAY MILK DAIRY PRIVATE LIMITED
821, 14 MAUJA NEHRU GANJ, ANOOPSHAHR, UTTAR PRADESH-202390
DIRECTORSHIP

Address for service in India/Attorney address:
NAVIN KUMAR PRASAD
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
MILK AND MILK PRODUCTS

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. Registration of this trade mark shall give no right to the exclusive use of the other descriptive matter appearing in the label.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3572125.
MILE HIGH CLUB
3583230  03/07/2017
MASSIVE RESTAURANTS PVT. LTD.
trading as ;MASSIVE RESTAURANTS PVT. LTD.
825, UDYOOG VIHAR PHASE V, GURGAON-122016 HARYANA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
GURUPRASADAM

3606765  04/08/2017

ABHIMANTRIT GURUPRASADAM AYURVEDA HERBAL FOODS (P) LTD.
CSC 8, Pocket E18, Sector-3, Rohini, New Delhi-110085.
A Company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used

DELHI

EDIBLE OIL; CAKES; MILK; MILK PRODUCTS; CHEESE; VEGETABLE GHEE; PRESERVED; DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES; JAM; FRUIT SAUCES; EGGS; PICKLES; PEANUTS; CURD; YOGURT; PROTEIN; VITAMIN FOR HUMAN CONSUMPTION; BUTTER; GROUNDNUT OIL; MUSTARD OIL; DRIED PULSES; CANNED PULSES; GREEN PEAS; SWEET CORN; CORN; BABY CORN; FRENCH BEANS AND TOMATO; READY MEALS; DEEP FROZEN FOODS; PREPARED MEALS; POTATO FLAKES; POTATO STICKS; MEAT; FISH; POULTRY AND GAME; MEAT EXTRACTS.
NEER

3612602  14/08/2017
MR. SANDEEP GUPTA
BC-75, West Shalimar Bagh, New Delhi- 110 088.
(Propietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used
DELHI
Dry fruits
3648134  03/10/2017
MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOG VIHAR PHASE V, GURGAON-122016 HARYANA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since :19/08/2017
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3648136  03/10/2017
MASSIVE RESTAURANTS PVT. LTD.
trading as ;MASSIVE RESTAURANTS PVT. LTD.
825, UDYOG VIHAR PHASE V, GURGAON-122016 HARYANA
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since :19/08/2017
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3648138   03/10/2017
MASSIVE RESTAURANTS PVT. LTD.
825, UDYOQ VIHAR PHASE V, GURGAON-122016 HARYANA
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since :19/08/2017

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
Proposed to be Used

DELHI

Dry Fruits

No exclusive rights over the descriptive matters appearing on the label.
3655231  11/10/2017
DOON VALLEY FOODS PRIVATE LIMITED
Shubhkhera Paonta Sahib 173025 Himachal Pradesh
Private Limited Company Registered with Registrar of Companies

Address for service in India/Attorney address:
BEACON LEGAL
53/4 ARYA NAGAR DAYANAND VIHAR DELHI-110092

Proposed to be Used
DELHI
Burger, Vegetable Burger, Meat Burger, Potato Fries, French Fries, Chips Vegetable Burger Patties, Chicken Burger Patties, Soya Burger Patties
3658728   17/10/2017
ADARSH AGARWAL
trading as ;ADARSH TRADERS
GARH ROAD, PUCCA BAGH, HAPUR
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :01/04/2010
DELHI
EDIBLE OILS
Trade Marks Journal No: 1936, 13/01/2020 Class 29

BO TAI
3673408 09/11/2017
MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOOG VIHAR PHASE V, GURGAON-122016 HARYANA, INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Proposed to be Used
DELI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3689960  29/11/2017
PATEL RAMABHAI JOITARAM
7-8, REAL POINT, HONEY PARK ROAD, OPP. PATEL SAMAJ NI WADI, ADAJAN, SURAT - 395009
Proprietor
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhma Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :06/02/2002
AHMEDABAD
GHEE, BUTTER, MILK AND MILK PRODUCTS
To be associated with 3352741 and 3352743.,
3714101    28/12/2017
GROORGANIC AGRIVENTURES LLP
C-1105, BHoomi harmony, sector 18, plot 82, kamothe, Navi Mumbai, maharashtra, PIN - 410209
Limited Liability Partnership
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
mark to be used as substantially applied only.
3720340   05/01/2018
SOMASHEKHARAIAH H.V
ESHWAR ENTERPRISES, A.P.M.C. Yard, TIPTUR-572201
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since: 19/06/2012

CHENNAI
DRIED COCONUTS, GRATED COCONUT, DESICCATED COCONUT, COCONUT FLAKES, COCONUT CREAM, COCONUT MILK FOR CULINARY PURPOSES, COCONUT OIL FOR FOOD.
Subject to restrict the area to South India only.
MOTHER’S MADE

3773993   09/03/2018
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA, RAILWAY CROSSING, AHMEDABAD-380 009, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Proposed to be Used

AHMEDABAD

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
3790978  28/03/2018
RAINBOW INTERNATIONAL
104, VAIBHAV TOWERS, V.V. NAGAR ROAD, ANAND, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/04/2003

AHMEDABAD

SOYA CHIPS, SOYA STICKS, SOYA BASED SNACKS, FLAVOURED SOYA CHIPS/STICKS, CHIPS, ROASTED PEANUTS,
PROCESSED PEANUTS, FLAVOURED PEANUTS, PEANUT BUTTER, ROASTED NUTS, PROCESSED NUTS, FLAVOURED
NUTS, DRIED AND COOKED FRUITS, DRIED FRUIT BASED SNACKS, POTATO SNACKS.
3838093  20/05/2018
MEHUL KISHORBHAI AJUDIYA AS A PROPRIETOR OF M/S SHREE RAM OIL MILL
SWAGAT RESIDENCY, BALAMBHADI ROAD, NEAR KHODIYAR MATAJI TEMPLE, KALAVAD (SHITALA), DIST-
JAMNAGAR, GUJARAT, 361160, INDIA

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA
COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since: 09/05/2017

AHMEDABAD
GROUNDNUT OIL, COTTONSEED OIL, CORN OIL, SUNFLOWER OIL, PALM OIL, SOYBEAN OIL, COCONUT OIL AND ALL
EDIBLE OILS INCLUDED IN CLASS- 29
PRAVIN DARYANI
2601, Light Bridge Building, Off-Pokharan Road No. 2, Hiranandani Meadows, Thane-400610, Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; POTATO CHIPS AND POTATO SNACKS, JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
3857125  12/06/2018
JAYESHBHAI JITENDRABHAI SHAH
trading as ;RK’S WOW
Nesvad chokdi, Rajula road, mahuva
Proposed to be Used
AHMEDABAD
GHEE, PANEER, MATTHO, DAHI, LOOSE BARFI AND MILK PRODUCTS INCLUDED IN CLASS -29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WOW.
3863199  18/06/2018
GAJANAND FOODS PVT. LTD.
PLOT NO- 814, NR. PRIMA- 2, KOTHARI CHAR RASTA, SANTEJ, TALUKA - KALOL, DISTRICT GANDHINAGAR- 382721.
STATE GUJARAT – INDIA
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :18/06/2013
AHMEDABAD
PICKLES, PRESERVES, EDIBLE OIL, PRESERVED FRUITS, CANNED FRUITS, TINNED FRUITS, FROZEN FRUITS, COOKED FRUITS, FRUIT CHIPS, VEGETABLE CHIPS, POTATO-BASED SNACKS, POTATO FLAKES, SOUPS, INSTANT MISO SOUP, SOUP POWDERS, FRUIT PULP, JUICES (VEGETABLE -) FOR COOKING, FRUIT JUICES FOR COOKING, JELLIES, JAMS, COMPOTES, FRUIT AND VEGETABLE SPREADS,
3876322  02/07/2018
KAY PEE ENTERPRISE
9/10, AMARNATH ESTATE, OLD MANEKCHOWK COMPOUND, NEAR IDGAH POLICE CHOWKY, IDGAH, AHMEDABAD, GUJARAT-INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PROCESSED BETEL NUTS IN CLASS 29
3893310  20/07/2018
RADHIKA MAHILA AGRO FARMERS PRODUCER COMPANY LTD.
GAT NO – 976/2, NIMGAONJALI, TAL – SANGAMNER, DIST – AHMEDNAGAR- 413714
DIRECTORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCT (MILK, PANEER, GHEE, CURD (DAHI), TAAK, SHRIKHAND, KHAWA, AMRAKHANĐ )
NEELKANTH CASHEW INDUSTRIES

3900010   27/07/2018
MAYANK R. BRAHMBHATT, PROPRIETOR, NEELKANTH CASHEW INDUSTRIES
NEELKANTH CASHEW INDUSTRIES, 5, “PRAMUKH SWAMI KRUPA”, SETHI TOOLS, ESTATE JAMBUVA CROSSING,
NEAR JAMBUVA BRIDGE, BEHIND IDEAL SCHOOL, N.H.NO.8, VADODARA 390014, GUJARAT.
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :22/07/2014

AHMEDABAD
Salted cashews, Cashew nuts, Cashew nut butter.
MAYANK R. BRAHMBHATT, PROPRIETOR, NEELKANTH CASHEW INDUSTRIES
NEELKANTH CASHEW INDUSTRIES, 5, "PRAMUKH SWAMI KRUPA", SETHI TOOLS, ESTATE JAMBUVA CROSSING, NEAR JAMBUVA BRIDGE, BEHIND IDEAL SCHOOL, N.H.NO.8, VADODARA 390014, GUJARAT.

Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since: 22/07/2014

AHMEDABAD
Salted cashews, Cashew nuts, Cashew nut butter.
3903402  31/07/2018
SUNCO CASHEW COMPANY
PLOT NO-82 & 85, DHANIYANA CROSS ROAD, AMBAJI HIGHWAY, PALANPUR-385001, DIST : BANASKANTHA, GUJARAT-INDIA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
PROCESSED CASHEW NUTS, ALMONDS (GROUND), PROCESSED PEANUTS, PREPARED NUTS, PROCESSED DRYFRUITS INCLUDED IN CLASS-29.
3904264  01/08/2018
AJAY KUMAR VITHAL PATEL
MATUSHRI, RADHE SHYAM SOCIETY, NR AADARSH CITY, PUNIT 80 FEET ROAD , RAJKOT, GUJARAT- 360004
INDIVIDUAL
Address for service in India/Attorney address:
ABHIJEET DESHMUKH
B1/214, Tower 12, Silvercity-2, Sector-PI, Greater Noida, Uttar Pradesh, India- 201310
Proposed to be Used
AHMEDABAD
MANUFACTURE MILK AND MILK PRODUCTS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.4106182.
GAUTAM SWEET
3908765  06/08/2018
MAHENDRA DALICHANDBHAI SHETH
trading as; GAUTAM SWEET
KEBIN CHOK, KANSARA BAZAR, MAHUVA
Proposed to be Used
AHMEDABAD
GHEE, PANEER, MATTHO, DAHI, LOOSE BARFI AND MILK PRODUCTS INCLUDED IN CLASS – 29.
PALGHAR AGRO
3912853  10/08/2018

VINIT VISHWANATH PATIL
Sankalp, At village Makane, PO Umberpada, Saphale W, Tal & Dist Palghar, Maharashtra 401102

Individual

Address for service in India/Attorney address:
SHIVENDRA SINGH MALIK
Syngience, 156, D J Dadajee Road, Tardeo, Mumbai – 400034, Maharashtra, India.

Proposed to be Used
MUMBAI
Milk and milk products

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3912858.
3917946  16/08/2018
MADHUKAR VARANDANI S/O. SH. PURUSHOTAM VARANDANI
TRADING AS M/s. NATURAL INDIA OILS AND PROTIENS, AT- 6-B, JAWAHAR LAL NEHRU UDHYOG PURI, SENDRA ROAD, BEAWAR
Proprietorship firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since : 01/01/2018

AHMEDABAD
Edible Oil in class 29

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words NATURAL INDIA & other descriptive matters.
3937213  06/09/2018
SANJAY THAKKER THE PROPRIETOR OF NATURAL MUKHWAS
250, GOBIND UDYOG BHAVAN, OFF BALRAJESHWAR ROAD, MULUND WEST, MUMBAI -400080
Single Firm
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection, beside jai bharat restaurant, kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Mukhwas (mouth fresheners)
3970504  11/10/2018
MR. LAXMANLAL HAJARILAL REBARI
Plot no:2/10 and 2/11, Opposite Ambaji Temple, Near Sola Lake, Bhagvad Vidhyapith Road, Sola village, Ahmedabad-380061
Sole proprietor of Sweet & Fun Ice Cream

Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015

Used Since :22/12/2017

AHMEDABAD
Milk and Milk Products; Foodstuffs of Animal Origin as well as Vegetables and other Horticultural Comestible Products Which are prepared for Consumption or Conservation, Milk Beverages (Milk Predominating); Almond Milk-Based Beverages, Cream, Dairy Products, Gelatine, Milk Shakes.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
MAHAVIR
3971273 11/10/2018
M/S. VIRENDRA ENTERPRISE
1115, "KHAJOOR HOUSE", OUT SIDE DELHI GATE, OLD MADHUPURA, OPP. MAHAJAN OFFICE, AHMEDABAD-380 004, GUJARAT STATE, INDIA.
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :02/11/2001
AHMEDABAD
DATES (KHAJOOR)
3985860  29/10/2018
MR. IMAM ABDULSAMAD GULABNABI
trading as ;SANAM ENTERPRISE
By Pass Road, at. Po: Parabada Ta. Himatnagar Dis. Sabarkantha Gujarat INDIA

An Indian Proprietorship firm

Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.

Used Since :30/10/2015

AHMEDABAD
Inter Esterified Vag. Fat
M/S. NISHAR TRADERS PVT. LTD.
A-603, LOKMANYA CO-OP HSG SOC., VEER SAVARKAR PATH, THANE, OPP. ICICI BANK, THANE (WEST)-400602,
MAHARASHTRA
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PAR MANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Edible oil

*THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.*
HALDIRAM SNACKS PVT. LTD.
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI- 110044
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956
Address for service in India/Attorney address:
RATNESH KUMAR
C-31, Sector 62, Noida - 201307
Used Since :17/02/2018
DELHI
Makhana
HALDIRAM SNACKS PRIVATE LIMITED
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI- 110044
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
RATNESH KUMAR
C-31, Sector 62, Noida - 201307

Used Since :17/02/2018

To be associated with:

4044755

DELHI

ROASTED FLAVOURED MAHAKAN in class 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL INCLUDING WORD MAHAKAN

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 4044755
4095056  21/02/2019
PRAMOD PRABHAKAR BORAKHEDE
Plot No.16, Changdev Maharaj Road, Bansilal Nagar, Near water tank, Malkapur, Dist. Buldhana, 443101, Maharashtra.
INDIAN NATIONAL SOLE PROPRIETOR OF KAVITA ENTERPRISES
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Proposed to be Used
MUMBAI
edible vegetable oils, edible oils of all types.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4160763  29/04/2019
WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
trading as ;WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
6&8, BHAGIRATHI AMMAL STREET, T.NAGAR, CHENNAI-600017
MANUFACTURE AND MERCHANTS
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Proposed to be Used
CHENNAI
PICKLES.
D'CHOC

4169891  07/05/2019

SUCHITA HEMAL GALA

PANCHMUKHI HANUMAN BUILDING, SECOND FLOOR, 231 WALKESHWAR ROAD, OPP MAKER APPAERTMENT,
WALKESHWAR, MUMBAI MALABAR HILLS, MAHARASHTRA 400006

SOLE PROPRIETORSHIP

Address for service in India/Attorney address:

SHOBHIT TIBREWALA
Lex JMD LLP, B-313, STATESMAN HOUSE, 148, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI-110001

Proposed to be Used

MUMBAI

PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, MILK, CHEESE,
BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD AND OTHER PRODUCTS INCLUDED IN
THIS CLASS
NUTTY FACTORY

4190653  29/05/2019

HALDIRAM MANUFACTURING CO. PVT. LTD.
B-1/H-3, Mohan Co-operative Industrial Estate, Main Mathura Road, New Delhi–110044
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
RATNESH KUMAR
C-31, Sector 62, Noida - 201307

Proposed to be Used
DELHI
ROASTED NUTS AND DRY FRUITS INCLUDING CASHEW NUTS, ALMONDS, GROUND NUTS, COATED PEANUTS, DRY NUTS, FLAVOURED NUTS, CANDIED NUTS, PISTACHIOUS, HAZEL NUTS, WALNUTS
HALDIRAM MANUFACTURING CO. PVT. LTD.
B-1/H-3, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
RATNESH KUMAR
C-31, Sector 62, Noida - 201307

Proposed to be Used
DELI
ROASTED NUTS AND DRY FRUITS INCLUDING CASHEW NUTS, ALMONDS, GROUND NUTS, COATED PEANUTS, DRY NUTS, FLAVOURED NUTS, CANDIED NUTS, PISTACHIOUS, HAZEL NUTS, WALNUTS
4200691  07/06/2019
EKCON RETAILS LLP
17, CITY PALACE, BEHIND KIRAN MOTORS, PUNA KUMBHARIYA ROAD, PARVAT PATIYA, SURAT, GUJARAT.
A Company Under the Limited Liability Partnership(LLP) Act 2008
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
MILK AND MILK PRODUCTS, GHEE, CREAM [DAIRY PRODUCTS], DAIRY PRODUCTS BASED ON MILK SUBSTITUTES, CURD, CHEESE, BUTTER, BUTTER MILK, PANEER (MILK PRODUCT), CREAM, POWDERED MILK, SKIMMED MILK, DRY WHEY, POWDERED CREAM [DAIRY PRODUCTS], COFFEE WHITENERS CONSISTING PRIMARILY OF DAIRY PRODUCTS, OILS FOR FOOD, COOKING OIL, POTATO-BASED SNACK FOODS, SEED-BASED SNACK FOODS, FRUIT-BASED SNACK FOOD, MILK BEVERAGES FLAVOURED WITH CHOCOLATE, JAMS, MILK BEVERAGES FLAVOURED WITH COCOA, AALOO PAPAD (POTATO BASED SNACKS)
WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
trading as WAYCOOL FOODS AND PRODUCTS PRIVATE LIMITED
6&8, BHAGIRATHI AMMAL STREET, T.NAGAR, CHENNAI-600017
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SAS PARTNERS
NO. 12/18, GOPALAKRISHNA STREET, RMS APARTMENTS, 3RD FLOOR, PONDY BAZZAR, T. NAGAR, CHENNAI - 600 017,
TAMIL NADU, INDIA.

Proposed to be Used
To be associated with:
4223125
CHENNAI
PULSES AND NUTS PREPARED FOR HUMAN CONSUMPTION.
Pärđhänsēwak

4227687    06/07/2019

M/S FIRSTSOURCE ASIA
109/9/1, G/F, MAIN RANHOLA ROAD, VILLAGE MUNDAKA, DELHI- 110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, FLAVOURED SUPARI.
RESPONSIBLE INDULGENCE

4237597   17/07/2019
SHRI. CHAITANYA MUPPALA
Lingapur Building, Himayat Nagar, Hyderabad – 500 029, Telangana, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :15/07/2004

CHENNAI
Milk and Milk Based products, Pickles, Dry fruits, Frozen, dried and cooked fruits and vegetables, Jams, Butter, Cheese, Dates, Peanuts, processed, Peas, preserved, Tomato juice for cooking, Soya milk, Edible Oil.
4239130  18/07/2019
S.MOHAMED IDHRIS TRADING AS SAMA OVERSEAS INCORPORATION
NO.27/28/1, 1ST FLOOR, NANDHA ARCADAE, VILANKURICHI ROAD, COIMBATORE - 641 035, COIMBATORE DST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Milk, Ghee, Butter, Buttermilk, Curd, Cheese, Skimmed milk, Dairy-based beverages, Milk beverages, milk predominating, Paneer (Milk Product), Jams, Dried fruits, Preserved fruit, Processed fruits, Condensed milk, Cream, Processed pulses, Eggs, Pickle, Nut oils, Cooking oil, Edible vegetable oils, Oils for food, Olive oil for food, Palm oil for food, Coconut oil for food, Vegetable oils for food, Peanut oil for food, Sesame oil for food, Sunflower oil for food, Linseed oil for food, Spiced oils, Edible oils and fats.
GREATCOMET PRIVATE LIMITED
W N-08, RAJOGRAM, NR-WATER TANK .P.O- KGP(KHARAGPUR), KHAIRAGPUR, MIDNAPORE-721301, WEST BENGAL, INDIA
A INCORPORATED UNDER COMPANIES ACT, 2013
Address for service in India/Attorney address:
TECHMETIX LEGAL SERVICES
11,SUN SPOT RAW HOUSE, NEAR GURUDWARA,S.G.HIGHWAY,BODAKDEV AHMEDABAD-380059, GUJARAT(INDIA)

Proposed to be Used
KOLKATA
COLD PRESSED OIL OF COTTONSEEDS OIL, RAYODO SEEDS OIL, CASTER OIL, PAMOLINE OIL & COCONUT OIL
INCLUDING IN CLASS 29
4239972  19/07/2019
HR SNACKS PVT. LTD.
B-1/H-3 Mohan Co-operative Industrial Estate, Main Mathura Road, New Delhi-110044
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
DELHI
Preserved, dried, cooked, whole, frozen, tinned and canned fruits and vegetables; fruit pulp; all types of chips made of vegetables & fruit; potato chips, potato fries, preserved potato snacks, potato based snacks, potato crisps and flakes; roasted, dried, processed nuts, peanuts, cashew nuts, almonds, pulses, jams, jellies; compotes; sauces, squashes; milk, flavoured milk, milk shakes, yogurt, curd, lassi, milk beverages, dairy and milk products, milk predominating products; raisins and dates; pickles; snacks, vegetable soup preparations, vegetable salads, fruit salads, fruit based snack food, vegetable based snack food, food products made from fruits and vegetable; vegetable preserves; vegetable juices for cooking, soya patties, burger patties, tofu patties, food stuffs for human consumption, frozen prepared meals consisting principally of vegetables, fried food.
POLIMERAAS THE FARMERS HOUSE

4243569    23/07/2019
RAJA NARENDRA DEV KONDURU
Plot.58, 9th Phase, KPHB Colony, Hyderabad - 500072, Telangana
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Preserved, dried and cooked fruits and vegetables
4244422  24/07/2019
AKSHAY VIJAY DUDHANI
FLAT NO 202, A-WING, ADI REGENCY, NEAR NIRANKARI BHAWAN, VIJAYNAGAR KALEWADI - 411017
ACTIVE
Address for service in India/Attorney address:
SUNIL CHITADE
LEGALWAVE ADVISORS OFFICE NO.202,2ND FLOOR, AJINKYATARA APT, NEAR SAWAI VEG SINHGAD ROAD PUNE

Proposed to be Used
MUMBAI
dried and cooked fruits and vegetables; Jellies, jams, compotes yoghurt and other milk products fats for food
HEALTH - SHINE

4245465  25/07/2019
AVI AGRI BUSINESS LIMITED
Saket Tower, 4th floor, 3A Ratlam kothi, A.B. Road, Indore

Address for service in India/Attorney address:
ANURADHA AGRAWAL
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)

Proposed to be Used
MUMBAI
Soyabean Oil, and other Edible Oils and fats, Preserved food and Lecithin, Soya Milk, Sunflower Oil, tofu.
CHINTUM

4245727  25/07/2019
SANTOSH SUNDRANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHRI SAI FOODS
Garam Pirda, Ring Road No. 3, Raipur - 492001, Chhattisgarh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since : 04/05/2016

MUMBAI
Milk and milk product
GNA TRUE CROP
4246995  26/07/2019

GN ASSOCIATES
BASEMENT FLOOR, 24 KRISHNA RAJENDRA WODEYAR NAGAR, CLEVELAND TOWN, FRASER TOWN, BANGALORE - 560 005, KARNATAKA
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4246997   26/07/2019
GN ASSOCIATES
BASEMENT FLOOR, 24 KRISHNA RAJENDRA WODEYAR NAGAR, CLEVELAND TOWN, FRASER TOWN, BANGALORE - 560 005, KARNATAKA
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4247953  26/07/2019
THE PONDICHERRY CO-OPERATIVE MILK PRODUCERS' UNION LTD.
Vazhudavoor Road, Kurumampet, Puducherry 605 009
An Indian Co-operative organization registered under the Puducherry Co-operative Societies Act
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :08/02/2007
CHENNAI
Milk and milk products; Skim milk; Pasteurized milk; Flavoured milk; Condensed milk; Powdered Milk; Organic milk; Milk substitutes; Lactose-free milk; Non-fat milk; Low-fat milk; Milk-based beverages flavoured with chocolate or vanilla; Milk-based beverages containing fruits, fruit juice or coffee; Milk shakes; Soya-based beverages used as milk substitutes; Curd; Lassi; Yogurt; Flavored yogurts; Frozen yogurt; Cottage cheese; Ghee; Butter; Buttermilk; Buttercream; Cheese; frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; edible oils and fats
CAFE VIKTOR

4248938    29/07/2019

BRAHMIN FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODUPUZHA, IDUKKI-685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI

Coffee creamers, milk based beverages containing coffee, coffee cream the form of powders, coffee whiteners consisting principally of dairy products.
4252571  31/07/2019
KAVITA GUPTA
Hari Bhawan,Railway Road,Babrala,uttar pradesh -243751
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
DELHI
Milk,Butter,Ghee,Curd,Cream,Cheese,Cooking oils
RAJSAMRATH

4256951  05/08/2019

SANTOSH KUMAR GARG
141, 1st FLOOR, SUNDER NAGAR, NEW DELHI 110003
INDIVIDUAL

Address for service in India/Agents address:
HARPREET OBEROI
81, NATIONAL PARK, LAJPAT NAGAR-4 NEW DELHI-110024

Proposed to be Used
DELHI

BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS,
4257874  06/08/2019
TRIBE DELIGHT PVT LTD
Hema Nivash, jagannath Vihar, Vastu Nagar, Gopalpur, Cuttack, Pin-753011, ODISHA
Managing Director

Address for service in India/Attorney address:
JITENDRA BHATTACHARYA, ADVOCATE
AE-228,V.S.S. NAGAR,BHU BANESWAR,PIN 751007,ODISHA.

Proposed to be Used
KOLKATA
Bhujia,Pickle,Processed Chia seeds,Cassava-based Snacks
4288234  09/09/2019
PRASAD JAGUSHTE
A 202, JK Hill Road, Ganesh Nagar, Dhayari Pune 411041
Active

Address for service in India/Agents address:
RAHUL DAHAPUTE
Office No.101 & 102, Gulmohar Apartment, Above SBI Bank, Camp, Pune-411001.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food. included in class 29
HAREET KHADYA PRIVATE LIMITED
C/O SANTOSH KUMAR, VILL.+P.O- MORANGI, P.S- MUFASIL, DEMOTAND, HAZARIBAGH-825301, JHARKHAND, INDIA.

Address for service in India/Attorney address:
RAJ ASSOCIATES
FLAT NO.-306, RADHEY KRISHNA PLAZA, NEAR HATHWA MARKET, BARI ROAD, PATNA-800004, BIHAR, INDIA.

Proposed to be Used
KOLKATA
MUSTARD OIL, PALM OIL, REFINED OIL, SUNFLOWER OIL.
4358149  25/11/2019
M/S. SHANTAYEE AGRO PRODUCTS
No.3H, ARJUNTREE ONE, BEHIND BSNL TELEPHONE EXCHANGE, COMBA, MARGAO GOA - 403601
Partnership Firm

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080

Used Since :25/07/2019

MUMBAI
coconut butter, coconut, desiccated, coconut oil for food, Fish, Preserved, Fruit, preserved, Fruit, stewed, Fruit chips, fruit-based snack food, hummus [chickpea paste], kimchi [fermented vegetable dish], nut-based spreads, peanut butter, vegetables, preserved, Vegetables, cooked, vegetables, dried
Belly's-Bellyful of Milkshakes
4358691   26/11/2019
VINT FOODS & BEVERAGES PRIVATE LIMITED
H NO 7-122, NIDAMANURU, VIJAYAWADA - 521104, ANDHRA PRADESH, INDIA
Private Limited Company
Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since :05/03/2019
CHENNAI
Milk and milk products.
GAUTAM MADHUKAR PATIL, TRADING AS- THREE NUTS
C-303, RNA Royal Park CHS Ltd., M.G. Road, Kandivali West, Hindustan Naka, Mumbai 400067.
Sole Proprietor

Address for service in India/Attorney address:
BOAZZ LAW CHAMBER
405,4th Floor, Churchgate Chambers,5 New Marine Lines, Churchgate, Mumbai- 400 020

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts, jellies, jams, eggs, edible oils, processed foods.
4365456  03/12/2019
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA RAILWAY CROSSING, AHMEDABAD 380 009, GUJARAT
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Used Since :01/01/2000
To be associated with:
2487564, 4226501
AHMEDABAD
RICE BRAN OIL FOR FOOD AND EDIBLE OIL.
YABHI INDUSTRIES PRIVATE LIMITED
No.151, First Floor, Jai Durga Layout No. 2, Opposite UCO Bank, Manish Nagar, Nagpur, MH 440015
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :24/10/2019

MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
HIMALAYA GLOBAL HOLDINGS LTD.
106 Elizabethan Square, PO Box 1162, Grand Cayman KY1-1102, Cayman Islands
A Company incorporated under the Laws of Cayman Islands.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Soups; preserved, frozen, dried and cooked fruits and vegetables; jellies; jams; compotes; milk and milk products; edible oils and fats.
4369804 06/12/2019
RAJESH ARORA
M/S RAJA TRADING CO
proprietorship concern

Address for service in India/Attorney address:
RAJAN BAJAJ (ADVOCATE)
473/6, BAZAR GUJRAN, MAJITH MANDI, AMRITSAR, PUNJAB

Used Since: 01/12/2018

DELHI
DRIED FRUITS AND DRIED NUTS LIKE ALMONDS, RAISINS, APPRICOTS, WALLNUTS, PISTACHIO, CASHEW, FIG AS INCLUDED IN CLASS 29
4370756  07/12/2019
NASEERA
Tharavattath, Kuruvantheri, Null, Chekkiad, Kozhikode, Kerala - 673509
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
KHAVAIYA

4371539  09/12/2019

KRISHNA GUPTA
114, ANSARI ROAD, DARYA GANJ, NEW DELHI-110002
INDIVIDUAL

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI

PAN MASALA (BETAL SPICES), PAN MASALA PRODUCTS, SUPARI AND PREPARATIONS CONTAINING SUPARI, SCENTED & FLAVOURED SUPARI, SWEET SUPARI, MOUTH FRESHNERS.
4371777 09/12/2019
RAVI KUMAR KESHR TRADING AS M/S TIRUPATI BALAJI TRADING CO
200 BLOCK-J, SAHAPUR COLONY, B .M. SARANI, NEWALIPORE, KOLKATA-700053, WEST BENGAL
POWER OF ATTORNEY
Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.
Used Since: 01/04/2005
KOLKATA
MAKHANA
PRORIGIN

4371843  09/12/2019

PRORIGIN FOOD AND AGRO (INDIA) PRIVATE LIMITED
S.no. 19/3, K. K. Market, Shop no. 61, First floor, Dhankawadi, Pune 411043, Maharashtra

Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
PRORIGIN FOOD AND AGRO (INDIA) PRIVATE LIMITED
S.no. 19/3, K. K. Market, Shop no. 61, First floor, Dhankawadi, Pune 411043, Maharashtra

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
4371951 09/12/2019
SUNIL TAWARI TRADING AS: SHRI BALAJI AGENCY
E-33, MIA - II PHASE, BASNI, JODHPUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 01/04/2018
AHMEDABAD
GHEE
RAVINDRA D (SOLE PROPRIETOR OF LAXMAN DHANRAJ GEHLOT TRADERS)
Dhana Ram Mohan Lal Mali Bera Gangawadi, Sisarwada, Sojat, Pali- 306103, Rajasthan
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food Under Class “29”
WOMENALLY FOOD AND BEVERAGES LLP
Jagriti Vihar, Nathanpur Rural, Dehradun - 248008, Uttarakhand
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
POPIkos

4372791  10/12/2019
SHRI. PRASHANTH GOWRIRAJU
Flat No.104, Hitex Residency, HICC Road, Opp: Sproutz School, Khanamet, Kondapur, Serilingampally, KV Ranga Reddy, Hyderabad - 500 084, Telangana, India.
tm-01

Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
DELLVERING HAPPINESS

4373147  10/12/2019
KEERTHI AGRO MILLS PRIVATE LIMITED
PB No: 16, Mattor, Kalady, Ernakulam, Kerala, India- 683574
Private Limited Company
Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; Eggs, milk and milk products; Edible oils and fats
JIM'S
4373286  10/12/2019
SANJAY NAYYAR TRADING AS BEST PRODUCTS AND SOLUTIONS
C1/59 First Floor Janak Puri, New Delhi 110058
Individual
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027
Used Since : 11/02/2014
To be associated with:
2683287
DELHI
Frozen food, Meat preserved, fish preserved, Dried food, cooked fruits and vegetables, canned food or tinned food
4373314  10/12/2019

R. SOWMYA
F-3, SUN VILLA., RAJ NAGAR 3RD STREET, METTUKUPPAM, CHENNAI - 600 097
INDIVIDUAL

Address for service in India/Attorney address:
A K ASSOCIATE
#2, GROUND FLOOR, M.G.ROAD, THIRUVANMIYUR, CHENNAI-600041.

Proposed to be Used

CHENNAI

POTATO BASED SNACKS, CASSAVA BASED SNACKS, TOFU BASED SNACKS, FRUIT CANDIED SNACKS, COOKING OIL, EDIBLE OIL, PEANUT OIL, GINGELLY OIL
4373993  11/12/2019
M/S BRILLTECH ENGINEERS PRIVATE LIMITED
A-94, LOHIA NAGAR, GHAZIABAD, UTTAR PRADESH-201001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Proposed to be Used
DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
4374224  11/12/2019
KAPADIYA MAZAHIR
trading as  ;NEW BABJI ENTERPRISE
525, MEGA GIDC, PHASE-2, AT-KHAREDI, DAHOD, GUJARAT-389151
Used Since :28/03/2018
AHMEDABAD
EDIBLE OIL, PALMOLIEN OIL, SOYABEN OIL, SUNFLOWER OIL, GROUNDNUT OIL
ASHOK KUMAR MALI
No: 40/1, Shop No: 06, 2nd Floor, Sharief Market, O.T.Pet cross, Patnoolpet, Bangalore - 560 053, Karnataka, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents & Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
To be associated with:
4194102

CHENNAI
Pan Masala (Processed Nuts, Seeds & Betel Leaves used as ingredients)
4375060  12/12/2019

REKHA GUPTA
D-411, GOVINDPURAM, GHAZIABAD, UTTAR PRADESH-201013
INDIVIDUAL

Address for service in India/Agents address:
SANCHIT KUMAR

Proposed to be Used
DELHI
Edible Oils
HURBZ

4375201  12/12/2019

LIVINGSEED AYURVEDA
No 41, Kempegowda Service Road, 1st Stage, Domlur
Partnership

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
CHENNAI
Edible Oil, Dairy Products, Honey Butter, Soup Powders.
JAI DHANI SUPARI
4375344  12/12/2019
KRASHN SWAROOP
6 THOK, RAJEEV NAGAR, MUSKARA, HAMIRPUR, UTTAR PRADESH
selling of pan masala and tabacoo products
SOLE PROPRIETOR
Proposed to be Used
DELHI
CHEWING SUPARI
4375590  12/12/2019
SEEMA AAMOD DHOPLE
1602, The Castle, Circuit House Road, Brahmagiri, Udupi - 576101, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/08/2019

CHENNAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
HILL TILL

4375805  12/12/2019

UTTARAKHAND VAN SANSADHAN PRABANDHAN (JICA) SWAYATT SEHKARITA LTD.
24, IT PARK, SHASTRADHARA ROAD, DEHRADUN, UTTARAKHAND
SOCIETY REGISTERED UNDER UTTARAKHAND SWAYATT SEHKARITA ACT-2003

Address for service in India/Attorney address:

LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Used Since :21/10/2019

DELHI

Dried and cooked fruits and vegetables; jellies, jams, edible oils, Pickle
4376031  12/12/2019
MITHILA CONSUMER GOODS PVT. LTD.
PLOT NO-217, SECTOR-46, FARIDABAD, HARYANA- 121010
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/12/2019

DELHI
makhana-(fox nuts)
4377657  14/12/2019
SAVIYA FOODS PRIVATE LIMITED
Thenginal, Payyanallur PO, Pallickal, Adoor, Pathanamthitta, Kerala, India, 690504
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEAT, FISH, POULTRY, AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT, AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
SAVIYA FOODS PRIVATE LIMITED
Thenginal, Payyanallur PO, Pallickal, Adoor, Pathanamthitta, Kerala, India, 690504
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY, AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT, AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4377941  14/12/2019

MANJU DEV. T
M/s. Bharani Food Products, Athulithazham, Pantheerankavu, Perumanna Post, Pin - 673 019, Kozhikode District, Kerala, India
Proprietorship

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Used Since: 22/11/2019

CHENNAI

Pickle and jam; preserved and processed fruits and vegetables; preserved and processed squashes
ZIVHA PURE EDIBLE OIL

4378102  14/12/2019

SH. NAVJOT GARG
WARD NO. 7, LAKH WALI BASTI, PATRAN, SAMANA, PATIALA, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since: 01/12/2019

DELHI

EDIBLE OIL, MUSTARD OIL, SESAME OIL, COOKING OILS, RICE BRAN OIL FOR FOOD, PALM OIL FOR FOOD, SUNFLOWER OIL FOR FOOD, DRIED PULSES, PREPARED PULSES AND PRESERVED PULSES.
SANFROZ

4378368   16/12/2019
SANFROZ PROCESSED FOOD P LTD.
OFFICE NO. 608, PLOT NO. 86, SECTOR 17, VASHI, NAVI MUMBAI - 400705 MAHARASHTRA INDIA
Used Since :03/12/2019
MUMBAI
PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK,
CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD
4379195  16/12/2019
INDAPUR DAIRY AND MILK PRODUCTS LTD.
Gat No 94/1, 94/2 And 104, AT- Gokhali, Post- Indapur Tal. Indapur, Dist. Pune- 413106.

Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS.
4380152  17/12/2019
ANAND GOPINATH
01, Site No 8, anjanadri layout, guniagrahara village, hesaraghatta hobli, Bangalore 89
Individual
Address for service in India/Attorney address:
LEXNOVATE LEGAL
#164, 3rd Floor, 1st Cross, 1st Main, AECS Layout, RMV 2nd Stage, Sanjaynagar, Bangalore-560094
Used Since :22/11/2019
CHENNAI
Nut Oils; Edible oils for foodstuffs; Sesame oil for food; Peanut oil for food; Coconut oil for food; Sunflower oil for food; Dried fruits
4380834  17/12/2019

EVERGREEN AGRO AND FOODS PRIVATE LIMITED
TMC-XII 45, A-1& A-9, SECOND FLOOR, AMEER COMPLEX, CHIRAYAVAKKU, TALIPARAMBA, KANNUR - 670 141, KERALA STATE, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used

CHENNAI

Meat, fish, poultry, meat extracts, preserved, frozen, banana chips, dried and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk and milk products, edible oils and fats, meat burger, vegetable burger, turkey burger and chicken burger.
Trade Marks Journal No: 1936 , 13/01/2020           Class 29

4381594  18/12/2019  
REGALIZ MEDICARE LIMITED  
PLOT NO. 37/C, FLOOR NO. 01, KANDIVALI CO.OP. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI- 400067, MAHARASHTRA, INDIA  
Body- incorporate including Limited Company  
Address for service in India/Attorney address:  
SAI ANAND SERVICE  
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.  
Proposed to be Used  
MUMBAI  
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, PICKLES
4382908  19/12/2019
BIZRAINBOW PRIVATE LIMITED
H.No-918/2, Gali No-03 Ashok Vihar Phase-1, Gurgaon HR 121001
Private Limited Company
Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092
Proposed to be Used
DELHI
MILKSHAKE, FRIES AND BURGER
4383948    20/12/2019
AKSHI JINDAL KEJRIWAL AND RITWIK KEJRIWAL
1004A, DLF Aralias, Golf Course Road, Sector 42, Gurgaon 122002
Indian Nationals
Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001

Proposed to be Used
To be associated with:
4073016

DELHI
Milk based beverages; Beverages made from yoghurt; Flavoured milk beverages; Flavoured milk powder for making drinks; Drinks made from dairy products; Milk based energy drinks; Soya and Whey based beverages used as milk substitute; Coconut milk based beverages; Cocoa flavoured milk beverages; Dairy whiteners for beverages; Vegetable based chocolate food beverages; Protein milk; Flavoured milk powder for making drinks; Fruit based meal replacement bars for boosting energy.
4384815  21/12/2019
DEEN DAYAL AGARWAL
3386, GOVIND RAVJI KA RASTA, 4TH CROSSING, CHANDPOLE BAZAR, JAIPUR- 302 001 (RAJASTHAN) INDIA INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Proposed to be Used
AHMEDABAD
EDIBLE DRIED FRUITS, VEGETABLES AND FLOWERS WHICH ARE INCLUDED IN CLASS 29
NAVJAL GOLD

4385943  22/12/2019
SAPNA KUMARI JAIN
01, RAJGARH, DHAR
EDIBLE OIL
individual

Proposed to be Used
MUMBAI
EDIBLE OIL
ROYAL FLOWER

4386172   23/12/2019
MR. AZIZ FAKIR MOHAMMED TRADING AS ROYAL FLOWER
408, Central Facility Bldg, No.1, APMC Masala Market No 1, Phase 2, Sector 19-C, Vashi, Navi Mumbai – 400705.
Proprietor

Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST – 401303, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI

Processed Dates, Dried Dates & Dates Included In Class 29.
DAMAS
4386177  23/12/2019
MR. AZIZ FAKIR MOHAMMED TRADING AS DAMAS
408, Central Facility Bldg, No.1, APMC Masala Market No 1, Phase 2, Sector 19-C, Vashi, Navi Mumbai – 400705.
Proprietor
Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA
Proposed to be Used
MUMBAI
Processed Dates, Dried Dates & Dates Included In Class 29.
4387974  24/12/2019
LARISON EXPORTS & CONSULTANCY SERVICES PRIVATE LIMITED
"VILLA GEO", VENNICODE TRIVANDRUM THIRUVANANTHAPURAM KL 695318 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products;
OTTI FOODS INDIA
PLOT NO.19, R K INDUSTRIAL ZONE-11, S. R. NO.11, VIL.: SANOSARA, KUVADWA WANKANER HIGH WAY
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ABHISHEK KAKKAD
SHRI RAM DHARAM NAGAR SOCIETY MAIN ROAD NEAR STERLING HOSPITAL 150 FEET RING ROAD RAJKOT

Proposed to be Used
AHMEDABAD
MARGARINE INCLUDED IN CLASS 29
4393486   30/12/2019
MONESH VARSHNEY
DHOBIYAN, CHANDAUSI, SAMBHAL, U.P.-202412
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Dried pulses, Canned pulses, Processed Pulses & Preserved pulses.